

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 418 of 2021
With
ORIGINAL APPLICATION NO. 447 of 2021**

IN THE MATTER OF:

Tilak Raj Adhana & Ors

...Applicant

Versus

State of Uttar Pradesh

...Respondent

INDEX

SR. NO.	PARTICULARS	PAGE NO.
1.	CONSOLIDATED ADDITIONAL REPLY/ COMPLIANCE OF THE RECOMMENDATIONS MADE BY JOINT COMMITTEE DATED 30.03.2022 AND GROUND WATER AUTHORITY DATED 02.02.2024, ON BEHALF OF THE PROJECT PROPONENT (RESPONDENT NO. 5&6) ALONG WITH AFFIDAVIT	1-15
2.	<u>ANNEXURE R-1 (Colly)</u> A copy of the NOC and the Application for the registration of Borewell No.1.	16-22
3.	<u>ANNEXURE R-2</u> A copy of the digital water flow meter installed	23
4.	<u>ANNEXURE R-3</u> A copy of the piezometer installed.	24-25
5.	<u>ANNEXURE R-4(Colly)</u> A copy of the Pre-monsoon and post-monsoon groundwater quality report conducted by an approved lab in borewell No.1	26-29
6.	<u>ANNEXURE R-5</u> A copy of the recent data 12.12.2023 to 14.02.2024 recorded through piezometer.	30-31
7.	<u>ANNEXURE R-6</u> A copy of the Impact Assessment Reports.	32-99
8.	<u>ANNEXURE R-7</u> A copy of Photograph of pond adopted by the Project Proponent.	100-114
9.	<u>ANNEXURE R-8</u>	115-120

	A copy of the representation dated 05.03.2024.	
10.	<u>ANNEXURE R-9 (Colly)</u> A copy of the NOC and the Application for the registration of Borewell No.2	121-124
11.	<u>ANNEXURE R-10</u> A copy of the digital water flow meter installed	125-126
12.	<u>ANNEXURE R-11 (Colly)</u> A copy of the Pre-monsoon and post-monsoon groundwater quality report conducted by an approved lab in borewell No.2.	127-130
13.	<u>ANNEXURE R-12</u> A copy of installed flow meters	131-147
14.	<u>ANNEXURE R-13</u> A copy of the Log book of flow meters, ETP Log book of flow meter and Photographs treated water lagoons storage flow meter	148-162
15.	<u>ANNEXURE R-14</u> A copy of the recent analysis report depicting the ratio recommended by the committee	163
16.	<u>ANNEXURE R-15</u> A copy of the photographs depicting the covering of outlet of bagasse discharge area.	164-166
17.	<u>ANNEXURE R-16</u> A copy of the Consolidated Consent to Operate and Authorisation dated 22.02.2024	167-172
18.	<u>ANNEXURE R-17</u> A copy of the letter dated 02.03.2024 to the District Magistrate / Chairman, District Gound Water Management Council for Waiver of Penalty imposed.	173-176
19.	<u>ANNEXURE R-18</u> A copy data of the generation of the ash.	177-192
20	<u>ANNEXURE R-19</u> A copy of the average quantity of the water obtained from Sugar Cane Juice, treated effluent sent to main plant for the reuse and extracted from the bore well	193-194
21.	<u>ANNEXURE R-20</u> A copy of photograph depicting the distribution of blankets and free health check-ups	195-220

932

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SAURABH RAJPAL
(ADVOCATE FOR THE RESPONDENT NO. 5&6)

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PLACE – NEW DELHI

DATE - 13.03.2024

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 418 of 2021
With
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IN THE MATTER OF:

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...Applicant

Versus

State of Uttar Pradesh

...Respondent

**CONSOLIDATED ADDITIONAL REPLY/ COMPLIANCE OF THE
RECOMMENDATIONS MADE BY JOINT COMMITTEE DATED
30.03.2022 AND GROUND WATER AUTHORITY DATED 02.02.2024, ON
BEHALF OF THE PROJECT PROPONENT (RESPONDENT NO.5&6).**

1. At the outset, it is submitted that the answering Respondent has already filed one reply/objections on 31.10.2023 on behalf of the both the units of the answering Respondent (Modi Sugar unit and Modi Distillery). In the said reply, the answering Respondent has dealt with issues raised in the present Application and has further dealt with the compliance made qua the recommendations /observations of the joint Committee's report dated 30.03.2022.
2. That thereafter on 01.11.2023, this Hon'ble Tribunal *inter-alia* directed the Ground Water Authority to conduct a proper survey, take appropriate measures and submit a report.
3. That on 06.02.2024, the Status Report was filed by the RO, UPPCB in compliance of the order dated 01.11.2023 wherein, the State Pollution Board has placed on record the required permissions obtained by the answering Respondent and further placed the compliances made by the answering Respondent. Further a report was filed by the Ground Water Authority wherein few recommendations and observation were made by the said Authority.

4. That the Project Proponent in pursuant to the directions given by this Hon'ble Tribunal, filing the instant consolidated Additional Reply cum Compliance of Recommendations dated 30.03.2022 made by the Joint Committee in order to bring out more clarity regarding the issue so as to satisfy this Hon'ble Tribunal qua the issues raised on the last date of hearing i.e., 08.02.2024. Hence the Project Proponent is filing the instant Consolidated Additional Reply cum Compliance of Recommendations in following tabular form.

Borewell number-1

NOC number-REG013999

Validity of NOC- 21.07.2023 to 03.01.2025

Quantity of groundwater extraction permitted by NOC- 85500

SR. NO.	TERMS AND CONDITIONS OF NOC	CONDITION FOUND DURING INSPECTION	COMPLIANCE OF TERMS AND CONDITIONS
1.	Registration of Borewell was to be done within 90 days from the date of issue of NOC.	Registration was not done.	That the Application for the registration of Borewell has been applied on 07.02.2024. A copy of the NOC and the Application for the registration of Borewell is annexed herewith and marked as ANNEXURE R-1
2.	Status of new NOC after change in ownership of borewell.	No change in ownership was informed.	That the ownership of borewell has not been changed.
3.	Status of changes in the location, design, discharge rate, and pumping device of a borewell without the permission of the competent authority.	During inspection, it was found that the location of the borewell was changed without the prior permission of the competent authority.	It is clarified here that there have been some problems found in the running of the borewell hence the borewell has been installed at 10-meters away from earlier installation without change in design, discharge rate, and pumping device of a borewell. However, the Project proponent had obtained the NOC

			of the Borewell from the department.
4.	Status of compliance with the VISSI standard for recording the rate and volume of groundwater extraction	A digital water flow meter has been installed.	A digital water flow meter has been installed. A copy of the digital water flow meter installed is annexed herewith and marked as ANNEXURE R-2
5.	Construction of a piezometer and installation of a digital water level recorder with telemetry device.	A piezometer has been constructed. However, its present condition is poor.	That earlier piezometer was installed and was working but after the report of the UPGWA, a new piezometer has been installed and the same is working properly without going into intricacies. A copy of the piezometer installed is annexed herewith and marked as ANNEXURE R-3
6.	Pre-monsoon and post-monsoon groundwater quality report was to be conducted by an NABL approved lab	The inspection report was not submitted in time.	That the quality of the groundwater has been checked up from time to time as per the conditions and same has been submitted on 06.02.2024. A copy of the Pre-monsoon and post-monsoon groundwater quality report conducted by an approved lab is annexed herewith and marked as ANNEXURE R- 4
7.	Status of providing monthly data of telemetry device and digital water level recorder on piezometer to the office	During the inspection, no data from the piezometer was provided.	That the Project Proponent properly maintains the data of telemetry device and digital water level recorder on piezometer. A copy of the recent data 12.12.2023 to 14.02.2024 recorded through piezometer is annexed herewith and

			marked as ANNEXURE R-5
8.	In case of an institution/firm extracting groundwater in excess of 100 litres per day, two annual water audit reports and impact assessment reports of the person and institution nominated by the Federation of Indian Chambers of Commerce and Industry (FICCI), Indian Chamber of Commerce (ICCI), National Productivity Council (NPC) and Central Ground Water Authority (CGWA)	During the inspection and previously, the annual water audit report and impact assessment report were not submitted.	That the assessment of extraction of groundwater has been made and an Impact Assessment Reports has been prepared. A copy of the Impact Assessment Reports is annexed herewith and marked as ANNEXURE R-6 It is further clarified here that annual water audit reports are not required as per the NOC water audit has to be carried out and submitted after 1 year from the date of issuance of NOC and NOC of one of the Borewell has been obtained on 21.07.2023 hence audit of extraction of water should be conducted in July 2024.
9.	In relation to the establishment of rooftop rain water harvesting	During the inspection, Mr. M.C. Tyagi informed that a consultant has been selected for the establishment of rooftop rainwater harvesting.	The project proponent is recharging the ground water through ponds being made by the unit. However, for the Roof-top Rain water Harvesting, the said is under process. A copy of Photograph of pond adopted by the Project Proponent is annexed herewith and marked as ANNEXURE R-7
10.	Status of establishment of rain water harvesting/recharge system of the specified capacity by the institution/firm.	The firm had adopted ponds in the villages of Amirpur Wadyala, Michri, and Jalalpur Dhidhar, Block- Bhojpur, District Ghaziabad in connection with recharge, but the village	That the Project Proponent is recharging the water through ponds being made by the unit. That Project Proponent has written a representation to the District

		head informed by his letter No. 04.03.2023 and 08.08.2023 that no work has been done by the firm on the ponds of the said village.	Magistrate/Chairman, District Groundwater Management Council, and requested to provide the design and technique for the perennial maintenance of the pond. A copy of the representation dated 05.03.2024 is annexed herewith and marked as ANNEXURE R-8
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Borewell number-2**No objection certificate number-REG034026****Validity of no objection certificate from 06.12.2022 to 31.01.2025****Amount of groundwater extraction from no objection certificate-84000**

SR. NO.	TERMS AND CONDITIONS OF NOC	CONDITION FOUND DURING INSPECTION	COMPLIANCE OF TERMS AND CONDITIONS
1.	Registration of Borewell was to be done within 90 days from the date of issue of NOC	Registration was not done	That the Application for the registration of Borewell has been applied on 07.02.2024. A copy of the NOC and the Application for the registration of Borewell is annexed herewith and marked as ANNEXURE R-9
2.	Status of new NOC after change in ownership of borewell	No change in ownership was informed.	That the ownership of borewell has not been changed.
3.	Status of changes in the location, design, discharge rate, and pumping device of a borewell without the permission of the competent authority.	No changes were found upon inspection.	There is no change in location, design, discharge rate, and pumping device of a borewell.
4.	Status of compliance with the VISSI standard for recording the rate and volume of groundwater extraction.	A digital water flow meter has been installed.	A digital water flow meter has been installed. A copy of the digital water flow meter installed is annexed herewith and marked as ANNEXURE R-10 .

5.	Construction of a piezometer and installation of digital water level recorder with telemetry device	A piezometer has been constructed.	The compliance of this condition has already been annexed in serial no. 5 of the Borewell No.1
6.	Pre-monsoon and post-monsoon groundwater quality report was to be conducted by an NABL approved lab.	The inspection report was not submitted in time.	That the quality of the groundwater has been checked up from time to time as per the conditions and same has been submitted on 06.02.2024. A copy of the Pre-monsoon and post-monsoon groundwater quality report conducted by an approved lab is annexed herewith and marked as ANNEXURE R-11.
7.	Status of providing monthly data of telemetry device and digital water level recorder on piezometer to the office.	During the inspection, no data from the piezometer was provided.	The compliance of this condition has already been annexed in serial no. 7 of the Borewell No.1
8.	In case of an institution/firm extracting groundwater in excess of 100 litres per day, two annual water audit reports and impact assessment reports of the person and institution nominated by the Federation of Indian Chambers of Commerce and Industry (FICCI), Indian Chamber of Commerce (ICCI), National Productivity Council (NPC) and Central Ground Water Authority (CGWA).	Even at the time of inspection, annual water	The compliance of this condition has already been annexed in serial no.8 of the Borewell No.1
9.	In relation to the establishment of rooftop rain water harvesting.	During the inspection, Mr. M.C. Tyagi informed that a consultant has been selected for the establishment of rooftop rainwater harvesting.	The compliance of this condition has already been annexed in serial no. 9 of the Borewell No.1
10.	Status of establishment of rain water harvesting recharge system of the specified capacity by the institution/firm	The firm had adopted ponds the villages of Amirpur Wadyala, Michri, and Jalalpur	The compliance of this condition has already been annexed

		Dhidhar, Block- Bhojpur, District Ghaziabad in connection with recharge, but the village head informed by his letter No. 04.03.2023 and 08.08.2023 that no work has been done by the firm on the ponds of the said village.	in serial no. 10 of the Borewell No.1
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SUGAR UNIT

SR. NO.	RECOMMENDATION OF THE JOINT COMMITTEE DATED 30.03.2022	COMPLIANCE MADE AS PER THE COMMITTEE REPORT.
1.	The unit shall install flow meters at various water recycling locations to measure water consumptions as specified in sugar charter.	That the Project Proponent has installed flow meters at various water recycling locations to measure water consumptions. A copy of installed flow meters is annexed herewith and marked as ANNEXURE R-12.
2.	The unit shall install flow meter at the outlet of treated water storage lagoon to quantify the treated water consumption in horticulture and maintain record of the same.	That the Project Proponent has installed the flow meter at the outlet of treated water storage lagoon to quantify the treated water consumption in horticulture. A copy of the Log book of flow meters, ETP Log book of flow meter and Photographs treated water lagoons storage flow meter are annexed herewith and marked as ANNEXURE R-13.
3.	The unit shall maintain the desired MLVSS/MLSS ratio of 0.70 to 0.80 in aeration tank.	That the Project Proponent maintains the desired MLVSS/MLSS ratio of 0.70 to 0.80 in aeration tank. A copy of the recent analysis report depicting the ratio recommended by the committee is annexed herewith and marked as ANNEXURE R-14.
4.	The unit shall ensure proper operation & maintenance of ETP and also ensure proper stabilization of ETP.	That the Project Proponent properly maintains ETP.
5.	The contamination in Ground Water, has been observed, hence it is recommended that	That the Project Proponent, in order to maintains the ground

	Uttar Pradesh Ground Water Department may be asked to look into the matter, and arrangement for deep bore-well for drinking water shall be made.	water quality, gets inspected & verified the ground water from different NABL aggregated Laboratories and reports of the said is well within the limit.
6.	The unit shall ensure consistent compliance of the notified standards in MoEF&CC Notification G.S.R. 35(E) dated 14th January, 2016.	That the unit is duly complying the notified standards of MoEF&CC Notification G.S.R. 35(E) dated 14th January, 2016.
7.	The unit shall ensure the absolute treatment of sugar effluent and its reuse in process without any failure and also ensure that no untreated/partially treated effluent shall be discharged outside the premises.	That the Sugar Unit is recycling the whole sugar effluent without any failure and no untreated/partially treated effluent is being discharged outside the premises.
8.	Unit must ensure the proper storage of bagasse to avoid ambient air pollution due to floating bagasse particles.	That the unit has increased the heights of adjacent boundary wall to avoid ambient air pollution. A copy of the photographs depicting the covering of outlet of bagasse discharge area is annexed herewith and marked as ANNEXURE R-15 .

DISTILLERY UNIT

1.	The unit shall concentrate all its raw spent wash stored in tank of 50 KL and Bio-methanated spent wash (BMSW) stored in lagoon of capacity 2900 cube meter through MEE to achieve 30% solid concentration and the concentrated spent wash shall be used for bio-composting.	That the Project Proponent has taken steps to concentrate all spent wash stored in tank of 50 KL and Bio-methanated spent wash stored in lagoon of capacity 2900 cube meter through Multi Effect Evaporator (MEE) process. That this recommendation has already been complied and also made apprised to this Hon'ble Tribunal <i>vide</i> Common Reply dated 31.10.2023 filed by the Project Proponent.
2.	Since the unit is under the process of switching its molasses-based distillery to grain-based distillery now therefore, the unit shall dismantle/level/fill the lagoon of capacity 2900 cube meter after utilization of accumulated spent wash in bio-composting.	That this recommendation has also been complied and also made apprised to this Hon'ble Tribunal <i>vide</i> Common Reply dated 31.10.2023 filed by the Project Proponent.
3.	The unit shall commence its grain-based distillery only after obtaining valid consent from UPPCB.	That the Project Proponent obtained Consolidated Consent to Operate and Authorisation dated 22.02.2024 and the same

		<p>is Valid for the period of 19.02.2024 to 31.12.2025 and the Project Proponent runs the unit as per the terms and conditions of the Consolidated Consent to Operate and Authorisation.</p> <p>A copy of the Consolidated Consent to Operate and Authorisation dated 22.02.2024 is annexed herewith and marked as ANNEXURE R-16.</p>
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ISSUE OF TWO BOREWELLS

5. That the issues with respect to the presence of the 2 illegal borewell for which District Magistrate / Chairman, District Gound Water Management Council that has imposed a cost of Rs. 5 lacs on the Project Proponent. At this juncture it is important to clarify here that the Project Proponent requested vide letter dated 02.03.2024 to the District Magistrate / Chairman, District Gound Water Management Council for Waiver of Penalty imposed by citing the reason that one small borewell to provide drinking water to the Administrative Block of Modi Vansapati Manufacturing Company which had been installed long back was closed on 03.02.2003 and one small borewell which was near the Cane Carrier in the Factory Premises and was being used as drinking water to the Sugar Cane Growers who were supplying the Sugar Cane to Modi Sugar Mills and the same was also closed in the year 2009. Hence issues related to presence of 2 illegal borewell do not exist as the same are not operation since long.
- A copy of the letter dated 02.03.2024 to the District Magistrate / Chairman, District Gound Water Management Council for Waiver of Penalty imposed is annexed herewith as an **ANNEXURE R-17.**

ISSUE OF FLY ASH

6. That the Project Proponent maintains the data of the generation of the ash and converts the fly ash into wet ash through venturi scrubber system and this wet ash is sold to farmers which is used as manure in the fields to fill the low land areas.

A copy data of the generation of the ash is annexed herewith as an **ANNEXURE R-18.**

ISSUES OF TREATMENT OF WATER DISCHARGE FROM THE UNIT

7. That the answering Respondent is completely working as per the norms and parameters of the board and there is no liquid discharge by the unit, in fact whatever water is being discharged by the unit the same is sent to Effluent Treatment Plant for the treatment and the treated water is being used in the unit itself in this way a continuous cycle is going on. At this juncture it is important to point out here that the answering Respondent has also adopted a pond in the nearby village for the purpose of recharge of water.

NO PRESENCE OF HEAVY METALS

8. That there are no heavy metals has been found in the water as inspected by the Joint Committee and the unit is naturally not responsible for heavy metals mixed in the water if any found.
9. That the 70 per cent i.e., 3360 ton of the water requirement in unit is being fulfilled by Sugar Cane Juice itself and rest required water is fulfilled by ETP water treatment process, the average of treated effluent sent to main plant for the reuse per day is 453 cube meter and only 150 cube meter water is extracted from the bore well that is well within the permissible limit of the extraction of water.

A copy of the average quantity of the water obtained from Sugar Cane Juice, treated effluent sent to main plant for the reuse and extracted from the bore well is annexed herewith as an **ANNEXURE R-20**.

CORPORATE SOCIAL RESPONSIBILITY:

10. That the answering Respondent has actively involved in the Corporate Social Responsibility (CSR). That the answering Respondent runs a hospital known as Modi Hospitals wherein free medical treatment is being provided to the locals. That the answering Respondent provides foods to approx. 1500 people per day and has recently distributed winter cloths to the needy persons in this winter season.

A copy of photograph depicting the distribution of blankets and free health check-ups is Annexed herewith as **ANNEXURE R-21**

11. That, in view of the above facts and circumstances of the case and the answering Respondent has a good case on merits hence, the present original Application may be dismissed.

12. That the supporting Affidavit is being filed along with this Reply.

FILED BY

THROUGH



**SAURABH RAJPAL
(ADVOCATE FOR THE RESPONDENT NO. 5&6)**

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PLACE – NEW DELHI

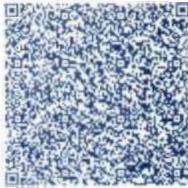
DATE - 13.03.2024



e-Stamp

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Acc-UP14084904/MODINAGAR/UP-GZB

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 Certificate Issued Date : 12-Mar-2024 11:33 AM
 Account Reference : NEWIMPACC (SV)/ up14084904/ MODINAGAR/ UP-GZB
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 Purchased by : RAJENDRA PAL SINGH
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 Property Description : Not Applicable
 Consideration Price (Rs.) :
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 Second Party : Not Applicable
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**BEFORE THE NATIONAL GREEN TRIBUNAL,
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 With
 ORIGINAL APPLICATION NO. 447 of 2021**

IN THE MATTER OF:

Tilak Raj Adhana&Ors ...Applicant
Versus
 State of Uttar Pradesh &Ors ...Respondent

AFFIDAVIT

I, Rajendra Pal Singh, S/o. Shri Churaman Singh, Aged About
 65 years, R/o. House No. - 774, Sector-29, Near Petrol Pump,
 Faridabad, Haryana do hereby solemnly affirm and declare as under:-

Contd....2....

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.sholestamp.com' or using e-Stamp Mobile App on Block Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
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3. In case of any discrepancy please inform the Competent Authority.

-2-

1. That I am Authorized Representative of M/s Modi Sugar Mills Unit, Modinagar, District Ghaziabad (U.P) and am well conversant with the facts and circumstances of the case and thus competent to swear this affidavit.
2. That the accompanying reply has been drafted by my Counsel under my instruction based on knowledge and I affirm that statement of facts made herein are true and correct to my knowledge.
3. That the contents of the said reply be read as part of this affidavit and same are not repeated here for the sake of brevity.



[Handwritten Signature]
DEPONENT

VERIFICATION

Verified at Modinagar on this 12th day of March, 2024 that the contents of my aforesaid affidavit are true and correct to my knowledge. No part of it is false nor anything material has been concealed therefrom.

[Handwritten Signature]
DEPONENT

ATTACHED
 SUPPLEMENTARY
 In No. ... Ghaziabad

12 MAR 2024



e-Stamp

RAJEEV GUPTA
L.NO.-30
ACC-UP14084904/MODINAGAR/UP-GZB

Certificate No.	: IN-UP92837937399397W
Certificate Issued Date	: 12-Mar-2024 11:34 AM
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Unique Doc. Reference	: SUBIN-UPUP1408490481947582940685W
Purchased by	: RAJEEV GUPTA
Description of Document	: Article 4 Affidavit
Property Description	: Not Applicable
Consideration Price (Rs.)	:
First Party	: RAJEEV GUPTA
Second Party	: Not Applicable
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Stamp Duty Amount(Rs.)	: 10 (Ten only)



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**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.418 of 2021
With
ORIGINAL APPLICATION NO. 447 of 2021
IN THE MATTER OF:**

**Tilak Raj Adhana&Ors ...Applicant
Versus
State of Uttar Pradesh &Ors ...Respondent**

AFFIDAVIT

I, Rajeev Gupta, S/o. Shri Mahendra Kumar Gupta, Aged About 52 years, R/o. E-118, Saya Zion , Gaur City -I, Sector-IV, Greater Noida do hereby solemnly affirm and declare as under:-

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Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcisestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

-2-

1. That I am Authorized Representative of M/s Modi Distillery Unit, Modinagar, District Ghaziabad (U.P) and am well conversant with the facts and circumstances of the case and thus competent to swear this affidavit.
2. That the accompanying reply has been drafted by my Counsel under my instruction based on knowledge and I affirm that statement of facts made herein are true and correct to my knowledge.
3. That the contents of the said reply be read as part of this affidavit and same are not repeated here for the sake of brevity.



P. K.
DEPONENT

VERIFICATION

Verified at Modinagar on this 12th day of March, 2024 that the contents of my aforesaid affidavit are true and correct to my knowledge. No part of it is false nor anything material has been concealed therefrom.

ATTESTED

Sudina Rani
 SUDINA RANI

Advocate

No. of Public

Tehsil Modinagar

Ghaziabad

12 MAR 2024 in No.

P. K.
DEPONENT



Form 8 (E)

[See rules 15(2)]

(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: REG013999

VALID FROM 21/07/2023 TO 03/01/2025

Serial No.: 202303000338			
Name of the Owner	DS REDDY		
Address of the Applicant	MODI SUGAR, MODINAGAR, GHAZIABAD	Application No.	GZBD0323RIN0589
Date of Submission	16/03/2023	Specimen Signature	
Company Name	MODI SUGAR MILLS (MODI INDUSTRIES LIMITED)	Company Address	Modinagar, Ghaziabad, Uttar Pradesh
Location Particulars			
District	Ghaziabad	Block	BHOJPUR
Plot No./Khasra No.	MODI SUGAR, MODINAGAR, GHAZIABAD	Municipality/Corporation	Yes
Ward No./Holding No.			NA
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	15/01/1990		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	100.00
Purpose of well	Industrial	Assembly Size(For Tube Well)	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	30.00
Operational Device	Electric Motor	Rate of Withdrawal (m³/hr.)	190.00
Date of Energization (In Case of Electric Pump)		15/01/1980	
Maximum Allowable Rate of Withdrawal (m³/hr.):	190.00	Maximum Allowable Running Hours Per Day:	3.00
Maximum Allowable Annual Extraction of Ground Water:	85500.00	Recharge Required	171000.00
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	For Industrial Use		
Against Case			

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day , and for maximum allowable annual extraction of ground water and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 171000.00 cubic meter, as specified under the application form.

Conditions

- (1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- (2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters(conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- (5) In case of any change of ownership of the existing well, fresh registration has to be obtained.
- (6) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- (7) n case, any of the particulars l information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- (9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
- (10) Guidelines for Installation of Piezometers and their Monitoring
- Piezometer is a borewell /tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows for compliance of NOC:
 - The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
 - The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometer are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
 - No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter up to two decimals.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 Lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.

- Any other site-specific requirement regarding safety and access for measurement may be taken care of.
- (11) Any other condition(s) that may be imposed by the concerned Authority.
- (12) In case, any of the particulars information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- (A) **For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries/ Laghu Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
 - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) **Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³/day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date :17/08/2023

Place:Ghaziabad

This certificate is electronically generated and does not require digital signature



GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

[UIS 10(1) or 11(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]
[उत्तर प्रदेश भूगर्भ जल प्रबंधन और विनियमन अधिनियम, 2019 का युआईएस 10 (1) या 11 (1)]

Applicant's Details आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	GZBD0224RIN0772
Application Date आवेदन तिथि		07/02/2024	
Name of the Applicant आवेदक का नाम	RAM KAMAL YADAV		
Mobile No. मोबाइल नंबर	7060200432	Email ID. ईमेल आईडी	rkyadav@modisugar.com
Date of Birth जन्मतिथि	01/01/1963	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	9457 7905 6638	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD, MODINAGAR, GHAZIABAD	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	GHAZIABAD	State राज्य	Uttar Pradesh
District जनपद	GHAZIABAD	Pin Code पिन कोड	201204
Designation पद	MODINAGAR GHAZIABAD UTTAR PRADESH	Company Name कंपनी का नाम	MODI SUGAR MILLS (MODI INDUSTRIES LIMITED)
Company Address कंपनी का पता	MODINAGAR GHAZIABAD UTTAR PRADESH	Authorization Letter प्राधिकार पत्र	Download

Details of Existing Well विद्यमान कूप का विवरण

District जनपद	Ghaziabad	Block ब्लॉक	BHOJPUR
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	MODINAGAR GHAZIABAD UTTAR PRADESH	Municipality/Municipal Corporation नगर पालिका/नगर निगम	No
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	NA	Uploaded Land Details अपलोड किया गया भूमि का विवरण	Download
Uploaded Google / Toposheet Map अपलोड किया गया कूप का गूगल / टोपोशीट मैप	Download		

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Registration Form

Location Coordinates स्थान निर्देशांक	28°49'38.43"N 77°34'11.20"E	Google Map गूगल मैप	Download	
Particulars of The Existing Well विद्यमान कूप का ब्योरा				
Date of Construction/Sinking of Well कूप की निर्माण तिथि	15/01/1980	Type of Well कूप का प्रकार	Tube Well/Boring	
Discharge of Tube Well (cum./hr) ट्यूबवेल का निर्वहन (cum./hr)	70			
Housing Pipe If Any यदि कोई है	Yes	Approx. Length of Housing Pipe (In meter) हाउसिंग पाईप की अनुमानित लंबाई (मीटर में)	100.00	
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	250.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	Iron	
Strainer Details स्ट्रेनर का विवरण				
Material of Strainer स्ट्रेनर की सामग्री	Iron	Number of Strainer(s) स्ट्रेनर की संख्या	5	
S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	70.00	76.00	6.00	250.00
2	76.00	82.00	6.00	250.00
3	82.00	88.00	6.00	250.00
4	88.00	94.00	6.00	250.00
5	94.00	100.00	6.00	250.00
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	100.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No	
Ground Water Level (In meter) भूजल स्तर (मीटर में)	22.00			
Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण				
Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m ³ /hr) पंप क्षमता (m ³ /hr)	70.00	
Horse Power (H.P.) हॉर्स पावर (एच.पी.)	30.00	Length of Suction Pipe (In meter) सक्शन पाइप की लंबाई (मीटर में)	33.00	
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	15/01/1980	

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Registration Form

Details of Utilization of Well
कूप के उपयोग का विवरण

Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial		
Annual Running Hours वार्षिक उपयोग (घंटे में)	1200.00	Annual Days वार्षिक उपयोग (दिनों में)	150
Daily Running Hours दैनिक उपयोग (घंटे में)	8.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)	Recycled in ETP and used in Landscaping and washing	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes
Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें	Download	Length of Section Pipe (in Meter) सक्शन पाइप की लंबाई (मीटर में)	33.00
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	No	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं	N/A
Maximum Allowable Annual Extraction of Ground Water:			84000.00
Does industry come under MSME ? क्या उद्योग MSME के अंतर्गत आता है ?	No		
NOC Issued By: अनापत्ति प्रमाण पत्र (द्वारा निर्गत)			
Central Ground Water Authority केन्द्रीय भूगर्भ जल प्राधिकरण			No
Ground Water Department Uttar Pradesh भूगर्भ जल विभाग उत्तर प्रदेश सरकार			Yes
Certificate Number प्रमाणपत्र संख्या	REG034026	Issue Date निर्गमन तिथि	02/02/2023
Expiry Date अंतिम तिथि	03/01/2025	Upload Certificate प्रमाणपत्र अपलोड करें	Download

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished herein above are correct and true. I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled ..

मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/मैं सहमत हूँ

Note/नोट

- Separate application forms should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction or alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification or scrutiny, the application is liable for rejection.
- In case any of the particulars/ information furnished is found to be incorrect at any stage even after issue of the registration, the registration is liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
 - (a) Document showing proof of ownership of land;
 - (b) Photocopy of Aadhaar card / voter ID / ration card or any other proof of identification.
 - (c) Map showing location of the existing well, the command area and the existing wells which have been referred to in item no.2(a), (b)and(c).
 - (d) Affidavit referred to in item no. 7(e)
- The concerned Authority reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

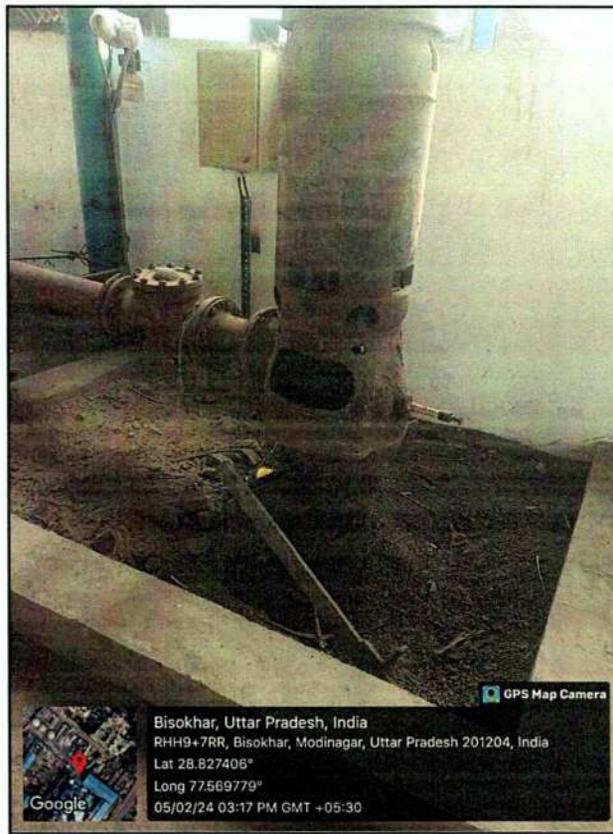


Fig: Borewell- 1

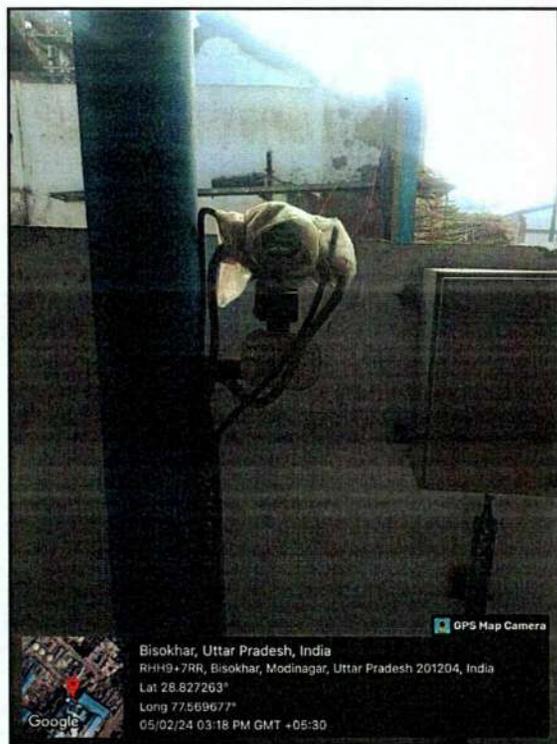
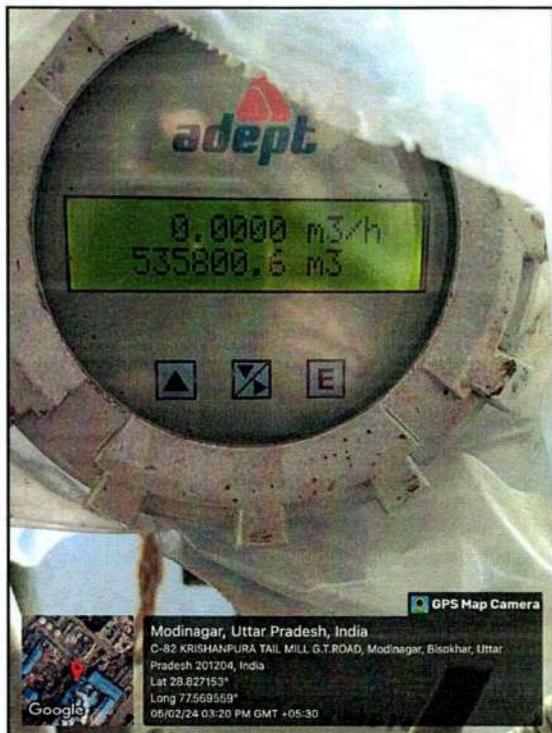


Fig: Water Metre- 1

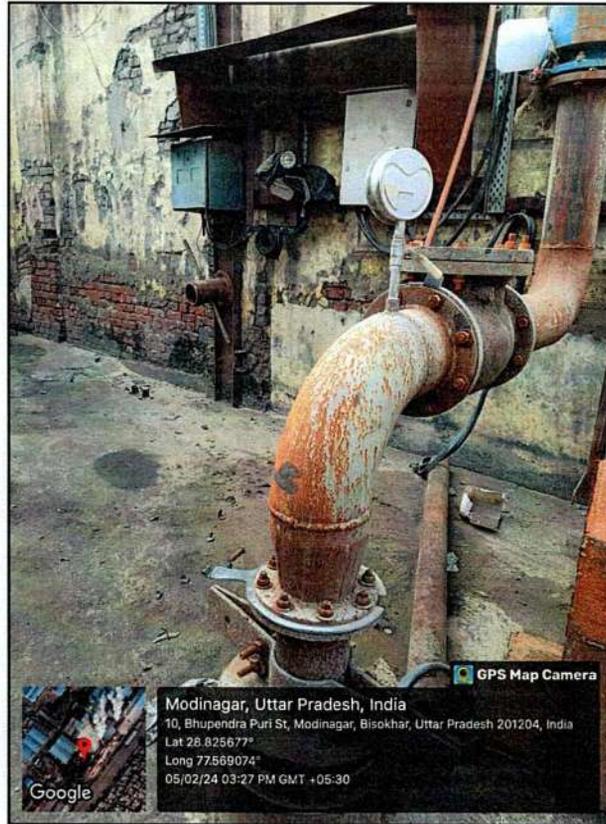


Fig: Borewell- 2

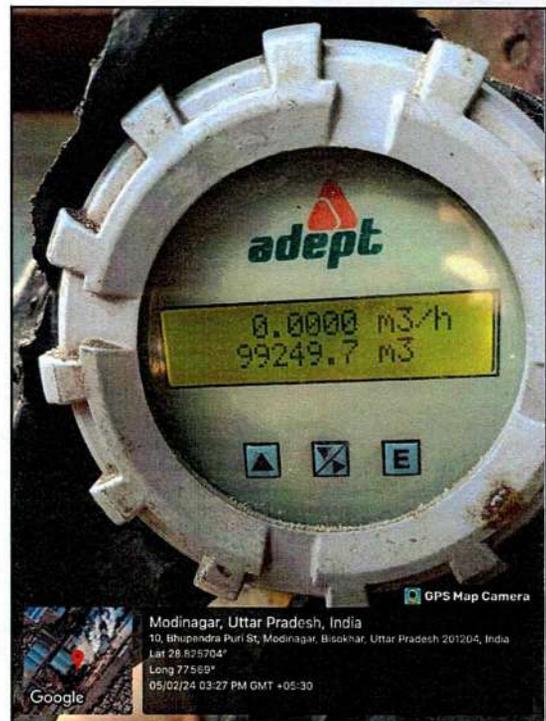
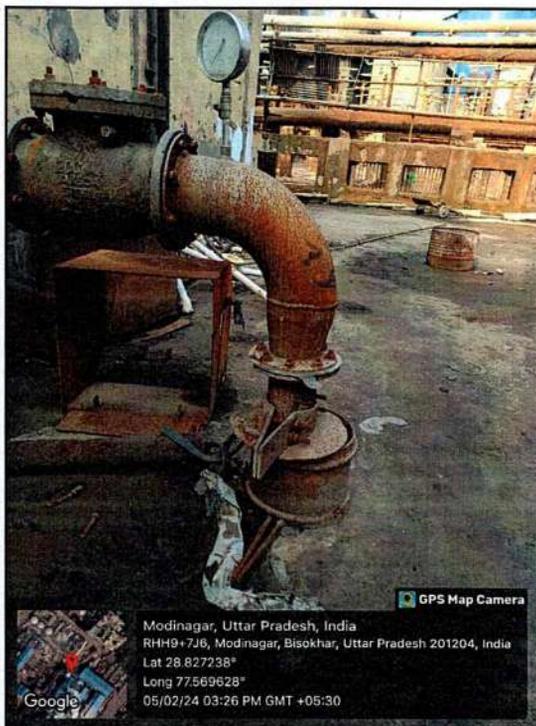
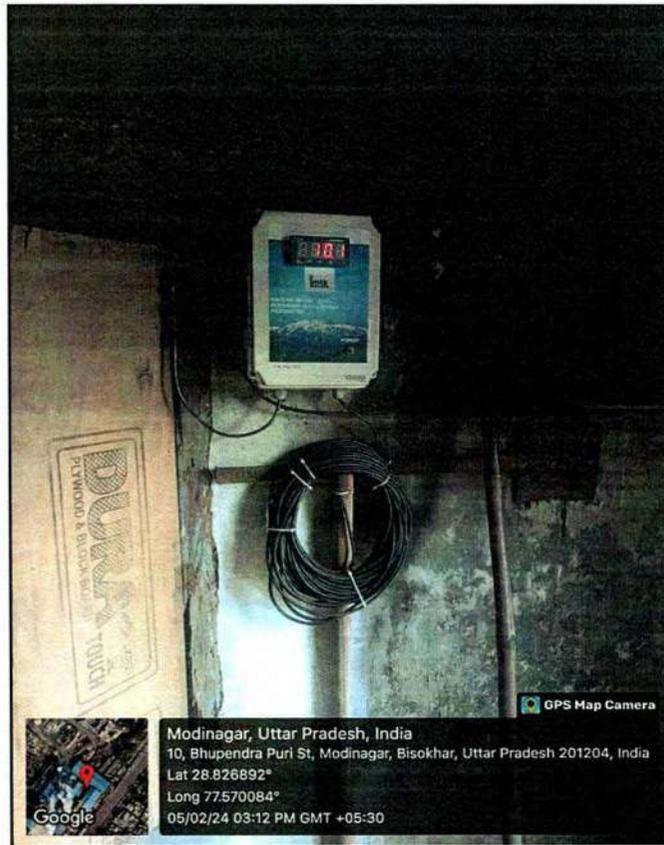


Fig: Water Metre- 2



PIEZOMETER- 1 (Water Level:10.1 mbgl)



PIEZOMETER 2- (Water level 9.11 mbgl)



ETRC/PM09/TEST-REP/FT/45

**TEST REPORT
WATER & WASTE WATER ANALYSIS**

Test Report Ref No.: ETRC/1706/11220/2023	Date of Report: 17/06/2023
Name /Address/Type of Industry	M/s Modi Sugar Mills (A Unit of Modi Industries Limited) Modinagar District: Ghaziabad (U.P.) - 201204

SAMPLE DETAILS

1 Water/ Waste Water	Ground Water	5 Packing Condition	Sealed
2 Sample Description	Borewell No. 1	6 Sample Collected By	Industry Self
3 Sample received date	12.06.2023	7 Analysis Start Date	12.06.2023
4 Sample Quantity	5.0 liters	8 Analysis End Date	16.06.2023

TEST RESULT

Sr. No	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection	Indian Standard 10500: 2012	
						Desirable	Permissible
Physico-chemical Parameters							
1	Colour	Hazen	IS: 3025 (Part-4): 1983 Reaffirmed: 2017	<5.0	5 - 30	5	15
2	Odour	-	IS: 3025 (Part-5): 1983 Reaffirmed: 2017	Agreeable	Qualitative	Agreeable	Agreeable
3	pH	-	APHA 23 rd Ed. 2017-4500 H ⁺	7.6	1 - 14	6.5-8.5	No Relaxation
4	Turbidity	NTU	APHA 23 rd Ed. 2017-2130 B	BDL	2 - 40	1	5
5	Total Dissolved Solids (TDS)	mg/l	IS: 3025 (Part-16): 1984 Reaffirmed: 2017	402.5	10 - 5000	500	2000
6	Ammonia (as total ammonia-N)	mg/l	APHA 23 rd Ed. 2017-4500-NH ₃ F	BDL	0.5 - 10	0.5	No Relaxation
7	Anionic Detergents (as MBAS)	mg/l	APHA 23 rd Ed. 2017-5540 C	BDL	0.05 - 0.5	0.2	1.0
8	Calcium as Ca	mg/l	IS: 3025 (Part-40): 1991 Reaffirmed: 2019	56.0	2.0 - 600	75	200
9	Magnesium as Mg	mg/l	APHA 23 rd Ed. 2017-3500 Mg, B	33.048	0.1 - 200	30	100
10	Chloride as Cl	mg/l	APHA 23 rd Ed. 2017-4500-Cl ⁻ B	26.0	2.0 - 2000	250	1000
11	Fluoride as F	mg/l	APHA 23 rd Ed. 2017-4500 F ⁻ C	0.41	0.02 - 5.0	1.0	1.5
12	Free Residual Chlorine	mg/l	IS: 3025 (Part-26): 1986 Reaffirmed: 2019	BDL	0.1 - 5.0	0.2	1.0
13	Nitrate as NO ₃	mg/l	IS: 3025 (Part-34): 1986 Reaffirmed: 2019	BDL	1.0 - 70	45	No Relaxation
14	Phenolic Compound (as C ₆ H ₅ OH)	mg/l	APHA 23 rd Ed. 2017-5530 C	BDL	0.001 - 0.005	0.001	0.002
15	Sulphate as SO ₄	mg/l	APHA 23 rd Ed. 2017-4500- SO ₄ ²⁻	28.0	1.0 - 500	200	400
16	Alkalinity as CaCO ₃	mg/l	APHA 23 rd Ed. 2017-2320 B	300.0	2.0 - 1000	200	600
17	Total Hardness as CaCO ₃	mg/l	APHA 23 rd Ed. 2017-2340 C	276.0	5.0 - 800	200	600
18	Aluminium as Al	mg/l	APHA 23 rd Ed. 2017-3120 B (ICP-OES)	BDL	0.015 - 5.0	0.03	0.2
19	Boron as B	mg/l	APHA 23 rd Ed. 2017-3120 B (ICP-OES)	BDL	0.05 - 2.0	0.5	1.0
20	Copper as Cu	mg/l	APHA 23 rd Ed. 2017-3120 B (ICP-OES)	BDL	0.03 - 10	0.05	1.5
21	Iron as Fe	mg/l	APHA 23 rd Ed. 2017-3120 B (ICP-OES)	0.10	0.05 - 20	0.3	No Relaxation



ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

Office & Laboratory: 2/261, Vishwas Khand, Gomti Nagar, Lucknow- 226 010 (U.P.)

Email : ETRCLTH@YAHOO.IN, Web: www.etrccindia.com

ISO 9001:2015, ISO 14001 : 2015, OHSAS 18001 : 2007

An Approved Laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

Test Report Ref No.: ETRC/1706/11220/2023

22	Manganese as Mn	mg/l	APHA 23 rd Ed. 2017-3120 B (ICP-OES)	0.03	0.02 - 5.0	0.1	0.3
23	Zinc as Zn	mg/l	APHA 23 rd Ed. 2017-3120 B (ICP-OES)	0.46	0.05 - 15	5	15
24	Cadmium as Cd	mg/l	APHA 23 rd Ed. 2017-3120 B (ICP-OES)	BDL	0.05 - 2.0	0.003	No Relaxation
25	Lead as Pb	mg/l	APHA 23 rd Ed. 2017-3120 B (ICP-OES)	BDL	0.01 - 10	0.01	No Relaxation
26	Mercury as Hg	µg/l	APHA 23 rd Ed. 2017-3112 B	BDL	0.5 - 1000	1.0	No Relaxation
27	Nickel as Ni	mg/l	APHA 23 rd Ed. 2017-3120 B (ICP-OES)	BDL	0.05 - 5.0	0.02	No Relaxation
28	Arsenic as As	mg/l	APHA 23 rd Ed. 2017-3120 B (ICP-OES)	BDL	0.02 - 2.0	0.01	0.05
29	Total Chromium	mg/l	APHA 23 rd Ed. 2017-3120 B (ICP-OES)	BDL	0.03 - 5.0	0.05	No Relaxation
Microbiological Parameters							
30	E. coli	MPN/100 ml	IS: 1622 - 1981 Reaffirmed: 2019	Absent	≥ 2 MPN Present or Absent per 100 ml	Shall not be detected in any 100 ml sample	
31	T. coli	MPN/100 ml	IS: 1622 - 1981 Reaffirmed: 2019	Absent	≥ 2 MPN Present or Absent per 100 ml	Shall not be detected in any 100 ml sample	

BDL=Below Detection Limit

..... END OF REPORT.....

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard laboratory practices and that this data reflects our best attempt to generate accurate results for the sample, mentioned in the report as above.
- The result relate only to the items tested.
- ETRC does not assume any liability for any claims or damages related to the quality of parameter analyzed in the results and/or the performance of the equipment constituting to the results.
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- Complain register is available in our laboratory.

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge



Authorized Signatory
(Ritu Garg)
QM

**ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE**

Office & Laboratory: 2/261, Vishwas Khand, Gomti Nagar, Lucknow- 226 010 (U.P.)

Email : ETRCLTH@YAHOO.IN, Web: www.etrccindia.com

ISO 9001: 2015, ISO 14001: 2015, ISO 45001: 2018 & NABL Accredited Laboratory

ETRC/PM09/TEST-REP/FT/45

**TEST REPORT
WATER & WASTE WATER ANALYSIS**

Test Report Ref No.: ETRC/2311/11222/2023	Date of Report: 23/11/2023
Name /Address/Type of Industry	M/s Modi Sugar Mills (A Unit of Modi Industries Limited) Modinagar District: Ghaziabad (U.P.) - 201204

SAMPLE DETAILS

1	Water/ Waste Water	Ground Water	5	Packing Condition	Sealed
2	Sample Description	Borewell No. 1	6	Sample Collected By	Industry Self
3	Sample received date	18.11.2023	7	Analysis Start Date	18.11.2023
4	Sample Quantity	5.0 liters	8	Analysis End Date	22.11.2023

TEST RESULT

Sr. No	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection	Indian Standard 10500: 2012	
						Desirable	Permissible
Physico-chemical Parameters							
1	Colour	Hazen	IS: 3025 (Part-4): 2021	<5.0	5 - 30	5	15
2	Odour	-	IS: 3025 (Part-5): 2018	Agreeable	Qualitative	Agreeable	Agreeable
3	pH	-	APHA 24 th Ed. 2023 - 4500 H ⁺	7.4	1 - 14	6.5-8.5	No Relaxation
4	Turbidity	NTU	APHA 24 th Ed. 2023 - 2130 B	BDL	2 - 40	1	5
5	Total Dissolved Solids (TDS)	mg/l	APHA 24 th Ed. 2023 - 2552 A+B	396.4	10 - 5000	500	2000
6	Ammonia (as total ammonia-N)	mg/l	IS: 3025 (Part-16): 2023	BDL	0.5 - 10	0.5	No Relaxation
7	Anionic Detergents (as MBAS)	mg/l	APHA 24 th Ed. 2023 - 4500-NH ₃ F	BDL	0.05 - 0.5	0.2	1.0
8	Calcium as Ca	mg/l	APHA 24 th Ed. 2023 - 5540 C	57.6	2.0 - 600	75	200
9	Magnesium as Mg	mg/l	IS: 3025 (Part-40): 1991 Reaffirmed: 2019	29.16	0.1 - 200	30	100
10	Chloride as Cl	mg/l	APHA 24 th Ed. 2023 - 3500 Mg, B	32.0	2.0 - 2000	250	1000
11	Fluoride as F	mg/l	APHA 24 th Ed. 2023 - 4500-Cl ⁻ B	0.38	0.02 - 5.0	1.0	1.5
12	Free Residual Chlorine	mg/l	APHA 24 th Ed. 2023 - 4500 F ⁻ C	BDL	0.1 - 5.0	0.2	1.0
13	Nitrate as NO ₃	mg/l	IS: 3025 (Part-26): 1986 Reaffirmed: 2019	BDL	1.0 - 70	45	No Relaxation
14	Phenolic Compound (as C ₆ H ₅ OH)	mg/l	IS: 3025 (Part-34): 1986 Reaffirmed: 2019	BDL	0.001 - 0.005	0.001	0.002
15	Sulphate as SO ₄	mg/l	APHA 24 th Ed. 2023 - 5530 C	32.0	1.0 - 500	200	400
16	Alkalinity as CaCO ₃	mg/l	APHA 24 th Ed. 2023 - 2320 B	280.0	2.0 - 1000	200	600
17	Total Hardness as CaCO ₃	mg/l	APHA 24 th Ed. 2023 - 2340 C	264.0	5.0 - 800	200	600
18	Aluminium as Al	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	BDL	0.015 - 5.0	0.03	0.2
19	Boron as B	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	BDL	0.05 - 2.0	0.5	1.0
20	Copper as Cu	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	BDL	0.03 - 10	0.05	1.5
21	Iron as Fe	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	0.09	0.05 - 20	0.3	No Relaxation
22	Manganese as Mn	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	0.03	0.02 - 5.0	0.1	0.3



961

29

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

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ISO 9001: 2015, ISO 14001: 2015, ISO 45001: 2018 & NABL Accredited Laboratory

Test Report Ref No.: ETRC/2311/11223/2023

23	Zinc as Zn	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	0.37	0.05 - 15	5	15
24	Cadmium as Cd	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	BDL	0.05 - 2.0	0.003	No Relaxation
25	Lead as Pb	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	BDL	0.01 - 10	0.01	No Relaxation
26	Mercury as Hg	µg/l	APHA 24 th Ed. 2023 - 3112 B	BDL	0.5 - 1000	1.0	No Relaxation
27	Nickel as Ni	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	BDL	0.05 - 5.0	0.02	No Relaxation
28	Arsenic as As	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	BDL	0.02 - 2.0	0.01	0.05
29	Total Chromium	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	BDL	0.03 - 5.0	0.05	No Relaxation
Microbiological Parameters							
30	E. coli	MPN/ 100 ml	IS: 1622 - 1981 Reaffirmed: 2019	Absent	1.8 - 1600	Shall not be detected in any 100 ml sample	
31	T. coli	MPN/ 100 ml	IS: 1622 - 1981 Reaffirmed: 2019	Absent	1.8 - 1600	Shall not be detected in any 100 ml sample	

BDL=Below Detection Limit

..... END OF REPORT.....

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard laboratory practices and that this data reflects our best attempt to generate accurate results for the sample, mentioned in the report as above.
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- Complain register is available in our laboratory.


**Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge**




**Authorized Signatory
(Ritu Garg)
QM**



MODI SUGAR MILLS

(A Unit of Modi Industries Limited)

30



PIEZOMETER READING IN CANE CRUSHING SEASON 2023-24		
Date	PIEZOMETER (NEAR STORE) METER (1)	PIEZOMETER (NEAR G.M. OFFICE) METER (2)
12-12-2023	9.41	10.2
13-12-2023	9.41	10.2
14-12-2023	9.41	10.2
15-12-2023	9.41	10.2
16-12-2023	9.41	10.2
17-12-2023	9.41	10.2
18-12-2023	9.41	10.2
19-12-2023	9.41	10.2
20-12-2023	9.41	10.2
21-12-2023	9.41	10.2
22-12-2023	9.41	10.2
23-12-2023	9.41	10.2
24-12-2023	9.41	10.2
25-12-2023	9.41	10.2
26-12-2023	9.41	10.2
27-12-2023	9.41	10.2
28-12-2023	9.41	10.2
29-12-2023	9.41	10.2
30-12-2023	9.41	10.2
31-12-2023	9.41	10.2
01-01-2024	9.41	10.2
02-01-2024	9.41	10.2
03-01-2024	9.41	10.2
04-01-2024	9.41	10.2
05-01-2024	9.41	10.2
06-01-2024	9.41	10.2
07-01-2024	9.41	10.2
08-01-2024	9.41	10.2
09-01-2024	9.41	10.2
10-01-2024	9.41	10.2
11-01-2024	9.41	10.2
12-01-2024	9.41	10.2
13-01-2024	9.41	10.2
14-01-2024	9.41	10.2
15-01-2024	9.41	10.2
16-01-2024	9.41	10.2

Rajendra

Modinagar - 201 204 Distt. - Ghaziabad, (U.P.), INDIA

Telephone : 01232 - 242321, 7902108560, 7902108570 E-mail : ceoffice@modisugar.com
 CIN-U15429UP1932PLC000469 PAN : AAACM2063Q GSTIN : 09AAACM2063Q4Z1



UMESH MODI
GROUP

MODI SUGAR MILLS

(A Unit of Modi Industries Limited)



PIEZOMETER READING IN CANE CRUSHING SEASON 2023-24

Date	PIEZOMETER (NEAR STORE) METER (1)	PIEZOMETER (NEAR G.M. OFFICE) METER (2)
17-01-2024	9.41	10.2
18-01-2024	9.41	10.2
19-01-2024	9.41	10.2
20-01-2024	9.41	10.2
21-01-2024	9.41	10.2
22-01-2024	9.41	10.2
23-01-2024	9.41	10.2
24-01-2024	9.41	10.2
25-01-2024	9.41	10.2
26-01-2024	9.41	10.2
27-01-2024	9.41	10.2
28-01-2024	9.41	10.2
29-01-2024	9.41	10.2
30-01-2024	9.41	10.2
31-01-2024	9.41	10.2
01-02-2024	9.41	10.2
02-02-2024	9.41	10.2
03-02-2024	9.41	10.2
04-02-2024	9.41	10.2
05-02-2024	9.41	10.2
06-02-2024	9.41	10.2
07-02-2024	9.41	10.2
08-02-2024	9.41	10.2
09-02-2024	9.41	10.2
10-02-2024	9.41	10.2
11-02-2024	9.41	10.2
12-02-2024	9.41	10.2
13-02-2024	9.41	10.2
14-02-2024	9.41	10.2


Authorised Signatory

Modinagar - 201 204 Distt. - Ghaziabad, (U.P.), INDIA

Telephone : 01232 - 242321, 7902108560, 7902108570 E-mail : ceoffice@modisugar.com
CIN-U15429UP1932PLC000469 PAN : AAACM2063Q GSTIN : 09AAACM2063Q4Z1

IMPACT ASSESSMENT REPORT

On

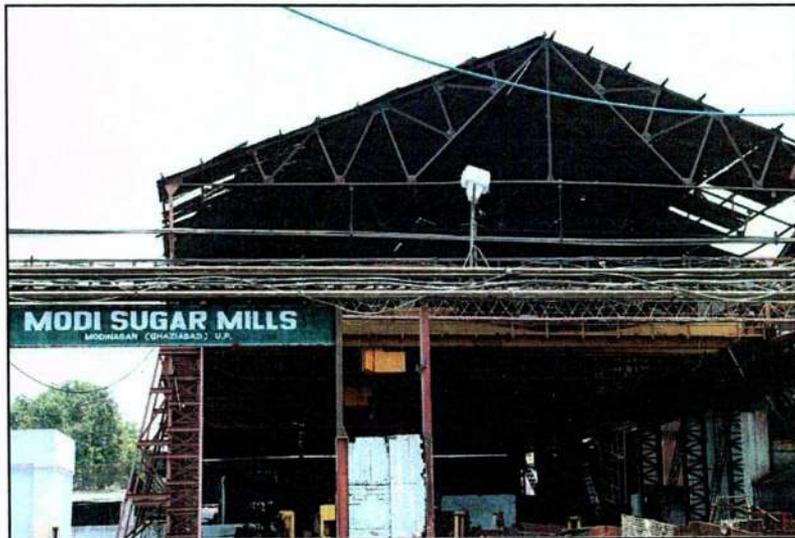
Ground Water Extraction as per the guidelines of CGWA

at

M/s MODI SUGAR MILLS

(MODI INDUSTRIES LIMITED)

MODINAGAR, GHAZIABAD, UTTAR PRADESH



Prepared by

NEER



NEER

Collect | Preserve | Use

(Accredited Ground water Management Consultant of CGWA)

DEC 2023

Address: 611, Tower A, iTium, Plot No. A-40, Sector 62, Noida, UP, 201301

Website: www.neer.co.in **Phone No.:** 0120-4107278, 9213390505



Accreditation Board of CGWA

Certificate of Accreditation

M/s. NEER
Noida, Uttar Pradesh

Has been accredited as a Ground Water Professionals to prepare reports in the Functional Areas of

- *Impact Assessment of Existing / Proposed GW Extraction*
- *Hydrogeological conditions in mining projects.*

Valid from : 15.02.2021

Certificate No. : CGWA/RGI/002

Valid thru : 14.02.2026

Dated : 07.07.2021

क्षेत्रीय निदेशक
Regional Director
आरजीएनजीडब्ल्यूटीआरआई
RGNGWT&RI

सदस्य
Member
आरजीएनजीडब्ल्यूटीआरआई
RGNGWT&RI



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ACKNOWLEDGEMENT

Water is a precious natural resource and one of the most essential requirements of all living beings. India has always been lucky in having plentiful fresh water reserves, but over the past few decades, the increasing population, industrialization, urbanization and overexploitation of surface and ground water have resulted in water scarcity in many regions of the country.

In order to conserve our precious Ground Water Resources CGWA and UPGWD come up with new guidelines, as per the new guidelines notified on 24.09.2020, all industries extracting/ proposing to extract ground water in excess of 100 m³/day in Over-exploited, Critical and Semi critical areas shall have to mandatorily submit Impact Assessment report prepared by accredited consultants.

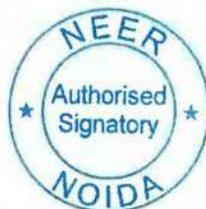
M/s MODI SUGAR MILLS (MODI INDUSTRIES LIMITED) located at **Village Begumabad Modinagar, Block-Bhojpur, Ghaziabad, Uttar Pradesh** primarily engaged in Manufacturing of Sugar.

The unit is withdrawing groundwater to the tune of **1130 KLD** from its two bore wells entrusted to the evaluation of Groundwater Impact Assessment Study in compliance to the direction and guidelines vide SO No. 3289 dated 24th Sept 2020 issued by CGWA.

NEER which is an Accredited Groundwater Consultancy with CGWA under the certificate No. CGWA/RGI/002 has prepared the report based on the available primary and secondary data and issued the report without any prejudice.

For **NEER**

Deepak Jain
(9213390505)



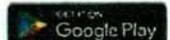
SAVE WATER TO SAVE LIFE

Regd. Office: 611, I-thum, Plot No. A-40, Sector 62, Noida,
Gautam Budh Nagar, Uttar Pradesh | **Phone:** 0120-4107278

Branch: C-123, Dayanand Marg, 203, Gulab Enclave,
Tilak Nagar, Jaipur, Rajasthan - 302004

contact@neer.co.in | www.neer.co.in

Download our NEER app



Study team:

Mr. M. Mehta

Mr. Deepak Jain

Mr. Surinder Das

Dr. SK Jain

Ms. Garima Singh

Ms. Neha Kumari

To,

Dated: 15/01/2024

**The Nodal Officer,
Uttar Pradesh Ground Water Department**

**Subject: Submission of Impact Assessment Report as Per Rules of Uttar Pradesh
Ground Water Department**

Dear Sir,

In reference to our submitted application mentioned below for abstraction of ground water to Uttar Pradesh ground water department having Following Application No.

1.GZBD0522RIN0332

2.GZBD0323RIN0589

We are hereby submitting our Impact Assessment Report as per the rules of Uttar Pradesh Ground Water Department.

Kindly acknowledge and oblige.

Thanks & Regards

For MODI SUGAR MILLS (MODI INDUSTRIES LIMITED).

(Authorized Signatory)

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

Contents

1. SALIENT FEATURES OF THE PROPOSAL	3
2. ABOUT THE PROJECT	4
LOCATION & EXTENT	4
2.1. LULC OF THE SURROUNDING AREA, PERCENTAGE OF LULC CATEGORIES	8
2.2. DEM & TOPOGRAPHY	10
2.3. GEOMORPHOLOGY	10
2.4. DRAINAGE	14
2.5. DETAILS OF WETLANDS/ MAJOR WATER BODIES	14
3. HYDROGEOLOGY	15
3.1. BRIEF GEOLOGY OF THE AREA	15
3.2. HYDROGEOLOGY OF THE AREA	17
3.2.1. AQUIFER CHARACTERISTICS	19
3.2.2. GROUNDWATER FLOW AND AQUIFER INTERACTION WITH SURFACE WATER BODIES	24
3.2.3. DEPTH TO WATER LEVELS	25
3.2.4. LONG TERM GROUND WATER LEVEL DATA ANALYSIS	28
HYDROGRAPHS	31
3.2.5. GROUND WATER QUALITY	33
3.2.6. WATER QUALITY OF NEARBY WATER BODIES	34
4. DETAILS OF THE EXISTING TUBEWELLS/ BOREWELLS	35
5. APPROVED DETAILED DEWATERING PLAN & USAGE OF PUMPED WATER IN CASE OF INFRASTRUCTURE DEWATERING PROJECTS.	36
5.1. PLAN FOR DEWATERING	36
6. IMPACT ON THE GROUND WATER REGIME	37
6.1. IMPACT ON GROUNDWATER REGIME	37
6.1.1. IMPACTS ON ENVIRONMENT DUE TO GROUND WATER ABSTRACTION FOR NEXT FIVE YEARS	38
6.2. IMPACT ON SURFACE WATER SOURCES	39
6.3. IMPACT ON GROUNDWATER QUALITY	39
6.4. MITIGATION MEASURES	39
7. WATER CONSERVATION, RECYCLE AND REUSE & WATER BALANCE	40
7.1. WATER CONSERVATION	40
7.2. WATER TREATMENT	40
7.3. WATER DEMAND, UTILIZATION & WATER BALANCE	42
8. ANY OTHER DETAILS PERTAINING TO THE PROJECT	42

LIST OF FIGURES

- Fig. 2.1: Administrative map
Fig. 2.2: Study Area Map
Fig.2.3 : Satellite Image of the study area
Fig.2.4 : Layout of the Plant
Fig. 2.5: Land Use & Land Cover (LULC) map of the study area
Fig. 2.6: Digital Elevation Model (DEM) of the study area
Fig.2.7 : Geomorphological Map of Study Area
Fig.3.1 a: Geological Map of Study Area
Fig.3.1 b: Hydrogeology of the study area
Fig.3.2 : Index map for lithological data used for fence diagram
Fig. 3.3: 3-D multi-log of Ghaziabad district
Fig.3.4 : Aquifer Disposition in the study area
Fig.3.5: Depth to GroundWater during Pre-Monsoon (2022) in study area
Fig.3.6: Depth to GroundWater during Post-Monsoon (2022) in study area
Fig.3.7: Decadal ground water level trends (pre monsoon) in study area
Fig.3.8: Decadal ground water level trends (post monsoon) in study area
Fig.3.9: Sample collection point of study area
Fig.7.1. Process flow chart
Fig.7.2: Water Balance Chart

LIST OF TABLES

- Table 1.1: Land Use & Land Cover of the study area
Table 2.2: Aquifer Parameters as per data Generation by CGWB in study area
Table 3.1: Ground Water Levels of CGWB/GWD Observation wells during 2013 to 2022
Table 4.1: Details of Proposed Tube wells at Project Site

LIST OF ANNEXURES

1. Ground Water Quality Test Reports
2. NOC

**Impact Assessment Report Of M/S Modi Sugar Limited (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

CHECK LIST

S. No.	To Check	Yes/ No
1.	Whether all salient features have been entered in the Table (Chapter-1).	YES
2.	Whether an Accreditation Certificate has been attached.	YES
3.	Whether Work Order or relevant document having proof of date of Work Order has been attached.	YES
4.	Whether all sections as per report SoP have been covered (even if certain section is not deemed relevant, same should also be inserted in the text with comment like not required/ not applicable etc. with reason)	YES
5.	Whether Water Level maps have colour zoning as per SoP for report	YES
6.	Whether all figures in the report have been referred to/ discussed in text with Figure No.	YES
7.	Whether all tables in the report have been referred to/ discussed in text with Table No.	YES
8.	Whether all Maps have good resolution with Scale, Coordinates, North and Legend and whether legend is legible.	YES
9.	Whether source of data (in tables/ values etc.) taken from elsewhere (i.e Secondary Data) has been quoted in the text/ below the table.	YES
10.	Whether details of references cited in text/ source of data have been given at the end of report as Bibliography.	YES
11.	Whether all certificates/ documents bearing signatures (such as Work Order, Certificate by Consultant etc.) have the name of the signatory below signature.	YES
12.	Quantum as mentioned in the report and application are the same.	YES

Note: *If may be noted that merely following above does not amount to reporting being complete or in-order. Further scrutiny will only be done if a report is submitted adhering to above norms.*



[Handwritten Signature]
Signature with Name

**Impact Assessment Report Of M/S Modi Sugar Limited (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

1. SALIENT FEATURES OF THE PROPOSAL

S. No.	Particulars	Information
1.	Application No. and submission date	GZBD0522RIN0332 DATE:-1/06/2022 GZBD0323RIN0589 DATE:-1/06/2022
2.	Fresh or Renewal	Renewal
3.	Existing or New/ Proposed	Existing
4.	Name of Project with Address	MODI SUGAR LIMITED (MODI INDUSTRIES LIMITED) VILLAGE-BEGUMABAD,MODINAGAR, BLOCK BHOJPUR, DISTRICT-GHAZIABAD-201204
5.	State	Uttar Pradesh
6.	District	MODINAGAR
7.	Block/ Taluka	BHOJPUR
8.	Category of Block/ Taluka (as per prevailing GWRE)	NOTIFIED
9.	Quantum of GW applied (KLD)	Total= 1130 KLD Borewell-1= 560 KLD Borewell-2= 570 KLD
10.	Quantum of GW applied (m ³ /Year)	Total= 169,500 m³/Year Borewell-1= 84,000 m ³ /Year Borewell-2= 85,500 m ³ /Year
11.	Alluvium/ Non-alluvium	Alluvium soil
12.	G.W Modelling Required (Yes/ No)	No
13.	Name of Authorised Signatory of Project & Designation	Mr. Rajeev Gupta
14.	Consultant Details with Name of Authorised Signatory (If Institution)	NEER C/o Mr Deepak Jain
15.	In case report is prepared jointly by accredited institute and individual consultant, name details of chapters prepared by the individual consultant	No
16.	Accreditation Certificate No. and Date/ Validity (In case jointly as per Point No. 14, No. and validity of both institution and individual are to be given)	CGWA/RGI/002 15.02.2021-14.02.2026



[Handwritten Signature]
Signature with Name

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

2. ABOUT THE PROJECT

Modi Industries Limited (“MIL”) is a Public Limited Company which came into existence in the year 1932, having its registered office situated at P.O. Modi Nagar, Uttar Pradesh 201204. Under the stewardship of Rai Bahadur Seth Gujar Mal Modi initially a Sugar Mill (namely Modi Sugar Mills Limited) was put in Modinagar in the year 1933 and subsequently the name of Modi Sugar Mills was changed to Modi Industries Limited. Further, under his leadership various units were also established within the MIL namely Modi Torch and Lantern, Modi Soap, Modi Paint & Varnish, Modi Vanaspati, Modi Gas, Modi Arc Electrodes Unit, Modi Steel and Modi Sugar Mills . Due to heavy losses the units, namely Modi Torch and Lantern, Modi Soap, Modi Paint & Varnish, Modi Vanaspati, Modi Gas have been closed permanently.

In the year 2020, the Board of Directors has appointed Shri Umesh Kumar Modi as Chairman and Managing Director of the Company. Since the assumption of complete management of MIL by Shri Umesh Kumar Modi there has been improvement in the performance of the Company. The closed Modi Arc Electrode Co. has been restarted with substantial capital layout and expansion of the Distillery Unit is also in progress. The financial performance of the Company after taking over the complete management by Shri Umesh Kumar Modi is improving year by year.

Ground water is the key source of water in the area for running the industrial unit and its sustainability is one of the major concerns of the firm. In this context, it has been decided to undertake a detailed Impact assessment study to be enclosed along with application to obtain NOC for withdrawal of ground water for industrial use and engaged M/s Neer Groundwater Consultants, Noida, Uttar Pradesh to carry out the hydrogeological studies and suggest the most viable and scientifically managed plan for development, utilization and management of ground water resources in the area for meeting the water demand of the project ensuring environmental sustainability.

LOCATION & EXTENT

The Modi Sugar Mills is located adjacent to the Modinagar Delhi railway line on the right side of Delhi Meerut Road. The unit is developed in a plot area of around 22,133.90 sq.m. For detailed investigation the 5 km radius area in which the site falls, has been considered and referred to as study area throughout the text. The administrative study area map

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

showing the location of M/s Modi Sugar Mills is given in Fig 2.1. For detailed investigation study area is defined as area within 5 km radius from the location of project site and being referred to as a study area throughout the text and given at Fig.2.2. The satellite map is shown in Fig. 2.3. The project site map is given at Fig. 2.4.

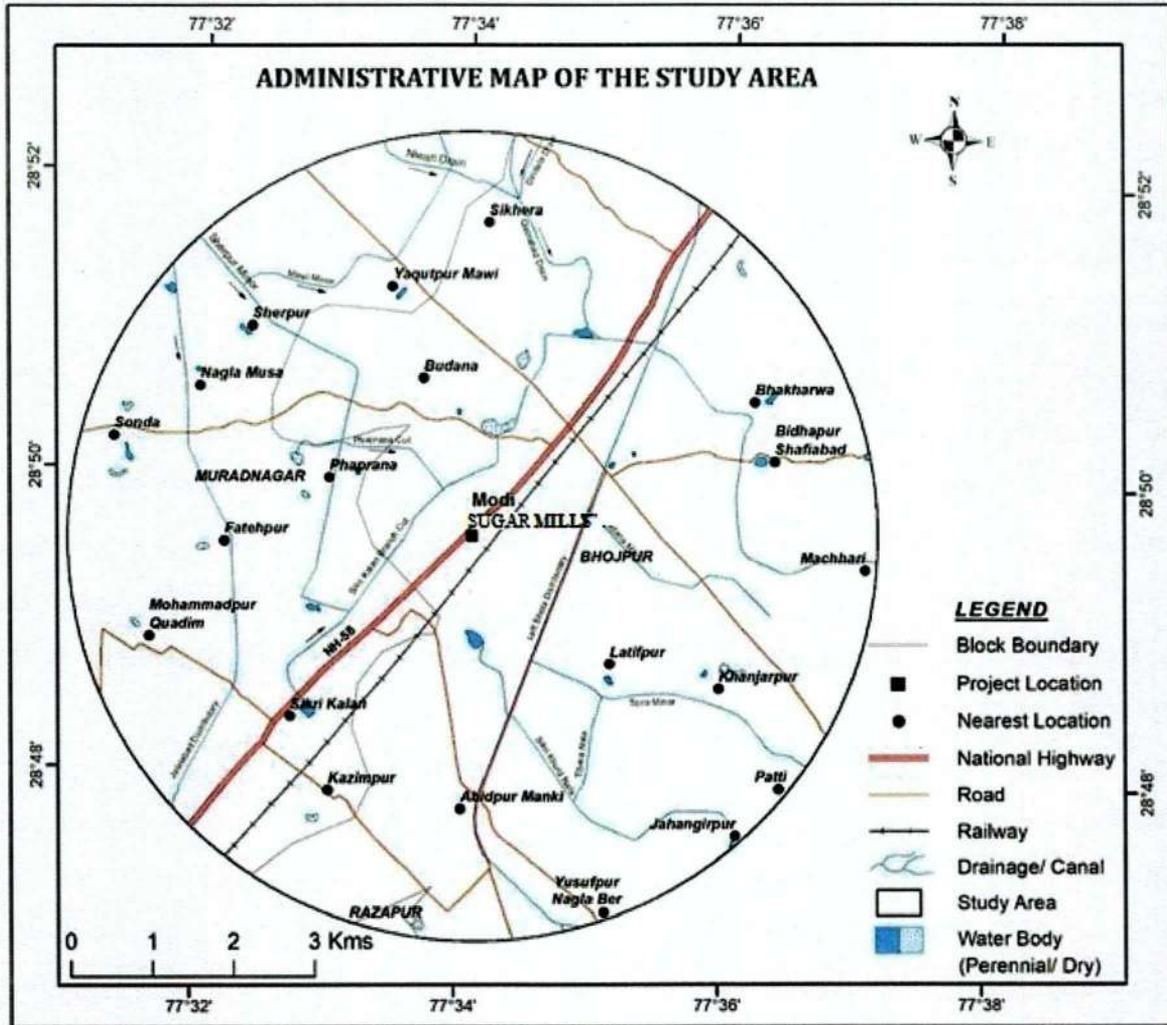


Fig. 2.1: Administrative map

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

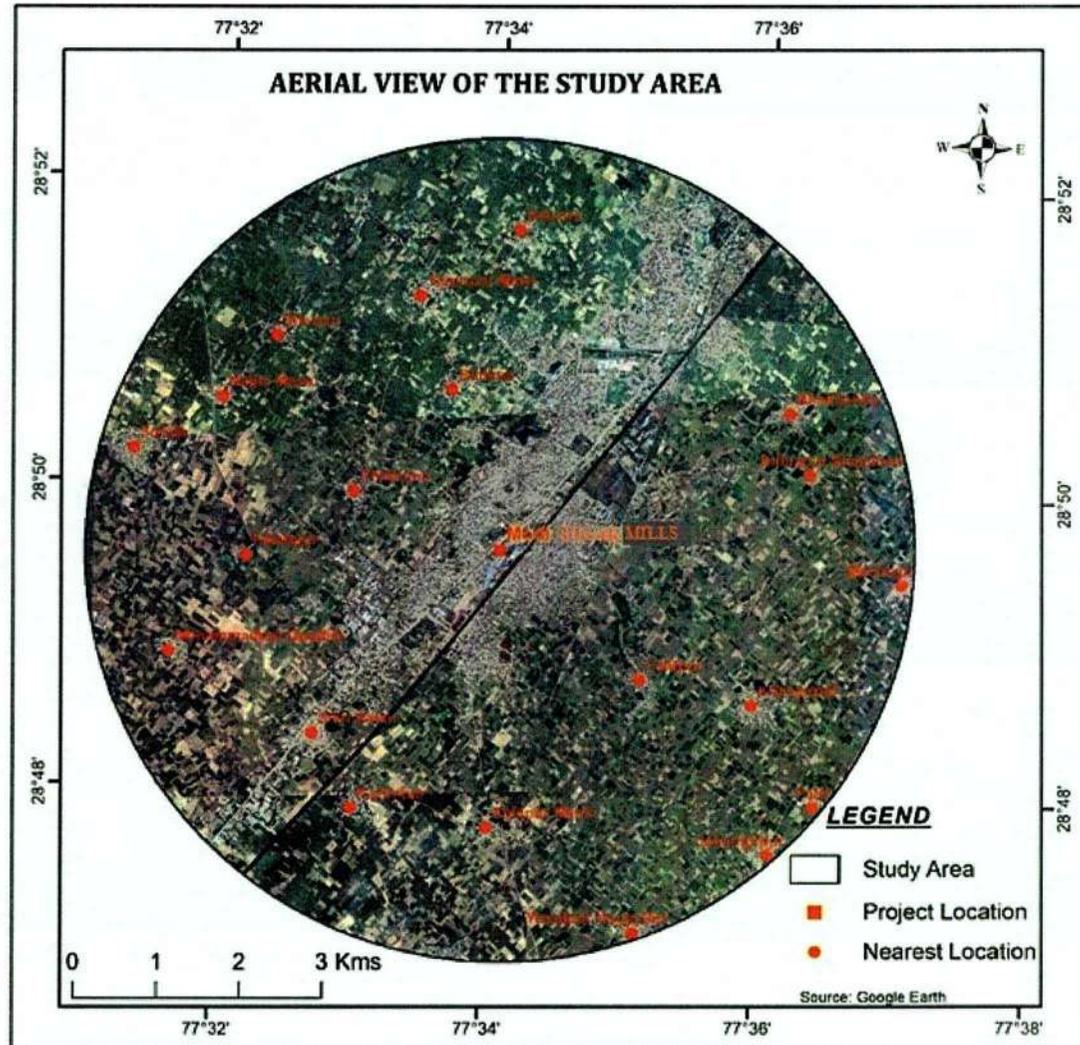


Fig. 2.2: Study Area map

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

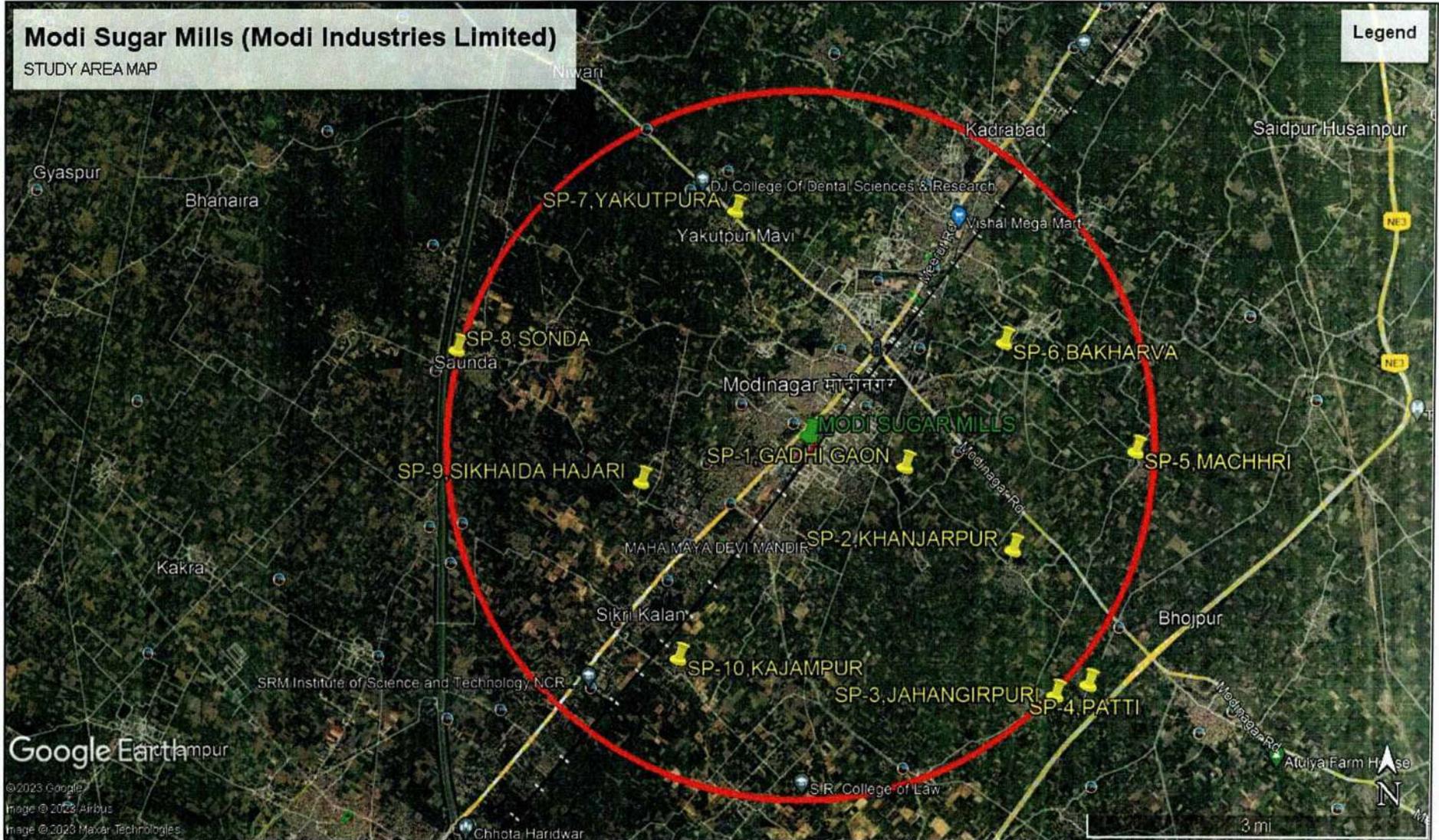


Figure 2.3: Google Image of the study area

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

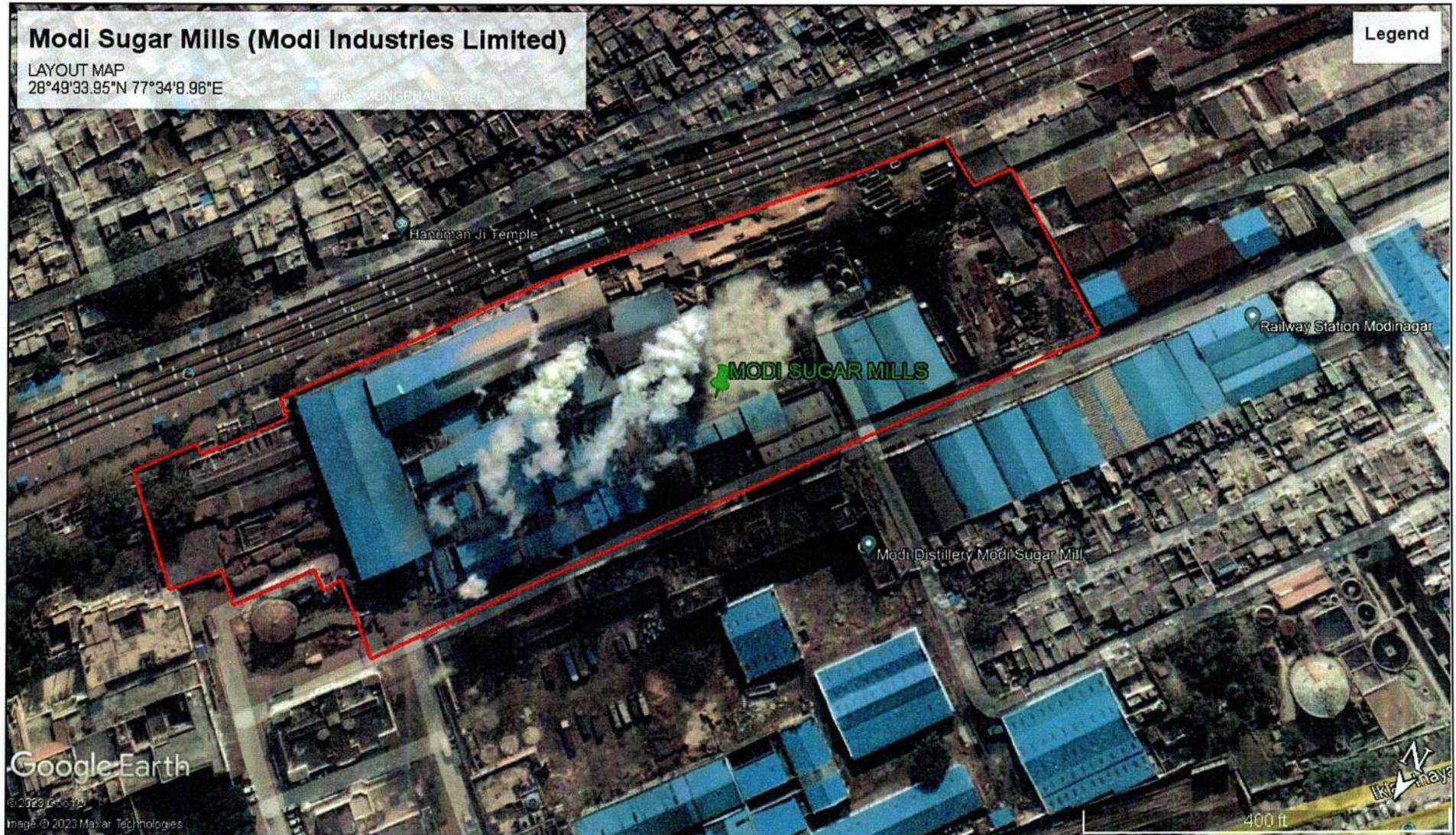


Figure 2.4: Project site Layout

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

2.1. LAND USE LAND COVER OF THE SURROUNDING AREA, PERCENTAGE OF LULC CATEGORIES

Landforms, slope, soil types and natural resources are some of the important parameters and factors which control the land use pattern of the area. Out of the total study area major portion is crop land followed by Built up area and Industrial area. Based on the satellite image data the land use of the study area has been delineated and presented in **Fig.2.5**. On perusal of the land use land cover classification, it is apparent that around 74.69 % of the study area is Crop land and 3.22% is industrial and Built-up area is around 20.27%.

Table 1.1: Land Use & Land Cover of the study area

S.No.	Description	Area (Sq.km)	Area (%)
1.	Agriculture Plantation	0.23	0.29
2.	Crop Land	58.69	74.69
3.	Industrial Area	2.53	3.22
4.	Plantation	0.61	0.77
5.	Built Up	15.93	20.27
6.	Waterbody / Drainage	0.58	0.73
	Total	78.57	

The Land Use & Land Cover Map of the study area is given at **Fig. 2 .5**.

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

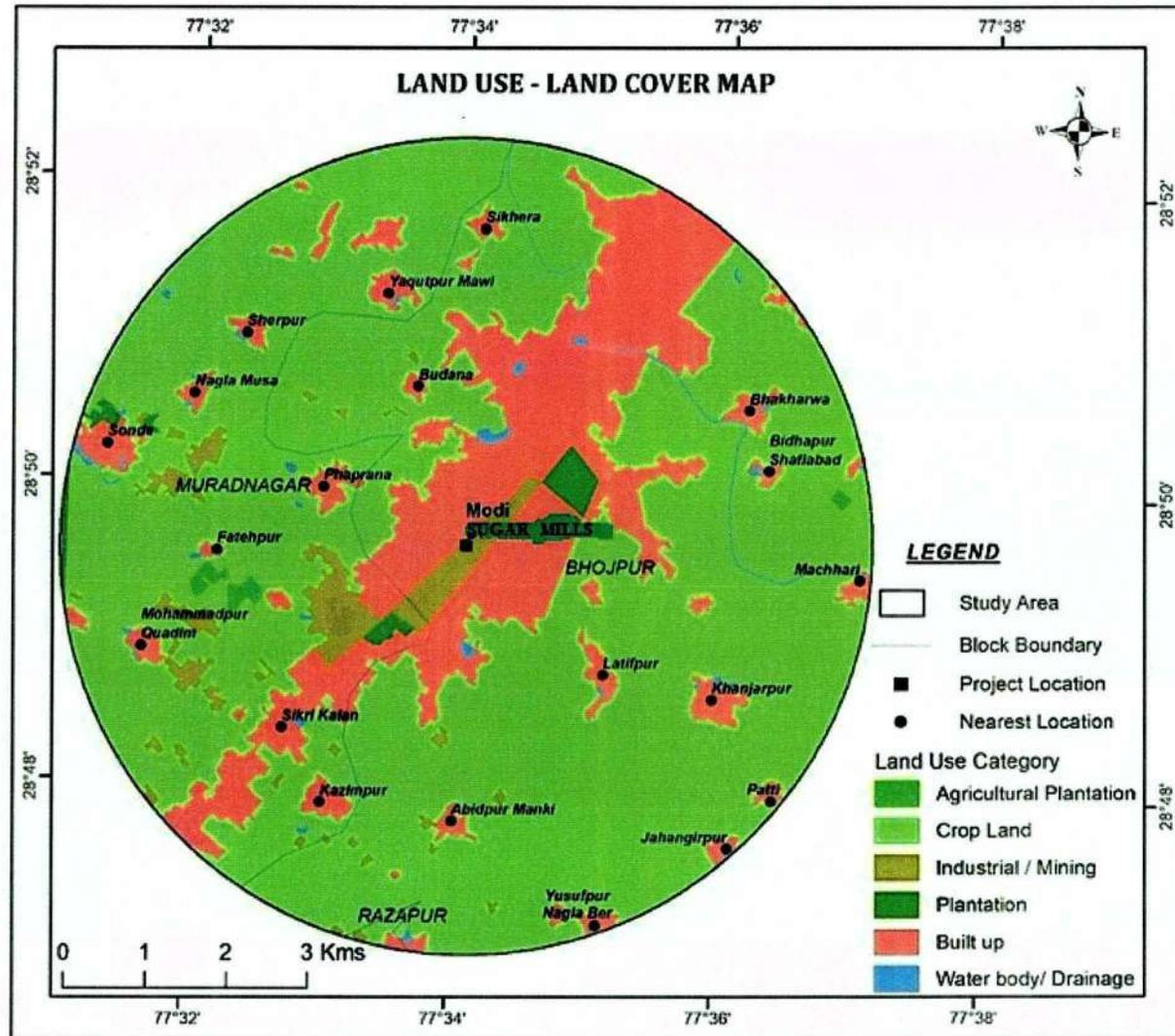


Figure 2.5: Land Use & Land Cover of the Study Area

2.2. DEM & TOPOGRAPHY

Study area is situated in the northeastern part of the district and represents more or less a flat topography. A Digital Elevation Map (DEM) of the area has been prepared using available satellite data in public domain and analyzing through Image processing tools to better understand the topographical features, elevations and slopes of the area. From the DEM it may be observed that in general the northern part of the study area is at relatively higher elevation as compared to southern parts. The area is mainly drained by river Hindon flowing in the south west part of the district. The study area falls in the elevation range of about 204 to 254 m amsl. The plant site is located at the centre of the study area. To depict the topography of the study area Digital Elevation Model of the study area has been prepared and given at **Fig. 2.6**.

2.3. GEOMORPHOLOGY

The groundwater occurrence and its distribution in space and time are highly influenced by the geo-morphological set up, physiography and drainage network of the area. Hence, any study related to groundwater would require a detailed understanding of the geomorphic units present in and around the area, the prevailing physiographic features and local as well as regional drainage network present around the area. Since, the influences of these thematic parameters are on a regional scale, an attempt has been made in the present study to present the regional picture of Ballia district with focus and detail pertaining to the study area.

Geo-morphologically the project area lies in the alluvium of the Quaternary age and forms a part of the Indo-Gangetic alluvial plain. Because of minimal topographic variations as a characteristic of an alluvial plain, it is devoid of any significant physiographic features. In general the study area exhibits a flat topography with a few gentle undulations. Geomorphologically the area is fully matured and may be classified as Older Alluvial Plain.

Since the project area is between Ganga and Hindon rivers and is the result of alluvial deposits of River Ganga, its geomorphological representation is determined by the course and characteristics of the natural drainage channel. In general, the slope of the area is from north-west to south-east which also conforms to the course of natural streams. The study area represents nearly a flat topography; In general the slope of the area is from north-west to south-east which also controls the direction of regional groundwater flow. The primary drains comprise the river Ganges. It flows in a wide and sandy bed and changes its channel year to year. The river is perennial and shows effluent behavior throughout the stretch of the study area. Geomorphological map of the study area is given at **Fig. 2.7**.

Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh

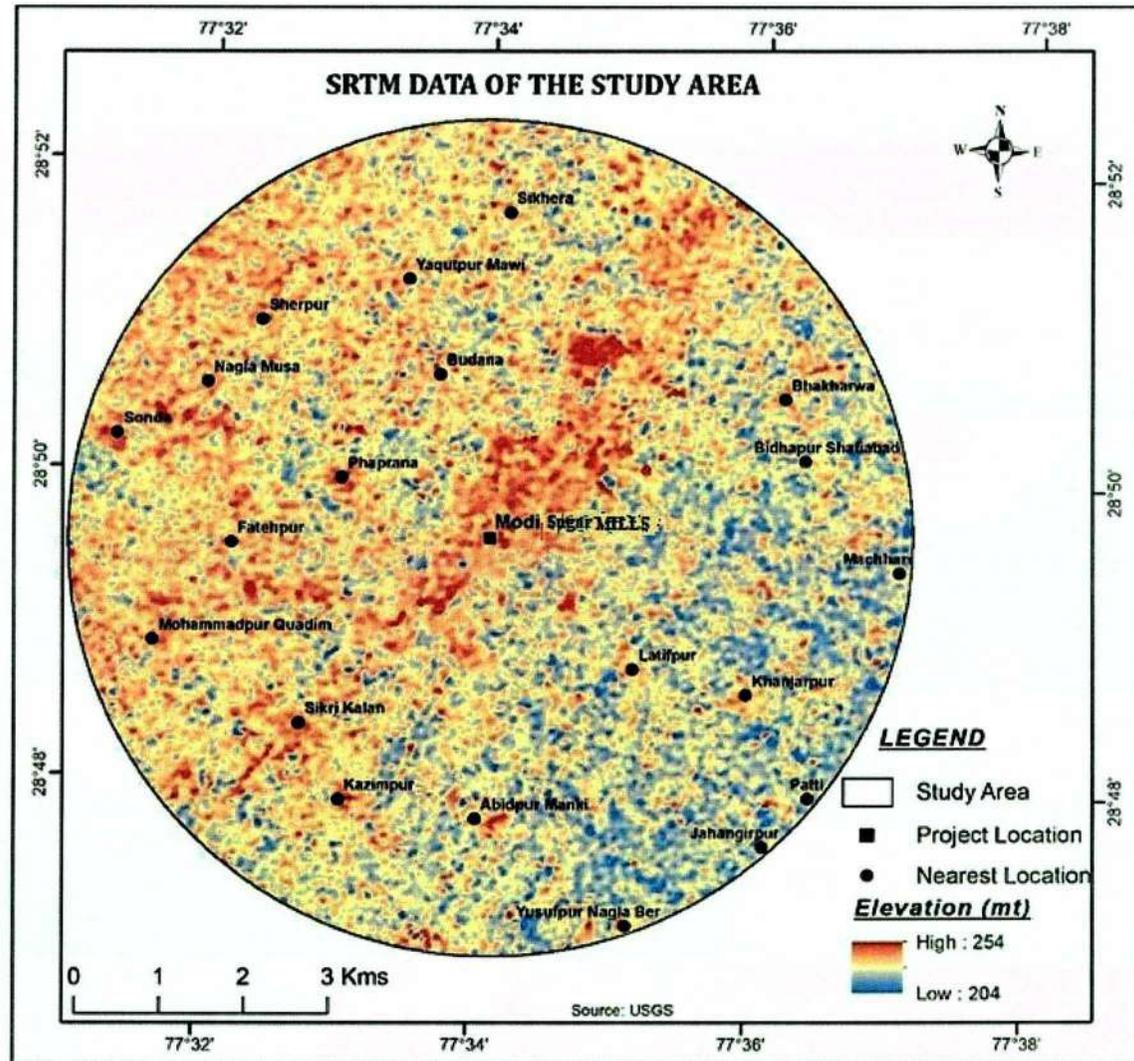


Fig. 2.6: Digital Elevation Model (DEM) of the study area

Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
 Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh

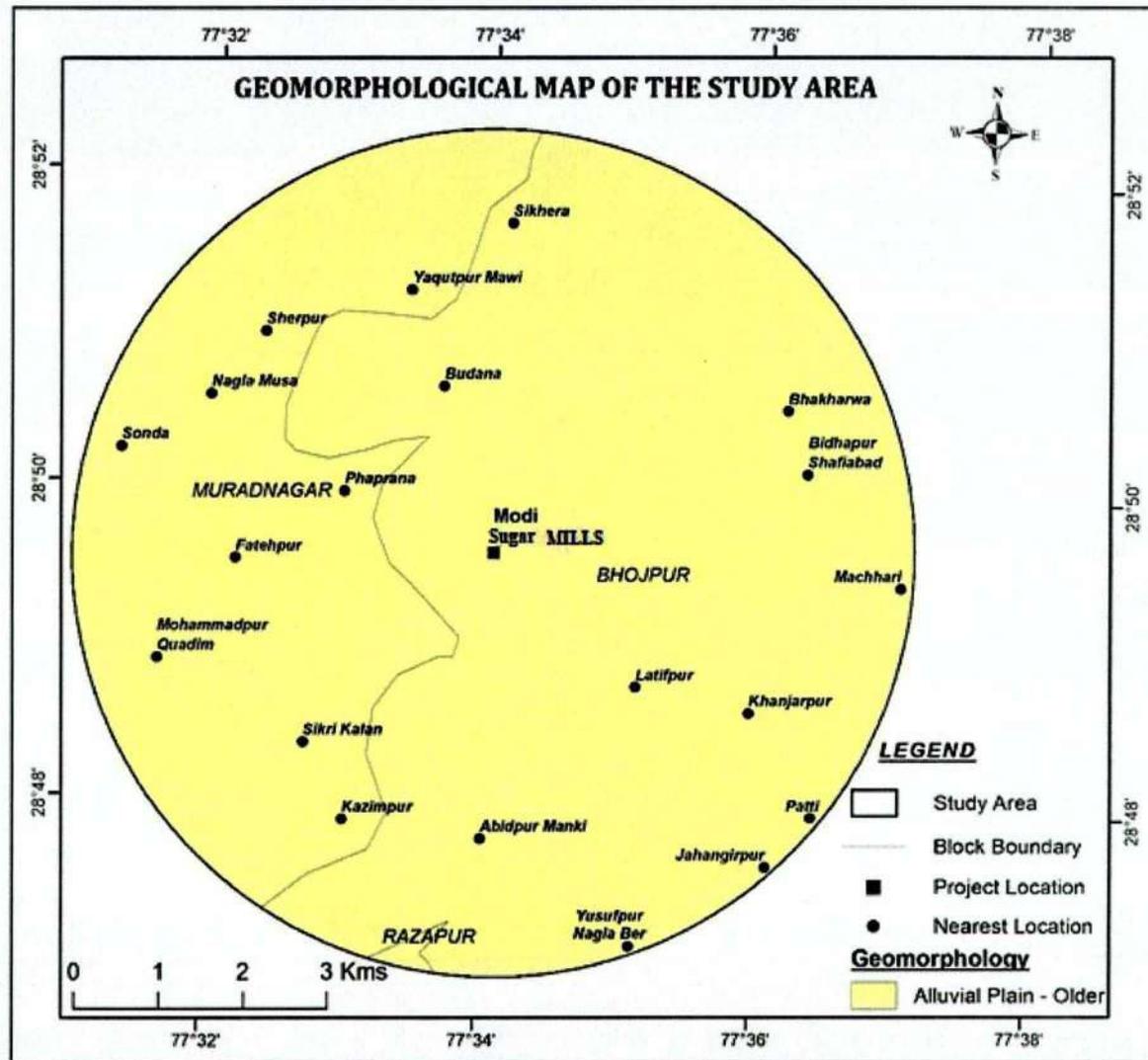


Fig. 2.7: Geomorphological Map of the study area

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

2.4. DRAINAGE

There are no major rivers in the study area. The upper Ganga Canal passes just adjacent to the study area in western side. Further, the irrigation canal and its distributaries are in the study area which are part of upper ganga canal system.

2.5. DETAILS OF DETAILS OF WETLANDS/ MAJOR WATER BODIES

The study area does not have any wetland, RAMSAR site, NLCP lakes etc on which any dependence of local community takes place.

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

3. HYDROGEOLOGY

The ground water condition is defined by various parameters like Geology, Hydrogeology, aquifer disposition, GroundWater levels, ground water quality etc. In the following sections these are deliberated upon to understand the ground water situation of the study area.

3.1. BRIEF GEOLOGY OF THE AREA

Regionally, the area is part of the alluvial plain being in the doab of river Hindon and Ganga. The area is underlain by quaternary sediments, their thickness increasing from west to east and also towards north east. The general stratigraphic sequence of Ghaziabad district is as follows:

Age	Group	Formation
Pleistocene and Recent (Quaternary)	Quaternary Alluvium	Recent alluvium comprising sands 'kankar', gravel, silt, clay etc.
		Older alluvium and piedmont gravels, pebbles, cobbles, sand, clay and calcareous concretions.
Unconformity with Basement		

Tectonically the alluvial plain represents a structural trough (Fore deep) or down wrap of earth crust. The origin of which is correlated to plate tectonic and Himalayan uplift. As per the available subsurface information the thickness of alluvium in the district varies from 115 m to even 600m bgl. In Hindon-Ganga doab, the thickness of quaternary sediments including alluvial deposits goes up to more than 300 m in the north. The alluvial sediments are made up of a sequence of clay, silt and different grades of sand. The sediments are finer in nature in the western part and become coarser towards east and north. Occurrence of gravel has been reported from the shallow depth in various parts. Similarly, occurrence of kankar concretions is quite common at shallow depths and found as thin beds and lenses or as nodules disseminated in clays. Geological map of the study area is given at **Fig. 3.1**.

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

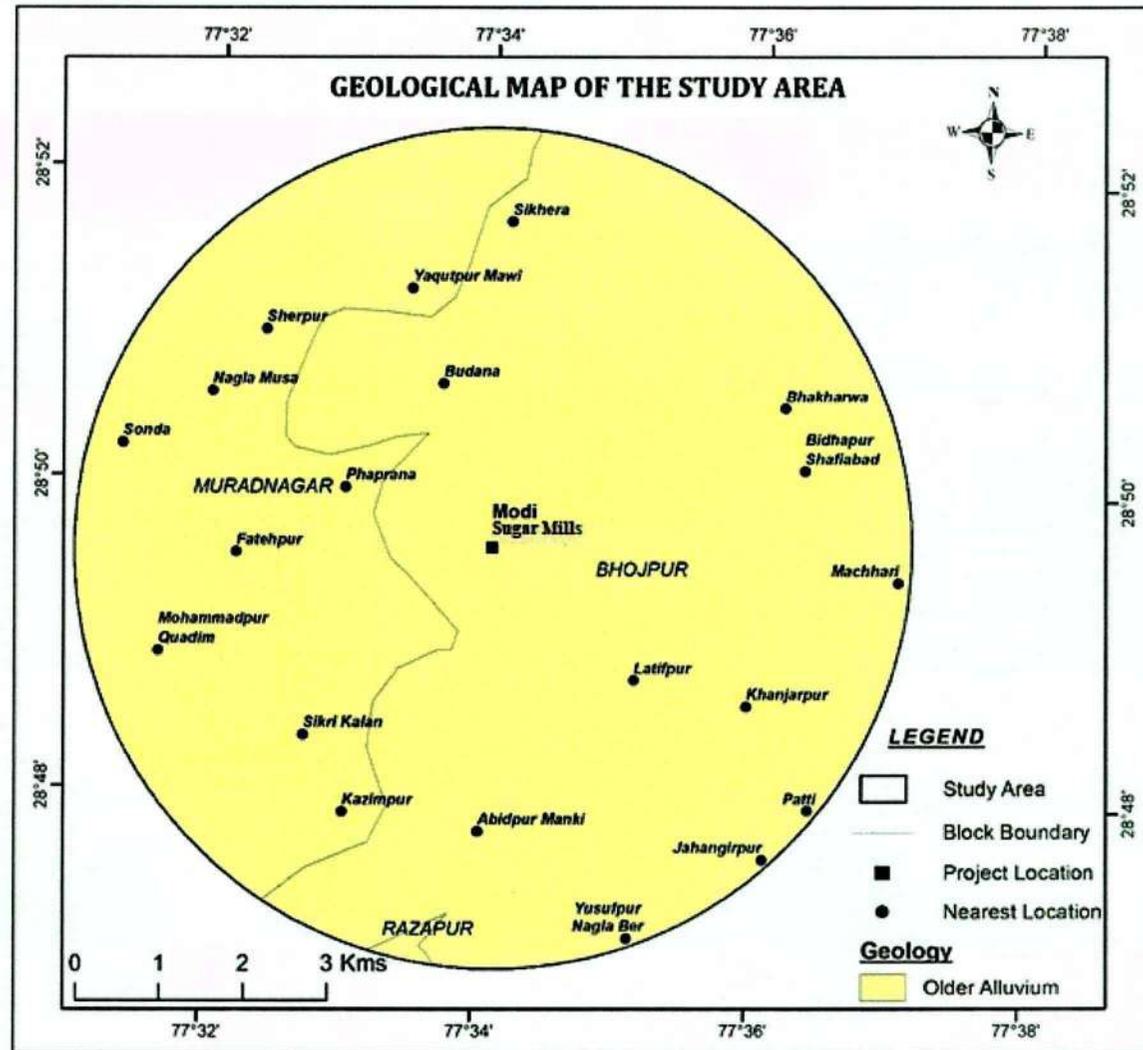


Fig. 3.1 a: Geological Map of the study area

3.2. HYDROGEOLOGY OF THE AREA

The groundwater occurrence and its distribution in space are highly influenced by the underlying geological formations and hydro-geological characteristics of the surroundings. The hydrogeology of the area broadly describes the disposition of water bearing formations, occurrence of ground water and their yield potential, groundwater regime conditions, depth to water level its seasonal and long-term trends, yield potential of the aquifers etc. Information regarding hydrogeology of the project area was gathered from available literature of previous surveys of the Ghaziabad district. Detailed hydrogeological investigation has been carried out in and around the project area for elucidating the hydrogeology and establishing the interrelationships between various hydraulic parameters.

Detailed hydrogeological investigation has been carried out in and around the project area for elucidating the hydrogeology and establishing the interrelationships between various hydraulic parameters. The drilling carried out in the area reveals that the aquifers lying in the depth ranges up to 300 m around the project area consists of formation water of acceptable quality.

Occurrence and distribution of ground water in space are highly influenced by the underlying geological formations and hydro-geological characteristics of the underlying formations. The hydrogeology of the area broadly describes the disposition of water bearing formations, their yield potential, groundwater regime conditions, depth to water level, its seasonal and long term trends etc. Detailed hydrogeological investigations have been carried out in and around the project area for elucidating the hydrogeology and establishing the interrelationships between various aquifer systems. The hydrogeological map of the area is given in **Fig 3.1**.

Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
 Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh

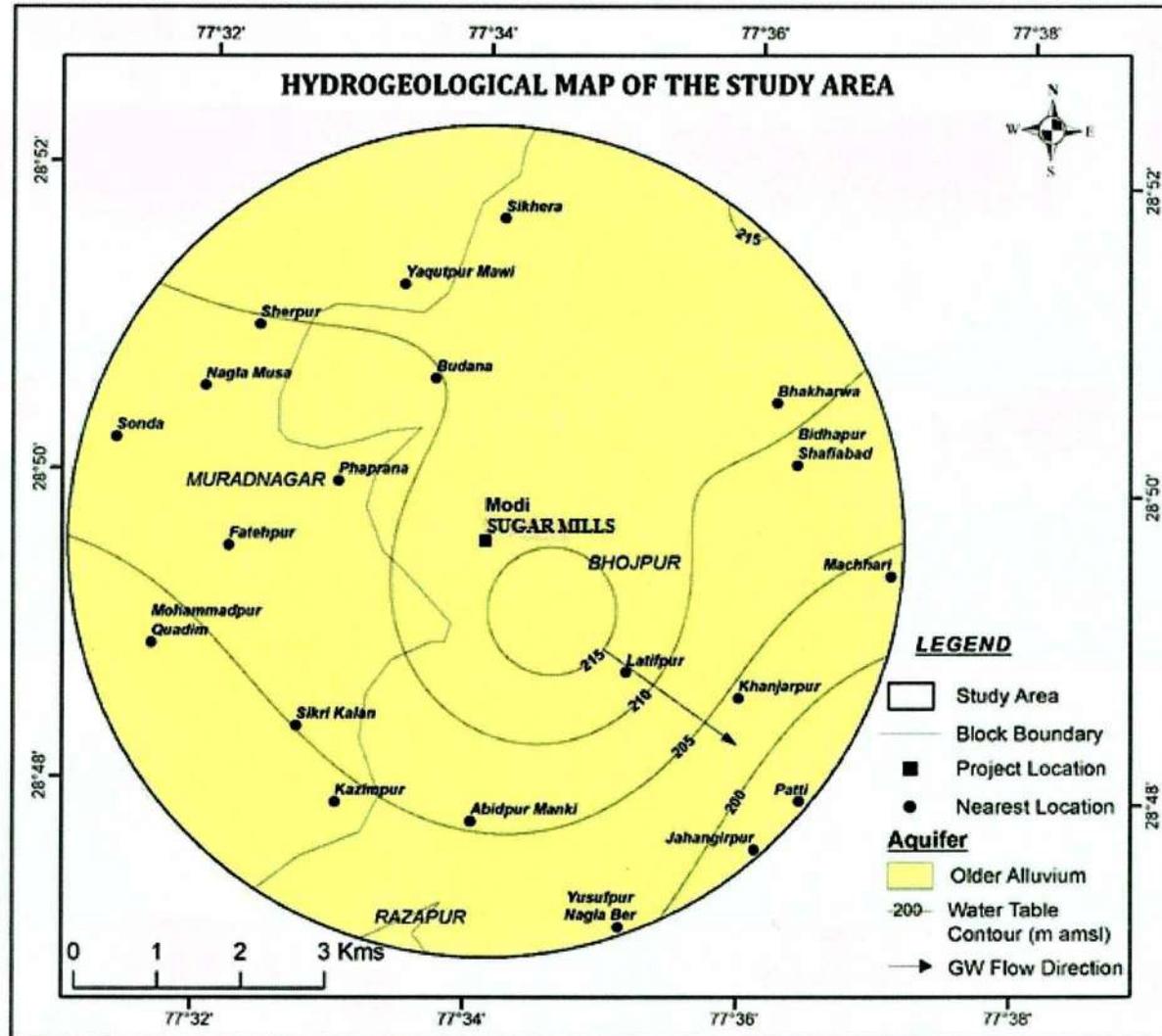


Fig. 3.1b: Hydrogeology of the study area

3.2.1. AQUIFER CHARACTERISTICS

As already discussed the project area is mainly occupied by quaternary alluvium of thickness extending up more than 300 m bgl. Though intercalations of clay and silt layers occur intermittently and hence the transmission properties such as hydraulic conductivity varies laterally as well as vertically.

One of the objectives of the study is to know the aquifer disposition of the area through exploration and various geophysical methods. The aquifer disposition map have been prepared based on the lithological and geophysical log information obtained through existing exploratory well data of CGWB in conjunction with the tube wells constructed for Hydrogeological Data Generation.

Study of lithologs reveals the thickness of alluvium in the district varies from 115 m to even 600m bgl. In the study area, the thickness of quaternary sediments including alluvial deposit varies beyond 450 m in the north to 115m in the central part on the western side of river Hindon. Depth wise down to 450 m bgl, the aquifers have been grouped as Aquifer Group-I, Aquifer Group-II, Aquifer Group-III and Aquifer Group-IV. These aquifer groups are separated by confining clay layers of thickness more than 10 m. Under NAQUIM Studies carried out by CGWB the data has been analysed for a fence diagram of Ghaziabad district depicting the multi layered aquifer system. The index map is given at **Fig 3.2**.

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

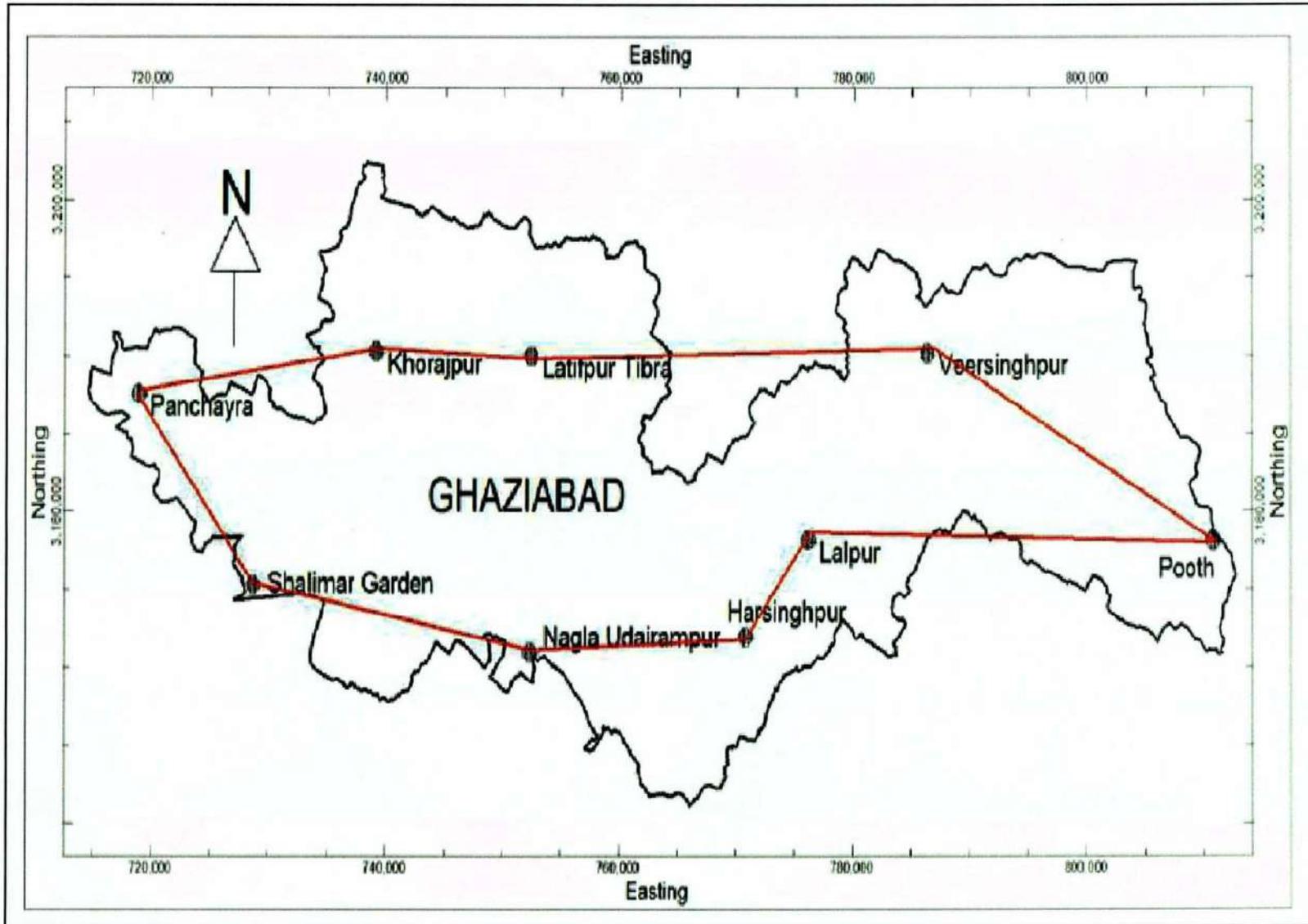


Fig. 3.2: Index map for lithological data used for fence diagram

Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
 Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh

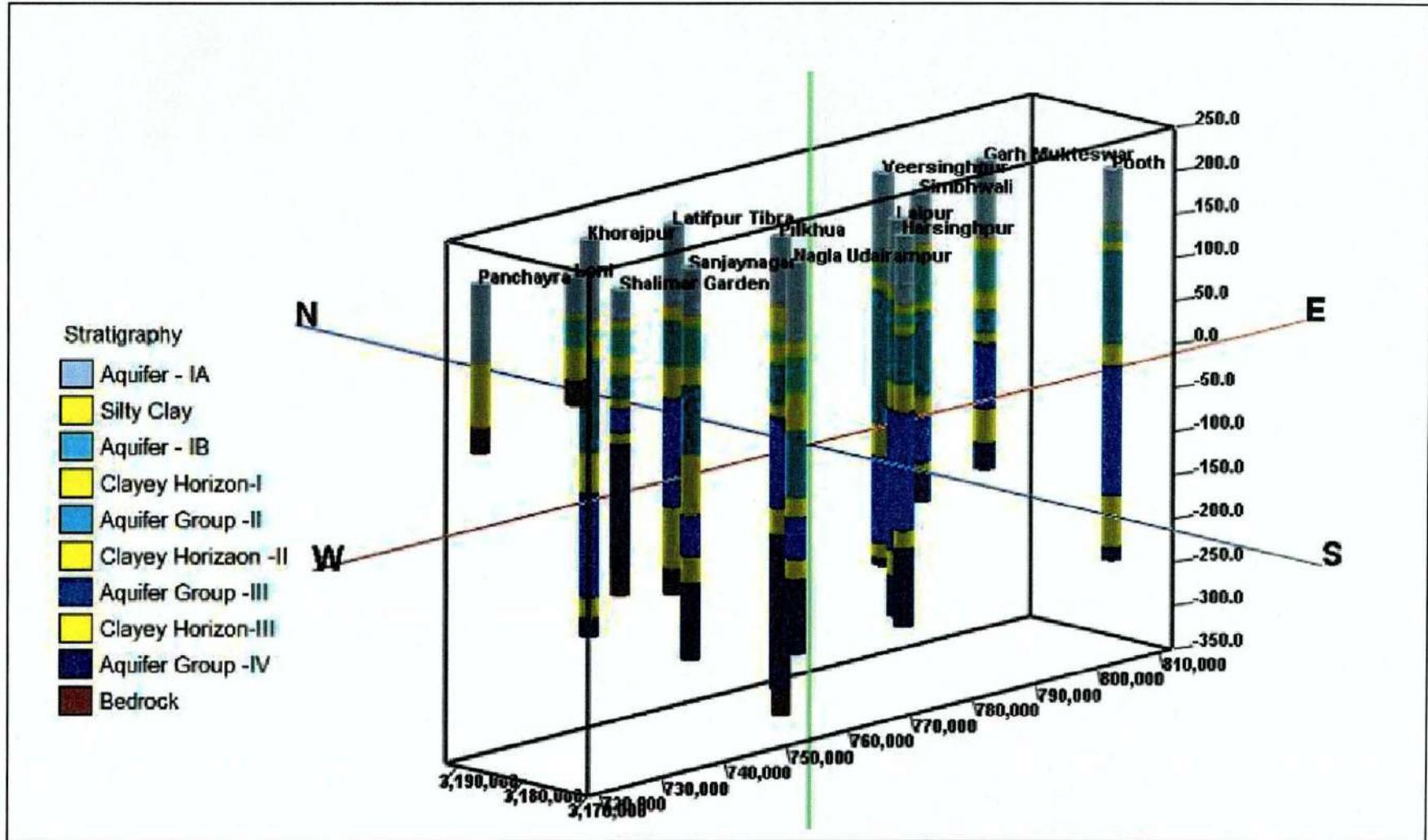


Fig. 3.3: 3-D multi-log of Ghaziabad district

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
 Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

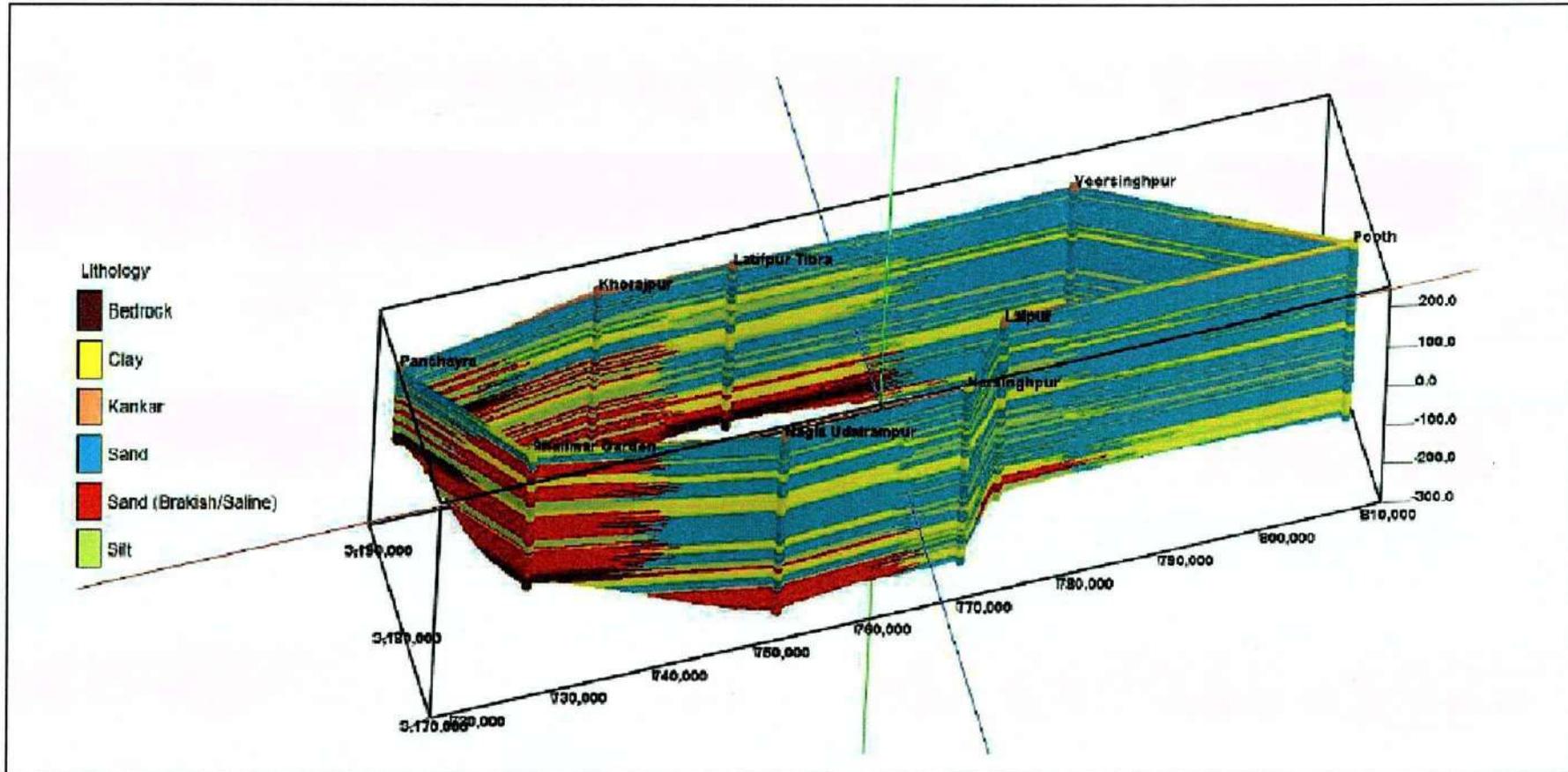


Fig. 3.4: Aquifer Disposition in the study area

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

Fence diagram and 3-D multi-log are prepared to know the aquifer disposition and lithological variation of Ghaziabad district (Fig. 3.3 & 3.4). The data of lithologs and geophysical studies clearly indicates that the quality of aquifers is good in eastern and poor in western part of the district. The alluvial formation in Ghaziabad district holds prominent aquifers within 100m depth. This near surface aquifer is extensive, present almost throughout the district with varied thickness. As moved deeper the sand layers forming the aquifers become thin with prominent interbeds of clay and finer sediments.

The aquifer is made up of medium to coarse sand, inter-bedded with clay layers acting as aquitard. No continuous clay layer has been encountered and hence the aquifers are more or less connected. Sediments occurring down to 30 m to 40 m depth are generally inter mixed in nature and support shallow wells fitted with hand pumps. Based on various drilling and pumping test data it has been inferred that shallow aquifer system occurring down to 125 m depth composed of medium to coarse sand more or less behave as unconfined aquifers has a better potential as compared to deeper aquifer. The yield of these tube wells has been reported to vary from 1500 to 2500 lit/min and average may be taken as 2000 lit/min for an economic drawdown. Specific yield of aquifer varies from 11 to 20%. The deeper aquifer generally below 150 m bgl made up of medium to fine grained sand with occasional coarse sands are also having good to moderate yield potential in the range of 2500 to 3500 lit/min and the transmissivity value is around 1700 m²/day with lot of variation in space. The bedrock was encountered in western part boreholes, viz., Loni, Pancharya, Shalimar Garden and Latifpur Tibra at 118, 168, 320 and 395m m depth respectively.

The first aquifer in Ghaziabad district ranges from ground level to 72 - 150 mbgl. The second aquifer extends down to 92-288 mbgl. The third aquifer ranges from to 135-410 mbgl. The fourth aquifer Group ranges from 176-450 mbgl. The basement is encountered at 117 mbgl at Loni, 172 mbgl at Panchariya 320 mbgl at Shalimar Garden and at 396 mbgl in Latifpur Tibra. The Aquifer parameters generated during the studies are given in table 2.2 below:

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

Table 2.2: Aquifer Parameters as per data Generation by CGWB in study area

Aquifer Group	Parameters	Range		Average
		From	To	
I	T (m ² /d)	1568	5314	2750
	K(m/d)	18	64	30
II	T (m ² /d)	690	2783	1800
	K(m/d)	4	34	20
	S	1.26*10 ⁻³	3.5*10 ⁻⁵	
III	T (m ² /d)	690	2783	1500
	K(m/d)	6	31	14
	S	1.85*10 ⁻³	2.87*10 ⁻⁵	
IV	T	301	2760	1500
	K	8	34	17
	S	1.4*10 ⁻⁴	8.15*10 ⁻⁵	

The value of transmissivity varies in the first aquifer derived from time average saturated varies from 1568 to 5314 m²/day. The hydraulic conductivity varies in the first aquifer from 18 to 64 m/day. The storativity values were also determined by conducting aquifer performance tests in exploratory wells. In second aquifer storativity varies from 1.3x10⁻³ to 8.7x10⁻⁸. The storativity range of the third aquifer varies from 1.6x10⁻³ to 4.3x10⁻⁶ whereas in the fourth aquifer it varies from 1.7x10⁻³ to 1.1x10⁻⁵.

3.2.2. GROUNDWATER FLOW AND AQUIFER INTERACTION WITH SURFACE WATER BODIES

In order to decipher the groundwater regime, the water level data of existing Hydrograph Stations of CGWB has been utilized. These structures tap the phreatic aquifer up to 50 m. bgl depth range under unconfined conditions. However, the deeper aquifers occur under semi-confined to confined conditions. Water table elevation map has been prepared using the pre monsoon depth to water level data with respect to the reduced level of G.L.

Based on the ground water table elevation contour, plotted on the study area from the data of CGWB, groundwater flow map has been generated and is given in the hydrogeological map at **Fig. 3.1**. On perusal of the **Fig. 3.1** it is apparent that general groundwater flow is from north-west to south-south-east, however due to local elevation and troughs of ground water table, at places directions are varied. Ground water table elevations are suggestive of groundwater flow from North west to South east.

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

3.2.3. DEPTH TO WATER LEVELS

Groundwater levels in the study area are shallow and during pre and post-monsoon period they are in the range of 5 to 10 m bgl whereas some part of the study area is having groundwater levels in the range of 10 to 15 and more than 15 mbgl. During post monsoon rainfall recharge improves the groundwater situation in the entire study area and groundwater levels between 5 to 10 m bgl covers 60 % of the study area. Shallow groundwater levels are observed near the plant area and in the northern part of the study area.

Depth to groundwater level at Modi Sugar Mills Project site around 9 m bgl. The depth to water (DTW) level map of study area for pre monsoon and post monsoon are shown in **Fig 3.5 and 3.6** respectively. The data of groundwater levels from the study area is given at **Table 3.1**

Table 3.1: Ground Water Levels of CGWB/GWD Observation wells during 2013 to 2022

Station	Modinagar -1, Pz	Modinagar -2, Pz	Morta-Pz, GWD, Rajapur
1-May-13	6.62	6.50	-
1-Nov-13	5.44	5.43	15.8
1-May-14	6.13	5.90	-
1-Nov-14	-	6.28	-
1-May-15	-	6.12	18.32
1-Nov-15	-	5.50	18.05
1-May-16	6.21	6.37	19.15
1-Nov-16	5.88	6.29	19.16
1-May-17	6.86	6.75	18.83
1-Nov-17	5.99	6.24	20.53
1-May-18	7.44	7.70	21.18
1-Nov-18	6.54	7.20	20.94
1-May-19	7.34	7.61	21.27
1-Nov-19	7.14	7.34	21.22
1-May-20	8.14	8.54	21.74
1-Nov-20	7.58	8.21	22.04
1-May-21	7.85	8.03	21.71
1-Nov-21	6.56	6.83	20.52
1-May-22	6.80	7.18	20.92
1-Nov-22	6.48	6.67	20.67

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

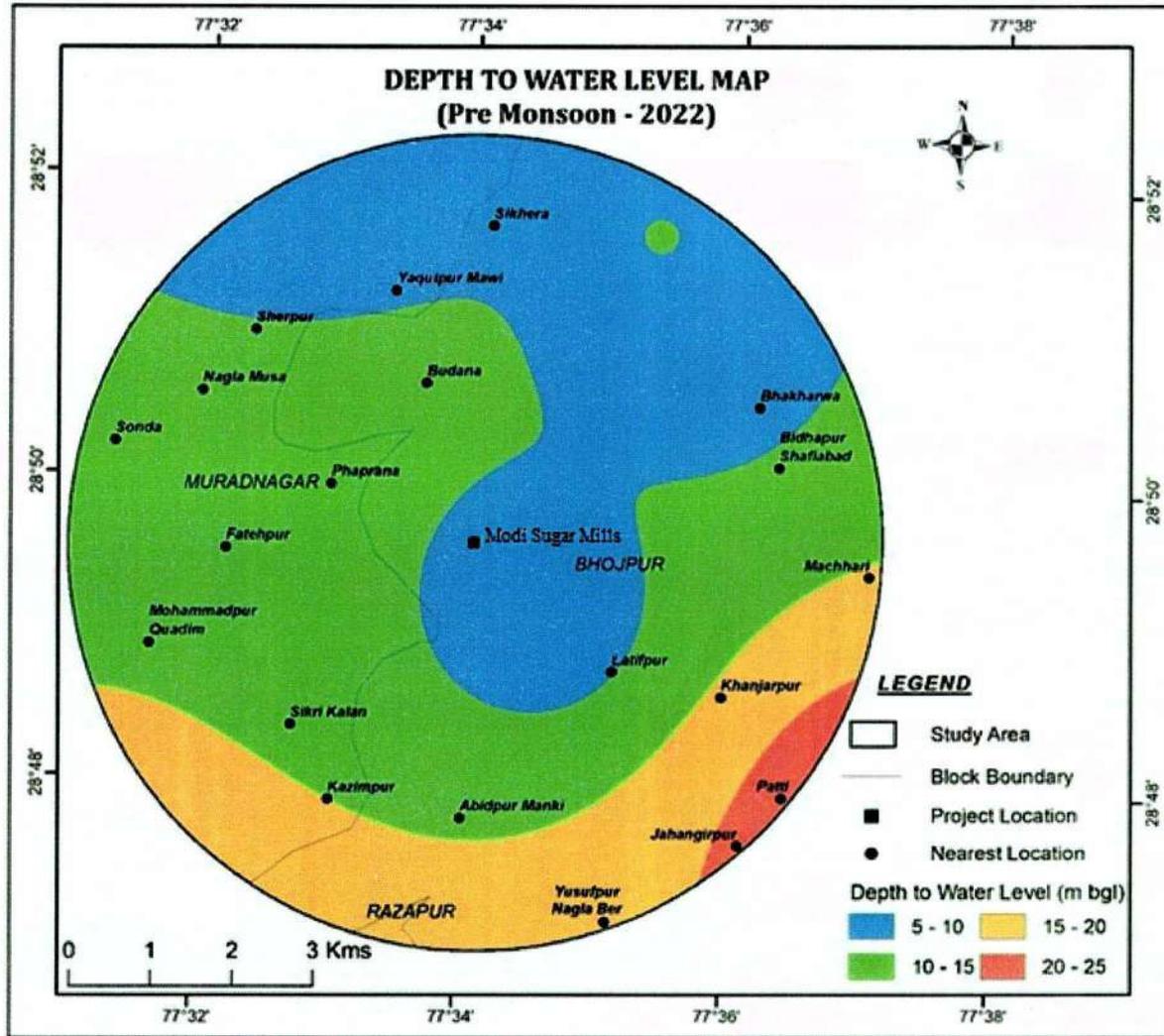


Fig. 3.5: Depth to Groundwater during Pre-Monsoon (2022) in study area

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

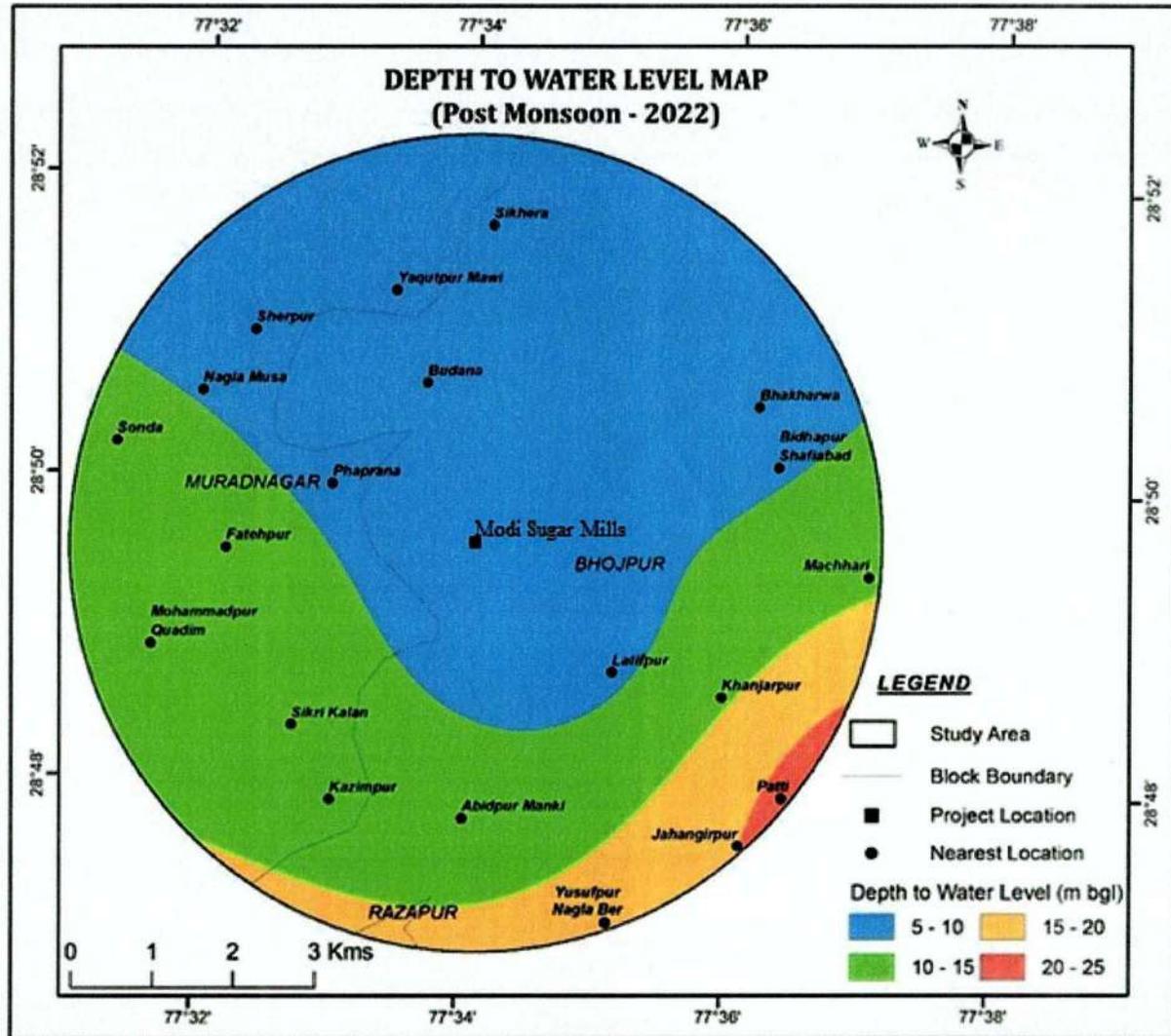


Fig. 3.6: Depth to GroundWater during Post-Monsoon (2022) in study area

3.2.4. LONG TERM GROUND WATER LEVEL DATA ANALYSIS

Monitoring of ground water levels at pre-specified locations with respect to time provides a basic idea of ground water regime changes as a result of various stresses acting on the groundwater system. Seasonal fluctuations in groundwater levels are indicators of input and output to ground water reservoirs. Water level is the manifestation of resultant changes in ground water storage in space and time.

The long-term decline in ground water level points towards excess withdrawal with respect to recharge. The groundwater level data available for different locations at various time intervals has been analysed for the district as well as of the study area to understand the regional as well as local groundwater regime scenario.

Ground water level data from 2013 to 2022 of CGWB and GWD has been considered for long term trend analysis. Based on the analysis of the data, rising and declining trends for each observation well are computed and are represented as Hydrographs. To work out absolute value for decline in the last 10 years a comparison with the decadal average of ground water levels with pre and post monsoon of current period is attempted, and outputs are given at **Fig. 3.7 & 3.8**.

On perusal of maps, it is apparent that the entire area is showing decline in groundwater levels. In pre and post-monsoon periods the declines are to the tune of 0 to 0.25 m per year. These declines of ground water levels in the last 10 years are insignificant considering the groundwater levels which are in the range of 5 to 10 m bgl or more.

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

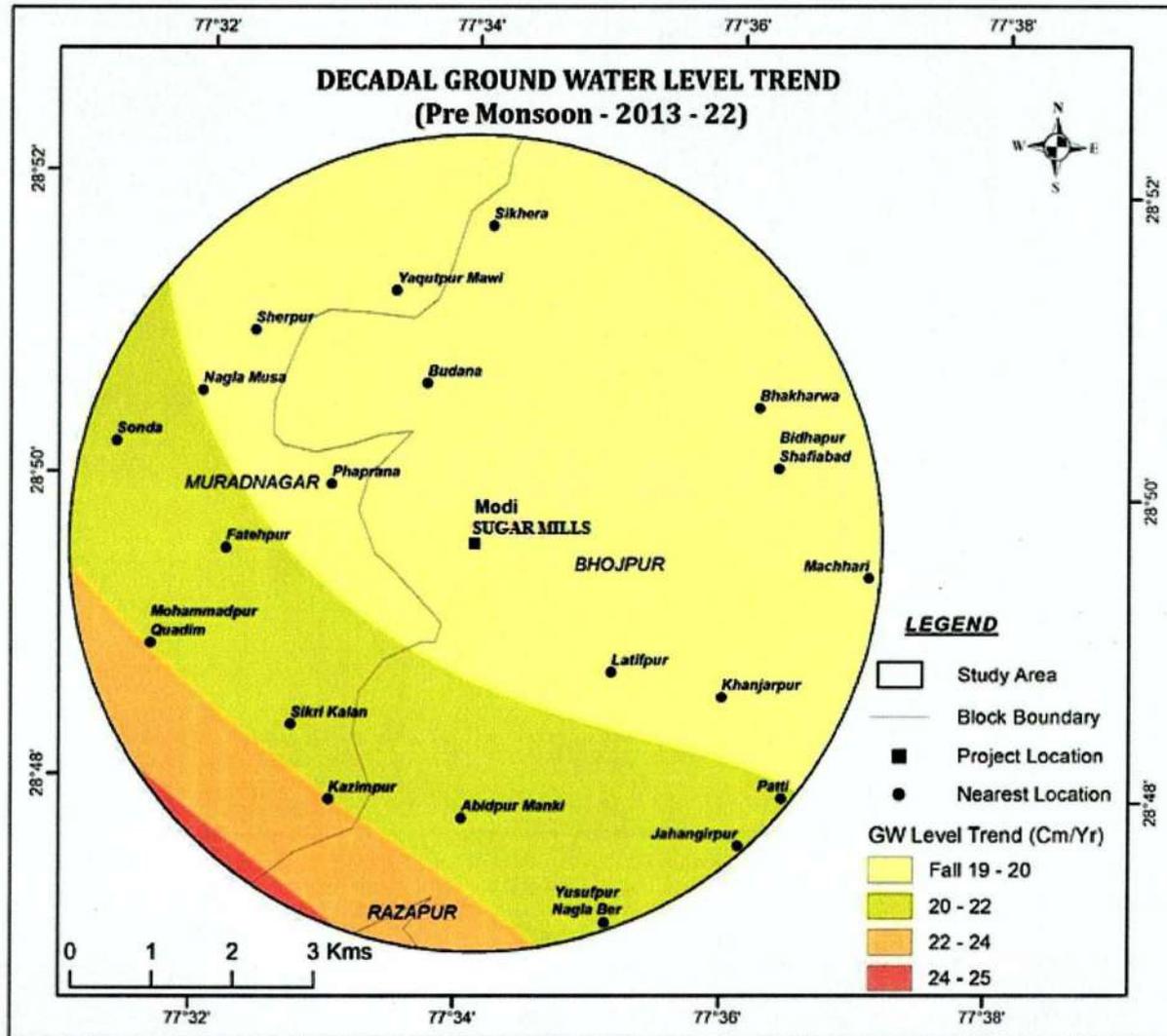


Fig. 3.7: Decadal ground water level trends (pre monsoon) in study area

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

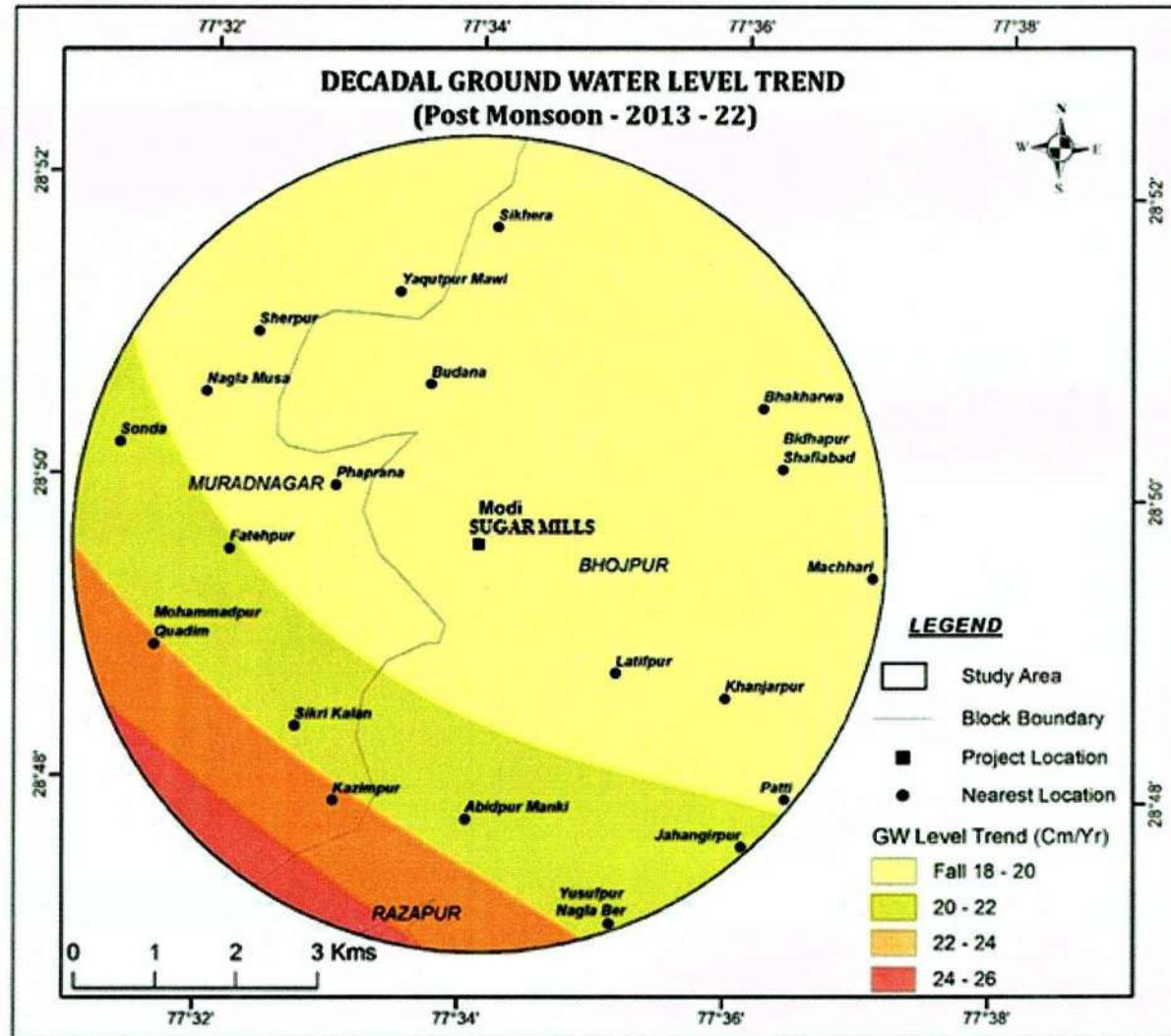


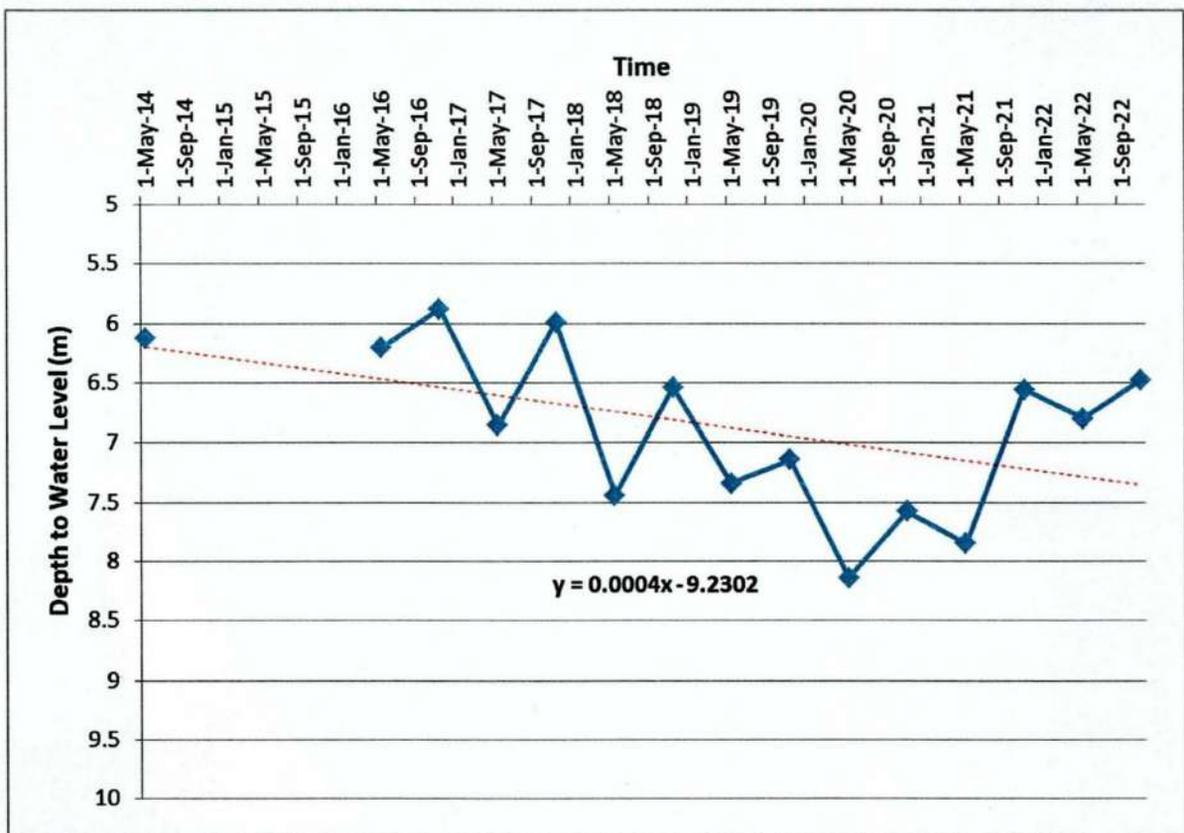
Fig. 3.8: Decadal ground water level trends (post monsoon) in study are

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

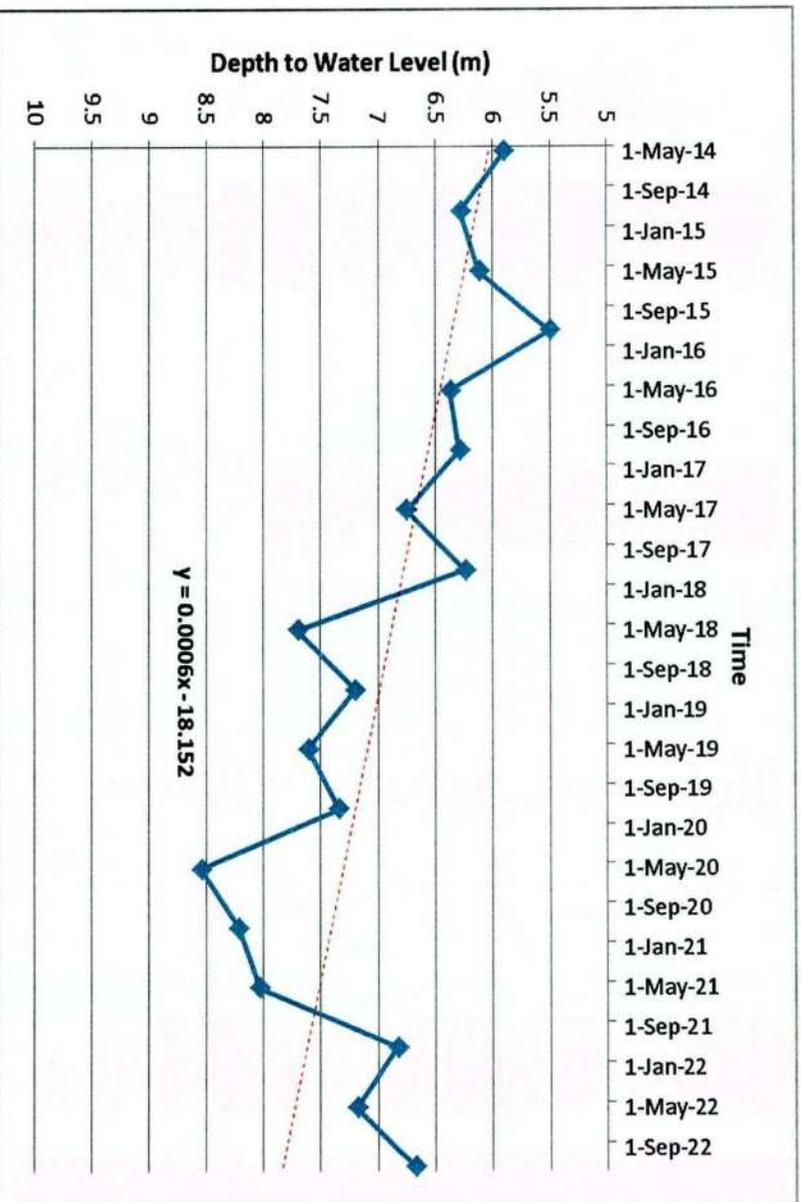
HYDROGRAPHS

Selected wells have been identified for representing ground water level in hydrographs in the study area. Following are the hydrographs of selected wells from the study area representing Pre and Post Monsoon data along with trend line and equation of trend line and are presented in figures below:

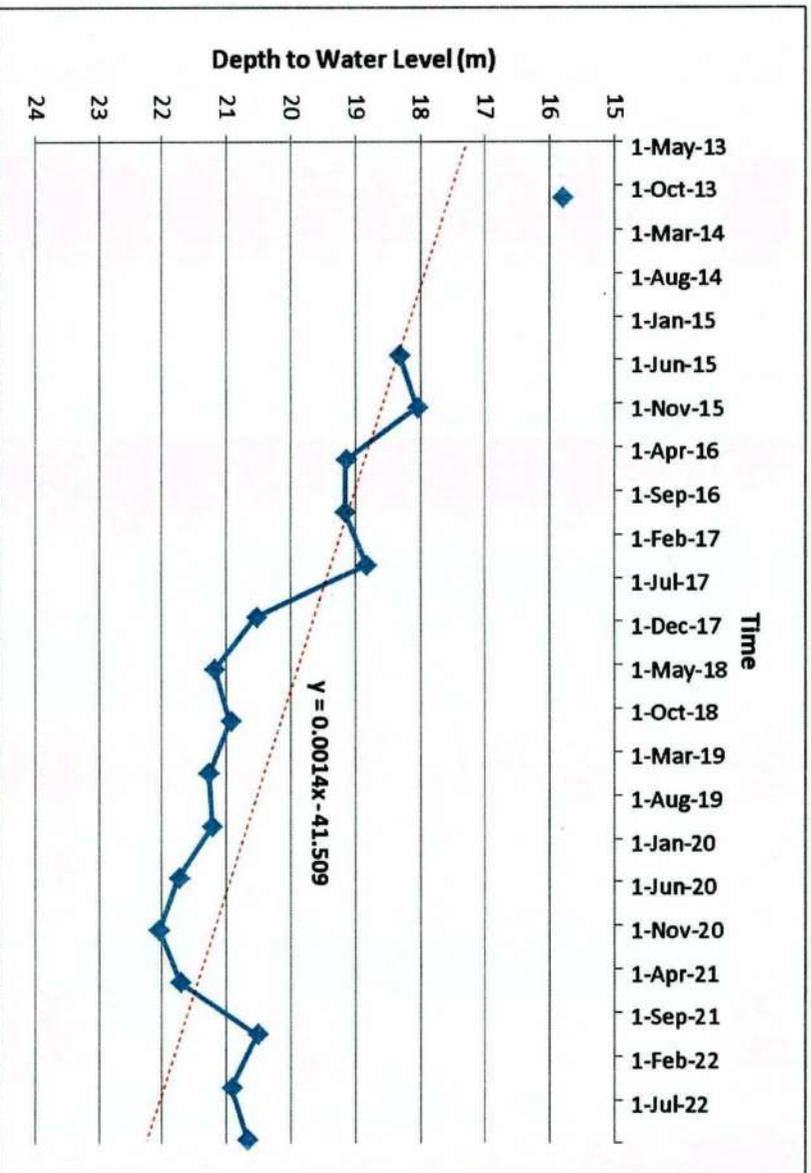
Modinagar, Pz-1, Block - Muradnagar



Modinagar, Pz-2, Block - Muradnagar



Morta, Pz (GWD), Block - Rajapur



**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

On perusal of the above data, it is apparent that observation wells are showing decline in the last 10 years. It is observed that the long-term water level trends during pre and post-monsoon seasons are falling.

The variation in short term and long-term water level trends may be due to variation in natural recharge due to rainfall and withdrawal of groundwater for various agricultural activities, domestic requirements and industrial needs. The analysis of hydrographs shows that the annual rising limbs in hydrographs indicate the natural recharge of groundwater regime due to monsoon rainfall, as the monsoon rainfall is the only source of water. However, the groundwater draft continuously increases as indicated by the recessionary limb.

3.2.5. GROUND WATER QUALITY

Chemistry of groundwater is generally interlinked with geology and hydrogeology of an area, physico-chemical characteristics of soils and rocks through which the water percolates, nature of plant cover, extent of pollution and various local and regional factors. Apart from these sources, unlined canals and distributaries also affect ground water quality. These factors may lead to improvement in ground water quality at some places due to seepage from surface water or may lead to deterioration in groundwater quality due to accumulation of salts.

The chemical parameter wise suitability of ground water for drinking purpose as per IS 10500:2012 is analysed by CGWB on regional scale and is given below:

Total Hardness in most groundwater samples was found to be within the permissible limit of 600 mg/l as per BIS, 2012. However, its concentration was found to be more than the acceptable limit of 200 mg/l as per BIS, 2012 but less than 600 mg/l in 44% of the samples and ranges from 203 mg/l to 595 mg/l. Only at the Wajheelpur sampling site, its concentration was found to be more than 600 mg/l.

Fluoride concentration was found to be high (above the permissible Limit of 1.5 mg/l as per BIS, 2012) in nearly 7% samples and it ranges from 1.55 mg/l to 3.06 mg/l. Nitrate concentration was found to be high (above the permissible Limit of 45 mg/l as per BIS, 2012) in nearly 8% samples.

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

Heavy metal analysis results revealed that Iron concentration above the permissible limit of 300 µg/l as per BIS, 2012 has been found in 52% of the samples. Manganese concentration above the permissible limit of 300 µg/l as per BIS, 2012 has been found only at Gadawali and Wajheelpur sampling sites. Chromium concentration was found to be within the permissible limit as per BIS-2012. Arsenic concentration was found to be more than the permissible limit as per BIS-2012 at Rampur Niyamatpur sampling site and its value was found to be 75.09 µg/l. In the study area the few samples were collected from the locations given in **Fig.3.9** and results are annexed.

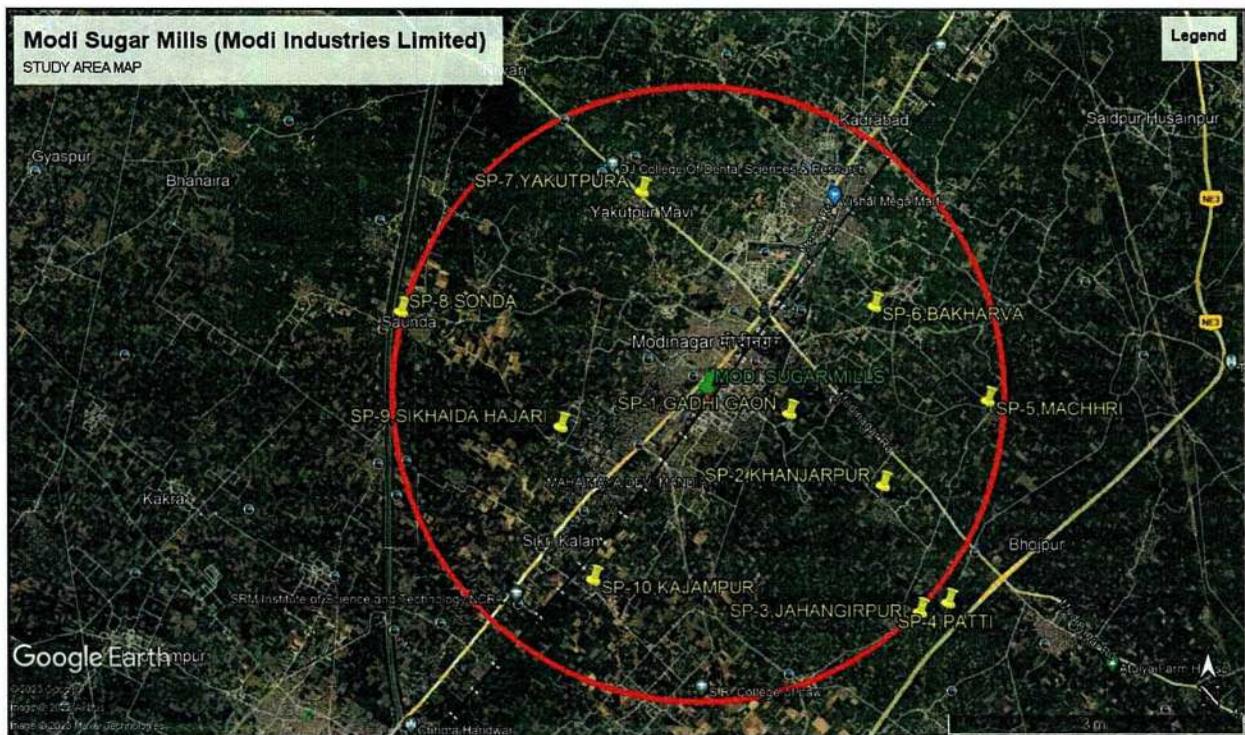


Fig. 3.9.: Sample Collection Point of Study Area

3.2.6. WATER QUALITY OF NEARBY WATER BODIES

In absence of any major water body in the study area no water quality analysis is carried out.

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

4. DETAILS OF THE EXISTING TUBEWELLS/ BOREWELLS

The Modi Sugar Mills (A Unit of Modi Industries Ltd) has two existing tube wells for which NOC is requested for renewal through this application. Details of tube wells including depth of well, diameter of well, Depth of ground water levels, discharge of well, type of pump lowered, pump capacity, operational hours etc are given in **Table 4.1** below:

Table 4.1: Details of Proposed Tube wells at Project Site

SNo	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m ³ /Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with UPGWD
1	Tube Well/1993	100/250	9.00	70	8/350	Electric pump of 30 HP	Yes	Yes
2	Tube Well/1994	100/250	9.00	190	3/350	Electric pump of 30 HP	Yes	Yes

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

**5. APPROVED DETAILED DEWATERING PLAN & USAGE OF PUMPED WATER
IN CASE OF INFRASTRUCTURE DEWATERING PROJECTS.**

5.1. PLAN FOR DEWATERING

The present project is NOT an infrastructure dewatering project.

The present project is NOT an infrastructure dewatering project; therefore, this section is NOT applicable.

6. IMPACT ON THE GROUND WATER REGIME

The impact on groundwater regime can be assessed by deliberating upon the current groundwater levels, water quality and ground water resources availability vis-a-vis changes in near future. In the present context The Modi Sugar Mills (A Unit of Modi Industries Ltd) project is an existing project. The impact on groundwater regime from the plant can be assessed by change in ground water levels with respect to the proposed ground water draft for industrial purpose, stage of ground water extraction in respect of total demand of ground water by the plant, i.e.1130 KLD vs the existing demand of groundwater in the assessment unit for various other uses.

The impact on groundwater from withdrawal of 1130 KLD is elucidated after analysis of hydrogeological conditions and data interpretation in the following sections.

6.1. IMPACT ON GROUNDWATER REGIME

Quantitative assessment of ground water availability in space and time is one of the vital components and prerequisites for planning ground water development in an area. As such, it requires enormous data on various parameters including water level fluctuation, specific yield, draft etc. to assess ground water availability. As far as Dynamic Ground Water resources is concerned, the study area is a part of Bhojpur assessment unit categorised as Over Exploited during 2022 assessments. As per the assessment of 2022, the stage of ground water development is 130.67 %.

As per the latest data (2022) from CGWB available on ground water resources estimation of fresh groundwater in Bhojpur, the net extractable ground water resources is about 8755.02 ham whereas total draft is 11440.08 ham. Extraction of groundwater for irrigation is 10969.92 ham. Draft for drinking & domestic is 378.58 ham and draft for industrial purpose is 91.59 ham is assessed from fresh groundwater. The stage of development is around 130.67 %. and block has been categorized as Over Exploited.

The project area has been investigated in detail using hydrogeological and advanced tools of remote sensing & GIS and interpretation of various data has been made to depict the ground water development prospects. On perusal of CGWB reports for the area, subsurface aquifer dispositions as derived from lithologs have formed the base assessing groundwater conditions of the area. The picture which has emerged after the analysis of the data indicates changes that have occurred in the recent past in the groundwater regime.

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

Groundwater in the area occurs under unconfined conditions in alluvial formation. The deeper aquifers are semi confined to condition. The major source of recharge is rainfall and return seepage from irrigation. apart from the lateral flows towards aquifers from in the northern part of the study area. The area is characterized by occurrence of various coarse to medium and fine grades of sand mixed with kankars at places in alluvial deposits.

On perusal of hydrographs, it is observed the ground water levels in the monitoring stations are showing declining trends. In general, groundwater levels in the study area are moderate in the range of 5 to 20 m bgl. Considering the total draft for the assessment unit vis-à-vis available ground water resources and ground water levels, no impact of groundwater is expected to take place from the proposed industrial draft of 1130 KLD or 278565 KL annually.

**6.1.1 IMPACTS ON ENVIRONMENT DUE TO GROUND WATER
ABSTRACTION FOR NEXT FIVE YEARS**

The hydrological cycle and its trends are being assessed mathematically. Trends are observed keeping all the stress conditions the same for a period and predictions are made through analytical modelling. In the present study, groundwater levels are shallow and are being observed for several years in the study area. Entire study area is showing moderate groundwater levels with some decline to the tune of 0 to 0.25 m in the last 10 years.

As far as ground water quality is concerned, it is fresh and no further deterioration due to anthropogenic reasons is observed in the recent past and it is expected that the same will continue in future.

The dynamic ground water resources estimates pertain to the fluctuation zone. In addition to the resources available in the dynamic fluctuation zone, ground water resources below the zone of fluctuation are also available in a multi layered aquifer system. Hence there is abundant scope for further development of groundwater.

The withdrawal by Modi Sugar Mills is limited to 1130 KLD or 278565 cub m annually, therefore in view of irrigation withdrawal of 10969.92 ham it is insignificant quantum. In the study area current industrial withdrawal is 91.59 ham, as reported in ground water resources estimation jointly by State and CGWB. Therefore, it can be inferred that no major change will take place due to withdrawal by the unit of groundwater in the next five years. There is always a need for judicious planning for further development of groundwater, by way of implementing efficient measures for augmentation of groundwater, through suitable means. It

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

is also required to rationalize the groundwater uses without adversely affecting the environment with recycling and optimization of water Consumption.

6.2. IMPACT ON SURFACE WATER SOURCES

The study area observes no major surface water body except canal network of upper ganga canal. This network contributes to ground water from canal seepage. Further, recharge also takes place from return seepage of irrigation, rainfall recharge etc. in the study. Therefore, very minor impact from the withdrawal of groundwater by the unit may be expected on surface water bodies.

6.3. IMPACT ON GROUNDWATER QUALITY

As far as ground water quality is concerned, no deterioration due to anthropogenic reasons is observed in the recent past and it is expected that the same will continue in future, if disposal of effluents, Sewage etc are carried out properly as per Pollution Control Board guidelines.

6.4. MITIGATION MEASURES

There is always a need for judicious planning for further development of groundwater, by way of implementing efficient measures for augmentation of groundwater, through suitable means. It is also required to rationalize the groundwater uses without adversely affecting the environment. Expected risks and suggested mitigation measures to overcome significant environmental issues can be as follows:

Decline in groundwater levels: Abstraction of ground water will certainly lead to ground water level decline unless the aquifers are not augmented by additional sources of water - rainfall recharge or recharge from rivers, canal tanks, ponds, recharge from irrigation return seepage etc.

Deterioration in ground water quality: Groundwater deterioration in industrial areas can take place due to improper disposal of effluents and wastewater.

Suggested Mitigation Measures:

- Community level water conservation should be adopted by responsible agencies in a scientific manner for sustainability of groundwater resources.
- Industrial units to be persuaded for Zero discharge plants with proper recycle and reuse of ground water for their consumption.
- Wastewater disposal shall be as per norms of CPCB, Ministry of Environment & Forest & Climate Change, Government of India or State Pollution Control Board.

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

- Awareness among the stakeholders to be enhanced for better management of ground water resources.

7. WATER CONSERVATION, RECYCLE AND REUSE & WATER BALANCE

7.1. WATER CONSERVATION

Many parts of the country are facing water scarcity in terms of quantity and quality. The dependence on groundwater has increased many folds and the natural recharge to groundwater depends on the rainfall, its quantum and it's spread over a year. Rainfall in the study area is to the tune of 764 mm annually. Rain Water Harvesting and artificial recharge to ground water is one of the probable solutions to augment declining ground water resources. Though, study area has shallow groundwater levels to the tune of 5 to 20 m bgl, artificial recharge to ground water can be taken up to augment the ground water extraction from aquifers and provide them sustainability. Therefore, artificial recharge to ground water specially roof top rain water harvesting is recommended. Further, water conservation practices may also be adopted for increasing efficiency of usage of water for industrial purposes such as captive use, recycle and reuse of processed water etc. can be adopted.

7.2. WATER TREATMENT

Total fresh water requirement is 1130 KLD including domestic & green area usage which will be met through onsite ground water abstraction. The ETP of 900 cub m per day capacity plant is installed. Effluent (Condensate/spent lees/blowdown etc.) will be partly recycled and partly treated through process condensate units. The effluent treatment system also includes the secondary effluent treatment section where various spent lees, CIP liquid, fermented washing water etc. are treated together. The pump & blower sealing water and boiler blow down etc. having lower COD values are taken directly to the secondary polishing reactor for final treatment. Process condensates and other moderately polluted sources are treated separately and the treated water is used for gardening (Greenbelt), sprinkling on dust generating roads, etc.

The plant is being run in accordance with the condition of consent to be established by the State Pollution Control Board. The present plant follows all norms of the State Pollution Control Board and other Government agencies to maintain all environmental aspects. The Process flow chart of manufacturing Ethanol is given below at **Fig. 7.1.**

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

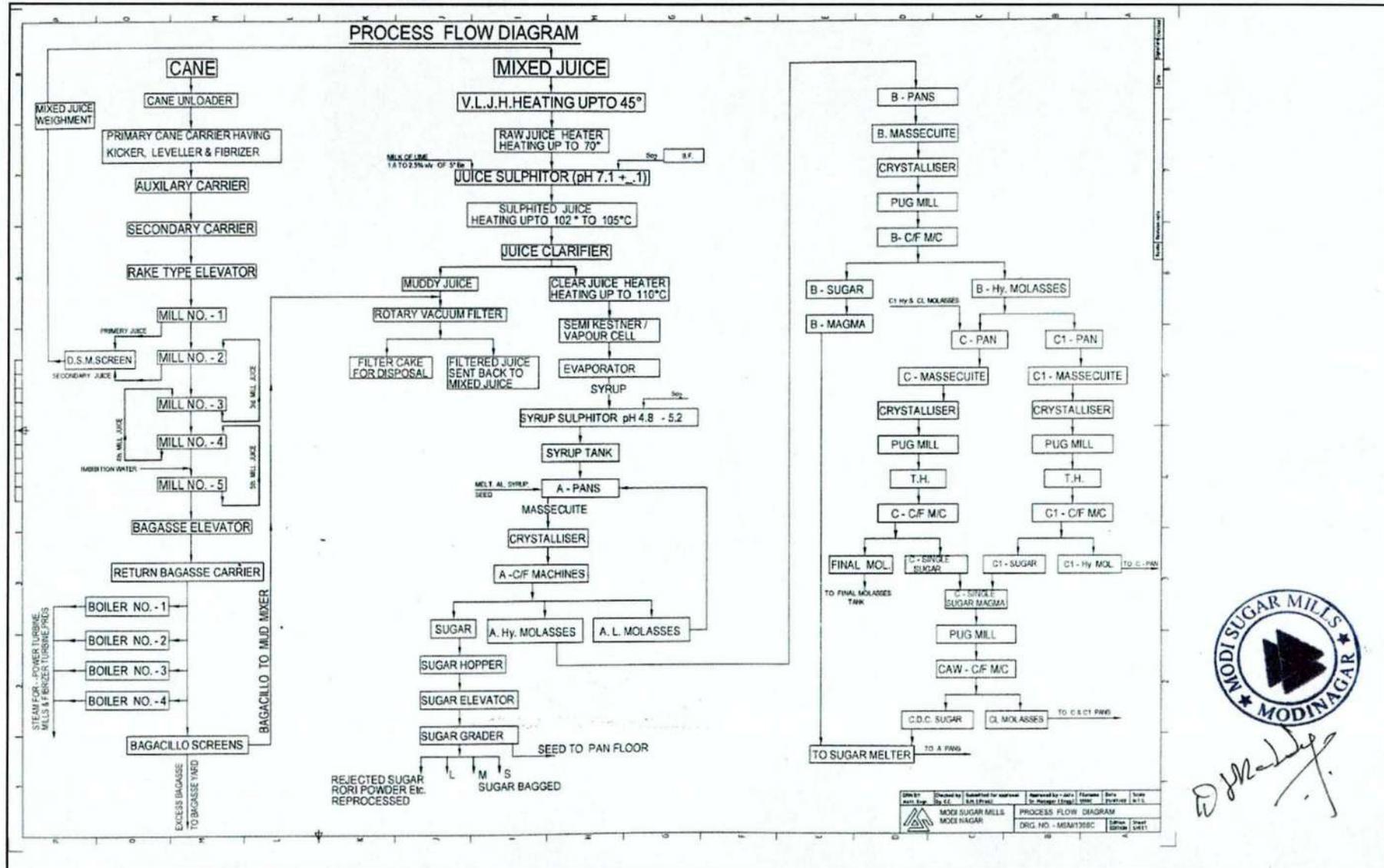


Fig 7.1. Process Flow Chart

**Impact Assessment Report Of M/S Modi Sugar Mills (Modi Industries Limited)
Begumabad, Modinagar, Block, Bhojpur, District-Ghaziabad, Uttar Pradesh**

7.3. WATER DEMAND, UTILIZATION & WATER BALANCE

The gross water demand of the project is 1130 KLD, which is being met from groundwater. The groundwater is abstracted from two tubewells within the premises of Modi Sugar Mills Plant. Project Water requirement is for 150 Days per year. The discharge of each tube well is 70 m³/hr and 190 m³/hr , through which 8 and 3 hours pumping is done with 30 HP pumps to meet the water requirement. A certified water balance of ground water consumption with average of 618 m³/day in industrial use and 46 m³/day in Domestic use is attached as Annexure.

8. ANY OTHER DETAILS PERTAINING TO THE PROJECT

This project is a Sugar Manufacturing unit. Water demand is essential for such industries. Without this water it will be impossible for industry to operate. It is worthy that these industries are contributing to the economic development of the Country and Uttar Pradesh as well and expected to contribute to the export of the country to enhance Country's foreign exchange which will contribute to the economy of the Country. Considering their water demand and providing NOC for withdrawal of groundwater will be in the interest of economic development and employment.

References:

1. Ground Water Year Book of CGWB 2021-22.
2. India - WARIS data of ground water levels of CGWB
3. Ground Water brochure of Ghaziabad district by CGWB
4. Aquifer Systems of India, Publication of CGWB
5. NAQUIM Report of Ghaziabad district, CGWB Publication.
6. Ground Water quality report of India, CGWB
7. Ground Water Exploration data of CGWB.
8. Dynamic Ground Water Resources Estimation 2022, CGWB Publication.



I. Introduction

Modi Sugar Mills Ltd, (MSML) is located at Modinagar, Ghaziabad, Uttar Pradesh. It was established in 1932 with an initial crushing capacity of 500TCD which was later expanded to 5000TCD. In 2001, a 30 ton-per-day (TPD) state-of-the-art sugar refinery was commissioned to manufacture premium quality, pharma grade refined sugar conforming to Indian and British Pharmacopoeia standards which was further enhanced to 200 TPD. Modi Sugar Mills is the first company in India to have drug license to manufacture sugar as per IP standards.

The Central Pollution Control Board in May 2017, directed all sugar mills in the Ganga Basin to get third party assessment of their water/mass balance and ETP adequacy to comply with the standards notified G.S.R. 35 (E), MoEF&CC, January 14, 2016 for effluent disposal. Accordingly, a technical team of VSI, Pune visited the mill in August 2017 for water balance and ETP adequacy assessment. Based on this a report was prepared which was then submitted by the mill to CPCB.

Since the first report was prepared based on visit and information given in off-season when mill was not in operation, CPCB has now directed the mills to submit the performance assessment and verification report. The validation report was prepared and submitted by the mill to CPCB.

The management intent to prepared a performance assessment report after the implementation of recommendation given in the adequacy report and the validation report

II. The objectives of this report are

1. To check the actual water consumption, hot and cold-water recirculation, consumption, and wastewater generation quantity and compare with the quantity assumed in the adequacy report
2. To collect the necessary data, paper evidence, and photo evidence to prepare the performance assessment report
3. To verify the ETP process operation, collect the treated and untreated wastewater samples and analysis for consent parameters at the VSI laboratory
4. To verify the compliance against Adequacy Report and CPCB closure revoke.



III. Compliance against water balance

Modi Sugar Mills produces plantation white sugar by using the double sulphitation process. The source of water used in the process is ground water and the water in sugarcane. Ground water is extracted through tube well for use in sugar mill as well as staff colony. The visit was conducted during seasonal operation on crop days 108 when the mill was in operation at 4463 TCD which is less than the installed capacity. This is due to less availability of cane in the area of operation.

The source of water used in the process is ground water and the water in sugarcane. Ground water is extracted through two different tube wells which is use in sugar mill only. Flow-meter has now been installed in tube well and record of fresh water extraction is maintained (Annexure I- Record of tube well water extraction and Image 1: Tube well and flow meter). As per the record, mill extracting average 562 m³/day ground water for industrial purpose since starting of crushing season up to Jan 31, 2021. The mill has the permission of CGWA to extract groundwater (Refer Annexure-II)

The average crushing of the mill on 108 days is 4463 TCD (Refer Annexure-III DMR dated Feb 23, 2021)

Table 1: Water Balance for Modi Sugar Mills

(All quantities are in m³/day)

#	Particulars	Quantity as per adequacy report
A. Boiler section		
i. Water Input		
1	Boiler (35 +35+35=105TPH) (28 TPH is Standby)	2520
	Boiler efficiency	87%
	Steam generation (Annexure IV: DMR)	2196
2	For Sugar (Annexure IV: DMR)	
	Total water requirement	2196
ii. Water and waste water Out put		
1	Boiler blow down @ 2% on boiler capacity	44
2	Overall steam loss @ 1%	22
3	Condensate Recycle to boiler (SK)	2130



#	Particulars	Quantity as per adequacy report
Total loss		66
B. Sugar process		
i. Water input		
1	Mill imbibition's @ 32 % on cane crushing	1472
2	Steam exhaust from boiler	2130
3	Water from cane @ 70% on cane crush (4462 avg crushing)	3220
4	Water from Juice heater condensate@ 14% on cane crush	644
Total		7466
ii. Hot water (Condensate) output from process		
1	Exhaust condensate from body1 @45% on cane	2070
2	Vapour condensate from body 2 @30% on cane	1380
3	Vapour condensate body 3 @ 5.5% on cane	253
4	Vapour condensate body 4 & 5 @4% on cane	184
6	Vapour condensate from all raw juice heater @14% on cane crush	644
9	Vapour condensate from all pans @30% on cane crush	1380
Total		5911
iii. Hot water (Condensate) consumption		
1	Required for boiler @88.75TPH steam Generation	2130
2	Exhaust De-superheating @8% on cane crush	368
3	Required for imbibition at mill@32% on	1472



#	Particulars	Quantity as per adequacy report
	cane crush	
4	Required for MOL Preparation@2% on cane crush	92
5	Recycled at vacuum filters@5% on cane crush	230
6	Recycled at Pan@5% on cane crush	230
8	Recycled for sugar melting & magma @9% on cane crush	414
	Total	4936
iv. Excess condensate generation		
1	<p>Excess condensate generation = 975</p> <p>Generation - Recycle (5911 – 4936 = 975)</p> <p>Annexure V: Excess condensate generation & Spray pond overflow</p> <p>Distribution 420 Out of which 219 sent for wet scrubber water makeup and 201 send to ETP</p> <p>Annexure V: Spray pond overflow waste water and its utilization record</p> <p>Image-2: Excess condensate flow meter</p> <p>Image -3 : Spray pond overflow wastewater sent to ETP</p>	
v. Water loss in product and by-product		
1	Water in bagasse@50% moisture & @ 30% production on cane	690
2	Water in pressmud @70% moisture &@4.1% production on cane	132
3	Water in final molasses 12% moisture &@ 4.8% production on cane	27
	Total	849



2) Cold water Balance

Cold water balance		Quantity Assumed in adequacy report			
	Particulars	Quantity	Recycle	Loss	Effluent
i. Mill house					
1	Water for juice extraction	—	—	—	—
2	Fibrizer bearing cooling	48	48	—	—
3	Turbine oil cooler	192	192	—	—
4	Bearing cooling (Cane cutter)	—	—	—	—
5	Fibrizer				
	a) Turbine oil cooler	192	192	—	—
	b) Bearing cooling	—	—	—	—
ii. Mills					
	a) Turbine oil cooler	960	960	—	—
	b) FMG oil cooler	192	192	—	—
	c) Mill roller bearing	1000	1000	—	—
	d) Mill house DCS room (AC)	NA	NA	—	—
	e) Recycle water cooling tower make up@2% circulation water (CPU) and mill bearing cooling water	100		100	
	f) Water used for external mill washing	200	—	—	200
iii. Power house					
	a) 3.0+3.0 MW power turbine	2500	2500	—	—
iv. Boiler					
	a) Feed pump cooling	72	72	—	—
	b) DM plant capacity 30TPH	NA	NA	—	—
	c) DM plant charging	NA	NA	—	—



2) Cold water Balance

Cold water balance		Quantity Assumed in adequacy report			
	Particulars	Quantity	Recycle	Loss	Effluent
i. Mill house					
1	Water for juice extraction	—	—	—	—
2	Fibrizer bearing cooling	48	48	—	—
3	Turbine oil cooler	192	192	—	—
4	Bearing cooling (Cane cutter)	—	—	—	—
5	Fibrizer				
	a) Turbine oil cooler	192	192	—	—
	b) Bearing cooling	—	—	—	—
ii. Mills					
	a) Turbine oil cooler	960	960	—	—
	b) FMG oil cooler	192	192	—	—
	c) Mill roller bearing	1000	1000	—	—
	d) Mill house DCS room (AC)	NA	NA	—	—
	e) Recycle water cooling tower make up@2% circulation water (CPU) and mill bearing cooling water	100		100	
	f) Water used for external mill washing	200	—	—	200
iii. Power house					
	a) 3.0 +3.0 MW power turbine	2500	2500	—	—
iv. Boiler					
	a) Feed pump cooling	72	72	—	—
	b) DM plant capacity 30TPH	NA	NA	—	—
	c) DM plant charging	NA	NA	—	—



d) Boiler spreader cooling (5)	NA	NA	—	—
e) Vibro screen	NA	NA	—	—
f) Boiler instrument room (AC)	NA	NA	—	—
v. A. Boiling house				
a) Air blower (Sulphur burner)	72	72	—	—
b) Air compressor (C/F M/C)	144	144	—	—
c) Air compressor (ETP)	NA	NA	—	—
d) Vacuum pump (OC filter)	120	120	—	—
e) Sulphur burner (Syrup & Juice)	120	63	57	—
f) Masseccite cooling (B&C)	120	120	—	—
g) Pump gland cooling (RJ,SJ,CJ, and condensate pump of JH, Pans Evaporator body)	168	84	—	84
h) Final molasses cooling	NA	NA	—	—
B Cleaning of bodies and tubes				
a) Juice heater and evaporator	30	—	—	30
b) Juice sulphiter & Vaccum filter cleaning	10	—	—	10
c) Hydraulic testing of bodies	10	—	—	10
vi. Miscellaneous				
a) Floor washing	25	—	—	25
b) Laboratory uses	12	—	—	12
c) From process	50	—	—	50
d) Domestic water	—	—	8	32
Total	6025	5615	165	453



9. Net Fresh Water Requirement

#	Particulars	Quantity Assumed in adequacy report
1	Total Cold water Requirement	6377
2	Water in recycle mode	5759
3	Water consumption/loss	165
4	Effluent generation Refer Annexure V: Combined effluent send to ETP, Spray pond overflow waste water send to wet scrubber and ETP Image – 4: ETP Inlet flow measuring meter	453 say 460
5	Excess condensate available from process sent to cooling tower	515
6	Condensate losses available in cooling tower of capacity (@2.5% drip loss)	12.87 say 13
7	Net condensate available Refer Annexure VI: for excess condensate water generation Image 5: Excess condensate flow measuring meter	502
8	Water requirement for process	618
9	Net water requirement after circulation of excess condensate for process Refer Annexure II: Tube well reading Image 1: Tube well flow meter	618.0



10. Compliance Status against Adequacy Report

1. Net freshwater requirement for MSML based on record provided by mill is 618 m³/day for process and domestic purpose as mentioned in adequacy report. However, mill has utilized fresh water 608 m³/day since starting of crushing season.
2. Total effluent generation from the mill is about 450 m³/day including spray pond overflow 201 m³/day and process effluent 249 m³/day. Quantity of process effluent and spray pond overflow wastewater is found within norms. The total effluent is treated in ETP.
3. About 947m³/day excess condensate is generated, which is recycled back to GSR after cooling.
4. Flow measuring devices should be installed to measure various water consumptions, recycle, and water abstraction as mentioned below.
 - a) Mill bearing cooling water
 - b) FMG oil cooler
 - c) Mill roller bearing cooling
 - d) Cooling tower make-up water intake
 - e) Air compressor cooling water
 - f) Vacuum pump cooling water
 - g) Sulfur burner cooling water
 - h) Final molasses cooling
 - i) Hot water consumption at rotary vacuum
 - j) Milk of lime preparation
 - k) Hot water consumption at a centrifugal machine
 - l) Cooling tower blow down

5. Compliance against Adequacy Report

#	Condition suggested in the adequacy report	Status of work
A. Civil Work		
1	Reinstallation of screen as per above suggestion	Complied
2	Construction of one more oil and grease chamber near existing oil and grease chamber at ETP as per above mentioned	Complied

N	Condition suggested in the adequacy report	Status of work
3	Needs to increase the capacity /construct one additional equalization tank for above mentioned hydraulic retention time	Complied
4	Industry needs to go for two stage biological treatment i.e. anaerobic followed by aerobic in construction of 450 m ³ capacity of anaerobic filter along with media	Complied
5	Construct of chlorination tank to add the disinfectant chemical to minimize the microbial activity	Complied
B	Electro-Mechanical Work	
1	Re-installation of screen as mentioned above size and inclination	Complied
2	Installation of one mechanical oil and grease skimmer from existing two units at ETP site and Installation of agitator in proposed neutralization tank	Complied
3	Installation of plastic media with respect to proposed anaerobic filter size	Complied
4	Installation of OTT make diffuser along with proper piping network in aeration tank along with twin lobe air blower of 1200 -1500 m ³ /hr.	Complied
5	Installation of auto chlorination dosing pump at existing treated water storage tank	Complied
6	Installation of pressure sand and activated carbon filters of size suitable for effluent generation	Complied
C	Staff & Environmental Laboratory	



#	Condition suggested in the adequacy report	Status of work
1	Currently, ETP operation has been given on contract. The trained contractual staff includes supervisors and 3 operators. These are changed as per the convenience of the contractor	Complied
2	It is recommended that a dedicated person be appointed as Environmental Manager/Officer (M.Sc. environmental sciences/BE environment or equivalent). This person can look after ETP operations, air pollution control equipment, consent renewal, preparation of environmental statement report (ESR) & hazardous waste return (HWM), and other related environmental issues of the mill	Complied
3	It is recommended Establishment of a separate laboratory with good facilities for effluent and water analysis may also be considered. The appointment of trained laboratory personnel and ETP operators may also be considered in a phase-wise manner. This will help to increase the qualitative performance of pollution control equipment and complete the statutory requirements of the pollution control authority	Complied

6. Observation & Recommendation:

The mill has completed all ETP up gradation work suggested/recommendation in the adequacy report



7. ETP Performance assessment

Performance assessment of ETP has been done based on third party analysis report (Annexure VII-A) and sample collected and in house daily analysis record (Annexure VII-B)

#	Name of unit	parameters	Inlet value
1	Bar Screen Chamber		
		pH	8.61
		COD	3924
		BOD	1570
		TDS	1988
		TSS	NA
		Oil & Grease	NA
		Sulphate	426.5
2	Oil & Grease trap		
		pH	NA
		COD	NA
		BOD	NA
		TDS	NA
		TSS	NA
		Oil & Grease	NA
		Sulphate	NA
3	Equalization Tank		
		pH	8.61
		COD	3924
		BOD	1570
		TDS	1988
		TSS	NA
		Oil & Grease	NA
		Sulphate	426.5
4	Primary Clarifier		
		pH	9.70
		COD	2238



#	Name of unit	parameters	Inlet value	Out let value
		BOD	892	613
		TDS	2098	1742
		TSS	NA	NA
		Oil & Grease	NA	NA
		Sulphate	462.3	388.5
5	Anaerobic Filter			
		pH	8.9	7.2
		COD	1602	802
		BOD	613	310
		TDS	1742	1673
		TSS	NA	NA
		Oil & Grease	NA	NA
		Sulphate	388.5	270.4
6	Aeration tank			
		pH	7.2	7.2
		COD	802	362.7
		BOD	310	128
		TDS	1673	1163
		TSS	NA	NA
		Oil & Grease	NA	NA
		Sulphate	270.4	213.9
		MLSS	NA	NA
7	Secondary clarifier			
		pH	7.2	NA
		COD	362.7	NA
		BOD	128	NA
		TDS	1163	NA
		TSS	NA	NA
		Oil & Grease	NA	NA
		Sulphate	213.9	NA
8	Multi Grade Filter & Carbon filter			



#	Name of unit	parameters	Inlet value	Out let value
		pH	7.2	7.4
		COD	362.7	134.4
		BOD	128	18
		TDS	1163	984
		TSS	NA	NA
		Oil & Grease	NA	NA
		Sulphate	213.9	197.1
9	15 Days Treated Effluent storage tank			
		pH	NA	NA
		COD	NA	NA
		BOD	NA	NA
		TDS	NA	NA
		TSS	NA	NA
		Oil & Grease	NA	NA
		Sulphate	NA	NA

8. Overall efficiency of the plant by considering the mill laboratory analysis

parameters	Inlet value (mg/l)	Out let value (mg/l)
pH	8.61	7.4
COD	3924	134.4
BOD	1570	18
TDS	1988	984
TSS	NA	NA
Oil & Grease	NA	NA
Sulphate	426.5	197.1

Note: NA indicates Not Analyzed *(Ref. annexure XVI)

IX. Conclusion & Recommendations:**A. Water consumption and wastewater generation:**

1. Average 618 m³ /day freshwater is consumed for the sugar process out of which 46 m³ /day water is utilized for domestic purpose at colony
2. Total effluent generation from the mill is about 450 m³/day including spray pond overflow 201 m³/day and process effluent 249 m³/day. Quantity of process effluent and spray pond overflow wastewater is found within norms. The total effluent is treated in ETP
3. Flow measuring devices should be installed to measure various water consumptions, recycle, and water abstraction as mentioned in point 4.4

B. About ETP performance

- i. Mill has complied all modification suggested in the ETP adequacy and validation reports
- ii. All parameters of treated effluent were found within CPCB norms
- iii. The overall COD, BOD, TDS and Sulphate reduction achieved by the process is around 96.5%, 98.8%, 50.5%, 53.7% respectively
- iv. It is strongly recommended to analyze the overflow sample of screen chamber, oil and grease chamber and 15 days treated effluent storage tank on daily basis
- v. The mill has installed in house laboratory and carrying analysis
- vi. Mill has appointed well qualified person as Environmental Officer, who has completed the Master degree in Microbiology had having experience of more than 3 years. (Refer Annexure VII). The mill appointed a team of ETP operators. However, it is strongly recommended that the mill should send the staff to attain the various short term courses regarding ETP operation to upgrade their knowledge

Conclusion: Now present ETP is adequate to treat the 1000 m³/day effluent along with spray pond overflow wastewater because the mill has implemented two-stage biological treatment i.e. anaerobic filter followed by ASP. Mill also complied with the recommendations mentioned in the adequacy report, validation, and revalidation report.


(Dr. E. P. Alhat)
Scientific Officer

Dept. of Environmental Sciences


(Dr. Deepak Nimalkar)
Senior Scientist & Head
Dept. of Environmental Science



GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

Form 8 (E)

[See rules 15(2)]

(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: REG034026

VALID FROM 06/12/2022 TO 03/01/2025

Serial No.: 202205001102			
Name of the Owner	DS REDDY		
Address of the Applicant	MODI SUGAR, MODINAGAR, GHAZIABAD	Application No.	GZBD0522RIN0332
Date of Submission	31/05/2022	Specimen Signature	
Company Name	MODI SUGAR MILLS (MODI INDUSTRIES LIMITED)	Company Address	
Location Particulars			
District	Ghaziabad	Block	BHOJPUR
Plot No./Khasra No.	MODINAGAR GHAZIABAD UTTAR PRADESH	Municipality/Corporation	Yes
Ward No./Holding No.			NA
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	15/01/1980		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	100.00
Purpose of well	Industrial	Assembly Size(For Tube Well)	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	30.00
Operational Device	Electric Motor	Rate of Withdrawal (m³/hr.)	70.00
Date of Energization (In Case of Electric Pump)	15/01/1980		
Maximum Allowable Rate of Withdrawal (m³/hr.):	70.00	Maximum Allowable Running Hours Per Day:	8.00
Maximum Allowable Annual Extraction of Ground Water:	84000.00	Recharge Required	0.00
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	For Industrial Purpose		
Against Case			

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day, and for maximum allowable annual extraction of ground water and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 0.00 cubic meter, as specified under the application form.

Conditions

- (1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- (2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- (5) In case of any change of ownership of the existing well, fresh registration has to be obtained.
- (6) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- (7) In case, any of the particulars or information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- (9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
- (10) Guidelines for Installation of Piezometers and their Monitoring
- Piezometer is a borewell /tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows for compliance of NOC:
 - The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
 - The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometer are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
 - No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No. of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter up to two decimals.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone tapped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.



GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

Form 8 (E)

[See rules 15(2)]

(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: REG013999

VALID FROM 21/07/2023 TO 03/01/2025

Serial No.: 202303000338			
Name of the Owner	DS REDDY		
Address of the Applicant	MODI SUGAR, MODINAGAR, GHAZIABAD	Application No.	GZBD0323RIN0589
Date of Submission	16/03/2023	Specimen Signature	
Company Name	MODI SUGAR MILLS (MODI INDUSTRIES LIMITED)	Company Address	Modinagar, Ghaziabad, Uttar Pradesh
Location Particulars			
District	Ghaziabad	Block	BHOJPUR
Plot No./Khasra No.	MODI SUGAR, MODINAGAR, GHAZIABAD	Municipality/Corporation	Yes
Ward No./Holding No.			NA
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	15/01/1990		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	100.00
Purpose of well	Industrial	Assembly Size(For Tube Well)	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	30.00
Operational Device	Electric Motor	Rate of Withdrawal (m³/hr.)	190.00
Date of Energization (In Case of Electric Pump)		15/01/1980	
Maximum Allowable Rate of Withdrawal (m³/hr.):	190.00	Maximum Allowable Running Hours Per Day:	3.00
Maximum Allowable Annual Extraction of Ground Water:	85500.00	Recharge Required	171000.00
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	For Industrial Use		
Against Case			

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day, and for maximum allowable annual extraction of ground water and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 171000.00 cubic meter, as specified under the application form.

Conditions

- (1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- (2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- (5) In case of any change of ownership of the existing well, fresh registration has to be obtained.
- (6) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- (7) In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- (9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
- (10) Guidelines for Installation of Piezometers and their Monitoring
- Piezometer is a borewell /tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows for compliance of NOC:
 - The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
 - The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometer are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
 - No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No. of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter up to two decimals.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.

- Any other site-specific requirement regarding safety and access for measurement may be taken care of.
- (11) Any other condition(s) that may be imposed by the concerned Authority.
- (12) In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- (A) **For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries/ Laghu Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
 - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) **Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date :17/08/2023

Place:Ghaziabad

This certificate is electronically generated and does not require digital signature

ANNEXURE R-7



जल है तो काल है

ताजा जल अपशिष्ट न करे पानी बचाओ जीवन पाओ

POND ADOPTED AND MAINTAINED BY

MODI SUGAR MILLS

A PART OF YOUR DAILY LIFE

YEAR OF THE MAINTENANCE (2020-2021)

NAME OF THE VILLAGE - JALALPUR JHUNDHAK (0.64)

AREA OF POND - 0.64 HECTARE

NUMBER OF THE TREE - 22

ESTIMATED RAIN WATER RECHARGE POND - 29.601

KHASRA NO. - 54, 455

सावधान- तालाब के अन्दर प्रवेश न करें!



Ghaziabad, UP, India
 Modinagar, Ghaziabad, UP, India
 Lat 28.806370, Long 77.462323
 12/23/2023 03:49 PM GMT+05:30
 Note : Captured by GPS Map Camera

GPS Map Camera



जल है तो
काल है



पानी बचाओ
जीवन पाओ

POND ADOPTED AND MAINTAINED BY



MODI SUGAR MILLS

A PART OF YOUR DAILY LIFE

YEAR OF THE MAINTENANCE (2020-2021)
NAME OF THE VILLAGE - JALALPUR JHINDHAR (0.61)
AREA OF POND - 0.61 HECTARE
NUMBER OF THE TREE - 22
ESTIMATED RAIN WATER RECHARGE POND - 29,601 m³
KHASRA NO. - 54, 455

सावधान- तालाब के अन्दर प्रवेश न करें!







GPS Map Camera



Ghaziabad, UP, India

Modinagar, Ghaziabad, 245304, UP, India

Lat 28.751610, Long 77.590263

12/25/2023 04:13 PM GMT+05:30

Note : Captured by GPS Map Camera



जल है तो
कल है
ताता जल
अपनी
करे

पानी बचाओ
जोदन पाओ

POND-ADOPTED AND MAINTAINED BY
MODI SUGAR MILLS

A PART OF YOUR DAILY LIFE
YEAR OF THE MAINTENANCE - (2020-2021)
NAME OF THE VILLAGE - *AMBIYA, KHANNA, MOHALLA*
AREA OF POND - *11500 SQ. METRE*
KHASRA NO. - *377*
NUMBER OF THE TREE - *11*
ESTIMATED RAIN WATER RECHARGE POND - *579000 L*

साकथान-तालाबके अन्दर परेशान करे !



जल है तो
केल है
ताला जल
अपभ्रंश
करे

पानी बचाओ
जीवन पाओ

POND-ADOPTED AND MAINTAINED BY
MODI SUGAR MILLS

A PART OF YOUR DAILY LIFE -
YEAR OF THE MAINTENANCE - (2020-2021)
NAME OF THE VILLAGE - *ANSHUVA, RAJIVPUR, G.H. ROAD*
AREA OF POND - *11333 SQ. METRE*
KHASRA NO. - *387*
NUMBER OF THE TREE - *11*
ESTIMATED RAIN WATER RECHARGE POND - *579000 L*

सावधान तालाब के अन्दर परेशान न करे !

GPS Map Camera



Ghaziabad, UP, India
Modinagar, Ghaziabad, 245304, UP, India
Lat 28.751612, Long 77.590308
12/25/2023 04:13 PM GMT+05:30
Note : Captured by GPS Map Camera





GPS Map Camera



Ghaziabad, UP, India

Modinagar, Ghaziabad, 201206, UP, India

Lat 28.806649, Long 77.462220

12/23/2023 03:50 PM GMT+05:30

Note : Captured by GPS Map Camera







जल है तो कल है

ROAD ADOPTED AND MAINTAINED BY
MODI SUGAR MILLS

A PART OF YOUR DAILY LIFE

YEAR OF THE MAINTENANCE: 2023-2024

NAME OF THE VILLAGE: MODINAGAR (G.A.)

AREA OF POND: 15.50 HECTARE

NUMBER OF THE TREE: 22

ESTIMATED RAIN WATER RECHARGE POND: 27.50 HECTARE

KHASRA NO. - 584/453

पानी बचाओ जीवन पाओ

सावधान - तालाब के अंदर प्रवेश न करें

GPS Map Camera



Ghaziabad, UP, India
 Modinagar, Ghaziabad, 201206, UP, India
 Lat 28.806302, Long 77.462298
 12/23/2023 03:49 PM GMT+05:30
 Note : Captured by GPS Map Camera



जल है तो कल है

POND ADOPTED AND MAINTAINED BY

MODI SUGAR MILLS

A PART OF YOUR DAILY LIFE

YEAR OF THE MAINTENANCE (2020-2021)

NAME OF THE VILLAGE - JALALPUR GHUNDPUR (G.64)

AREA OF POND - 0.64 HECTARE

NUMBER OF THE TREE - 22

ESTIMATED RAIN WATER RECHARGE POND - 29-601

KHASRA NO. - 54, 455

ताजा जल अपशिष्ट न करे

पानी बचाओ जीवन यात्रो

सावधान- तालाब के अन्दर प्रवेश न करें!



Ghaziabad, UP, India
 Modinagar, Ghaziabad, UP, India
 Lat 28.806370, Long 77.462323
 12/23/2023 03:49 PM GMT+05:30
 Note: Captured by GPS Map Camera

GPS Map Camera



MODI SUGAR MILLS

(A Unit of Modi Industries Limited)



To,

5th March 2024

District Magistrate/ Chairman,
District Groundwater Management Council,
Ghaziabad, Uttar Pradesh

Subject: Implementation of Rain Water harvesting in Adopted Ponds

Ref: Letter No. 3066/ल०सि०/जि०भू०ज०प्र०परि०/2023-24 dated 21.02.2024

Respected Sir,

Kindly refer to submission of Affidavit for implementation of rain water harvesting system in the adopted ponds. It is pertinent to note that the unit has to maintain the adopted ponds in village Jalalpur and Ameerpur whereas ponds in village district Ghaziabad.

We have assigned the maintenance work of the two villages and complete work in Village Machari to a party . While going through the ponds of the villages where the work was executed in the year 2020 -2021, the ponds are affected by sewage and garbage from the village and in Village Machri the pond is full of sewage. Now, it is requested to provide the design/ technology to be adopted while development of the pond so that the execution of rainwater harvesting in village ponds remains fruitful instead of contamination of the groundwater due to excessive sewage.

We shall be grateful for your immediate response and guidance will facilitate us initiation and completion of RWH work in ponds before onset of monsoon.

Modi Sugar Limited has obtained permission to the tune of 1110 KLD for 150 days. The unit has implemented water efficient technologies by which the waste water generated out of process and water Available in sugar cane is recovered and reused entirely in the plant and process resulting in the reduction of Ground water withdrawal to the tune of more than 50% of Approved Quantity.

Thanking You
With Best Regards

For MODI SUGAR MILLS (MODI INDUSTRIES LIMITED)


(R.P.Singh)
Vice President (Tech.)


07/03/2024

Copy to :

Executive Engineer, ल०सि०वि०/Nodal Officer, Ground Water Portal, Ghaziabad.

Modinagar-201 204 Distt.-Ghaziabad, (U.P.), INDIA

Telephone : 01232 - 242321, 7902108560,7902108570 E-mail : ceoffice@modisugar.com
CIN-U15429UP1932PLC000469 PAN : AAACM2063Q GSTIN : 09AAACM2063Q4Z1



MODI SUGAR MILLS

(A Unit of Modi Industries Limited)



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26th February 2024

To,
District Magistrate/ Chairman,
District Groundwater Management Council,
Ghaziabad, Uttar Pradesh

Subject: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०१० सं०-418/2021 एवं ओ०ए०सं०-447/2021 में पारित आदेश दिनांक 01.11.2023 के अनुपालन के सम्बन्ध में।

Ref: Your letter No. 3066/ल०सि०/जि०भू०ज०प्र०परि०/2023-24 dated 21.02.2024 and letter No. 3067/ल०सि०/जि०भू०ज०प्र०परि०/2023-24 dated 21.02.2024

Respected Sir,

Kindly refer to your letter No. 2878/ल०सि०/जि०भू०ज०प्र०परि०/2023-24 dated 07.02.2024 for which a compliance report has been submitted duly received in your good office on 16.02.2024. In compliance with the condition of Rain water harvesting, the company has partially complied the pond work which was stuck up due to pandemic in 2020 and 2021. We extend our regret for the same and submit our affidavit for implementation for balance compliance in this regard.

We are committed to the maintenance of the adopted ponds and we are in the process of doing the same.

Thanking You

With Best Regards

For MODI SUGAR MILLS (MODI INDUSTRIES LIMITED)

26/2/24
ho
(R.P.Singh)
Vice President (Tech.)

encl:- As above

Copy to:-

1. अधिशासी अभियन्ता, ल०सि०वि०/नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल, गाजियाबाद।

[Signature]

26/02/2024

डॉक प्राप्त कार्यालय

Modinagar - 201 204 Distt. - Ghaziabad, (U.P.), INDIA

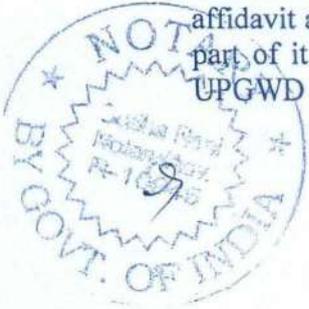
Telephone : 01232 - 242321, 7902108560, 7902108570 E-mail : ceoffice@modisugar.com

CIN-U15429UP1932PLC000469 PAN : AAACM2063Q GSTIN : 09AAACM2063Q4Z1

-2-

VERIFICATION

Verified at Modinagar on this the 26th day of February, 2024 that the contents of the above affidavit are true to the best of my knowledge and belief and that it conceals nothing and that no part of it is false. I understand that if any information furnished by me is found to be false, UPGWD can take punitive action against me.



[Signature]
DEPONENT

ATTESTED
[Signature]
SUDHA RANI
Advocate

26 FEB 2024

Notary
Tehsil Modinagar
Bhaziar

कार्यालय जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।

पत्रांक 3066/ल0सिं0/जि0भू0ज0प्र0परि0/2023-24/

दिनांक 21/02/2024

SHRI DS REDDY,
MODI SUGAR MILLS,(MODI INDUSTRIES LIMITED),
MODI NAGAR GHAZIABAD, U.P.
EMAIL- dlsreddy2007@gmail.com
MOB- 7300942144

विषय- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0-418/2021 एवं ओ0ए0 सं0-447/2021 में पारित आदेश दिनांक 01.11.2023 के अनुपालन के सम्बन्ध में।

उपरोक्त विषयक निदेशक, भूगर्भ जल विभाग, उ0प्र0, के कार्यालय पत्र सं0 1410/भू0ज0वि0/एस-26(एन0जी0टी0) दिनांक/लखनऊ/नवम्बर 22, 2023 द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0 418/2021 एवं 447/2021 जो कि Sri Tilak Raj Adhana versus State of UttarPradesh मोदी सुगर मिल लिमिटेड, मोदीनगर, गाजियाबाद से सम्बन्धित है। जिसमें पारित आदेश दिनांक 01.11.2023 के क्रम में आपके संस्थान का दिनांक 08.12.2023 को टास्क फोर्स द्वारा निरीक्षण किया गया। निरीक्षण के समय निम्न कमियां पाई गई-

बोरवेल सं0-01

1. बोरवेल का पंजीकरण अद्यतन नहीं कराया गया है।
2. निरीक्षण के समय पाया कि सक्षम प्राधिकारी की अनुमति के बिना बोरवेल के स्थान में परिवर्तन कर लिया गया है।
3. पीजोमीटर का निर्माण कर लिया गया है। जो वर्तमान में खराब है।
4. ग्री मानसून एवं पोस्ट मानसून ग्राउण्ड वाटर क्वालिटी रिपोर्ट, एन0ए0बी0एल0 अप्रूव्ड लैब से कराकर, निरीक्षण के समय रिपोर्ट प्रस्तुत नहीं की गई है।
5. निरीक्षण के समय पीजोमीटर का कोई भी डाटा उपलब्ध नहीं कराया गया है।
6. निरीक्षण के समय वार्षिक वाटर आडिट रिपोर्ट प्राप्त नहीं हुई।
7. रूफटाप रेन वाटर हार्वेस्टिंग की स्थापना नहीं की गई है।
8. फर्म द्वारा रिचार्ज के सम्बन्ध में ग्राम अमापुर बडायला, मचरी, जलालपुर ढिंढार, वि0ख0 भोजपुर जनपद गाजियाबाद में तालाब गोद लिये गये थे, परन्तु ग्राम प्रधान द्वारा अपने पत्र सं0 04.03.2023 व 08.08.2023 के द्वारा उक्त ग्राम के तालाबों पर कोई कार्य नहीं कराया गया है।

उपरोक्त के सम्बन्ध में कार्यालय पत्रांक 2877/ल0सिं0/जि0भू0ज0प्र0परि0/2023-24 दिनांक 07.02.2024 द्वारा आपको पत्र जारी किया गया था। जिसके सम्बन्ध में आपको अपना लिखित उत्तर एक सप्ताह में प्रस्तुत करना था। परन्तु एक सप्ताह बीत जाने के उपरान्त भी आपका कोई उत्तर प्राप्त नहीं हुआ है। अतः उक्त के सम्बन्ध में आपको पुनः पत्र प्रेषित किया जा रहा है। यदि 01 सप्ताह में आपका कोई उत्तर प्राप्त नहीं होता है तो अन्यथा की दशा में अनापत्ति प्रमाण पत्र में दी गई शर्तों का अनुपालन न करने के कारण आपके विरुद्ध कार्यवाही की जायेगी।

(इन्द्र विक्रम सिंह),

(आई0ए0एस0)

जिलाधिकारी/अध्यक्ष,

जिला भूगर्भ जल प्रबन्धन परिषद,

गाजियाबाद।

पत्रांक /ल0सिं0/जि0भू0ज0प्र0परि0/2023-24 दिनांकित।

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निदेशक/सदस्य सचिव, भूगर्भ जल विभाग, उ0प्र0, राज्य भूजल सूचना प्रणाली केन्द्र(भूजल भवन), ग्राम हरिहरपुर, निकट दिल्ली पब्लिक स्कूल, शहीद पथ, लखनऊ, 226002।
2. मुख्य विकास अधिकारी, सदस्य सचिव, ग्राउण्ड वाटर पोर्टल, गाजियाबाद।
3. अधिशासी अभियन्ता, ल0सिं0वि/नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल, गाजियाबाद।

जिलाधिकारी/अध्यक्ष,

जिला भूगर्भ जल प्रबन्धन परिषद,

गाजियाबाद।

कार्यालय जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।

पत्रांक 3067 / ल0सि0 / जि0भू0ज0प्र0परि0 / 2023-24 /

दिनांक 21/02/2024

SHRI DS REDDY,
MODI SUGAR MILLS,(MODI INDUSTRIES LIMITED),
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EMAIL- dlsreddy2007@gmail.com
MOB- 7300942144

विषय- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0-418/2021 एवं ओ0ए0 सं0-447/2021 में पारित आदेश दिनांक 01.11.2023 के अनुपालन के सम्बन्ध में।

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बोरवेल सं0-02

1. बोरवेल का पंजीकरण अद्यतन नहीं कराया गया है।
2. पीजोमीटर का निर्माण नहीं किया गया है।
3. प्री मानसून एवं पोस्ट मानसून ग्राउण्ड वाटर क्वालिटी रिपोर्ट, एन0ए0बी0एल0 अप्रूव्ड लैब से कराकर, निरीक्षण के समय रिपोर्ट प्रस्तुत नहीं की गई है।
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(इन्द्र विक्रम सिंह),

(आई0ए0एस0)

जिलाधिकारी/अध्यक्ष,

जिला भूगर्भ जल प्रबन्धन परिषद,
गाजियाबाद।

पत्रांक / ल0सि0 / जि0भू0ज0प्र0परि0 / 2023-24 दिनांकित।

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निदेशक/सदस्य सचिव, भूगर्भ जल विभाग, उ0प्र0, राज्य भूजल सूचना प्रणाली केन्द्र(भूजल भवन), ग्राम हरिहरपुर, निकट दिल्ली पब्लिक स्कूल, शहीद पथ, लखनऊ, 226002।
2. मुख्य विकास अधिकारी, सदस्य सचिव, ग्राउण्ड वाटर पोर्टल, गाजियाबाद।
3. अधिशासी अभियन्ता, ल0सि0वि/नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल, गाजियाबाद।

जिलाधिकारी/अध्यक्ष,
जिला भूगर्भ जल प्रबन्धन परिषद,
गाजियाबाद।



GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

121

[UIS 10(1) or 11(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]
[उत्तर प्रदेश भूगर्भ जल प्रबंधन और विनियमन अधिनियम, 2019 का युआइएस 10 (1) या 11 (1)]

Applicant's Details आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	GZBD0224RIN0773
Application Date आवेदन तिथि		07/02/2024	
Name of the Applicant आवेदक का नाम	RAM KAMAL YADAV		
Mobile No. मोबाइल नंबर	7060200432	Email ID. ईमेल आईडी	rkyadav@modisugar.com
Date of Birth जन्मतिथि	01/01/1963	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	9457 7905 6638	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	MODI SUGAR MILLS A UNIT OFMODI INDUSTRIES LTD, MODINAGAR, GHAZIABAD	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	GHAZIABAD	State राज्य	Uttar Pradesh
District जनपद	GHAZIABAD	Pin Code पिन कोड	201204
Designation पद	Authorized Signatory	Company Name कंपनी का नाम	MODI SUGAR MILLS (MODI INDUSTRIES LIMITED)
Company Address कंपनी का पता	MODI SUGAR, MODINAGAR, GHAZIABAD	Authorization Letter प्राधिकार पत्र	Download

Details of Existing Well विद्यमान कूप का विवरण

District जनपद	Ghaziabad	Block ब्लॉक	BHOJPUR
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	MODI SUGAR, MODINAGAR, GHAZIABAD	Municipality/Municipal Corporation नगर पालिक/नगर निगम	No
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	NA	Uploaded Land Details अपलोड किया गया भूमि का विवरण	Download

2/7/24, 12:16 PM

Registration Form

Uploaded Google / Toposheet Map अपलोड किया गया कूप का गूगल / टोपोशीट मैप	Download			
Location Coordinates स्थान निर्देशांक	28°49'32.44"N 77°34'8.67"E	Google Map गूगल मैप	Download	
Particulars of The Existing Well विद्यमान कूप का ब्योरा				
Date of Construction/Sinking of Well कूप की निर्माण तिथि	15/01/1990	Type of Well कूप का प्रकार	Tube Well/Boring	
Discharge of Tube Well (cum./hr) ट्यूबवेल का निर्वहन (cum./hr)	190			
Housing Pipe If Any यदि कोई है	Yes	Approx. Length of Housing Pipe (In meter) हाउसिंग पाईप की अनुमानित लंबाई (मीटर में)	100.00	
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	250.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	Iron	
Strainer Details स्ट्रेनर का विवरण				
Material of Strainer स्ट्रेनर की सामग्री	Iron	Number of Strainer(s) स्ट्रेनर की संख्या	5	
S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	70.00	76.00	6.00	250.00
2	76.00	82.00	6.00	250.00
3	82.00	88.00	6.00	250.00
4	88.00	94.00	6.00	250.00
5	94.00	100.00	6.00	250.00
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	100.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No	
Ground Water Level (In meter) भूजल स्तर (मीटर में)	22.00			
Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण				
Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m ³ /hr) पंप क्षमता (m ³ /hr)	190.00	

2/7/24, 12:16 PM

Registration Form

Horse Power (H.P.) हॉर्स पावर (एच.पी.)	30.00	Length of Suction Pipe (In meter) सक्शन पाइप की लंबाई (मीटर में)	33.00
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	15/01/1990
Details of Utilization of Well कूप के उपयोग का विवरण			
Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial		
Annual Running Hours वार्षिक उपयोग (घंटे में)	450.00	Annual Days वार्षिक उपयोग (दिनों में)	150
Daily Running Hours दैनिक उपयोग (घंटे में)	3.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)	Recycled in ETP and used for washing and Landscaping	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes
Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें	Download	Length of Section Pipe (in Meter) सक्शन पाइप की लंबाई (मीटर में)	33.00
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	Yes	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं	Unit has adopted two ponds For recharging Rain water. Copy of Compliance report has already submitted with photographs
Capacity of Structure, Constructed for Rain Water Harvesting (M ³) वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी ³)	149463.60		
Maximum Allowable Annual Extraction of Ground Water:			85500.00
Does industry come under MSME ? क्या उद्योग MSME के अंतर्गत आता है ?	No		
NOC Issued By: अनापत्ति प्रमाण पत्र (द्वारा निर्गत)			
Central Ground Water Authority केन्द्रीय भूगर्भ जल प्राधिकरण			No
Ground Water Department Uttar Pradesh भूगर्भ जल विभाग उत्तर प्रदेश सरकार			Yes
Certificate Number प्रमाणपत्र संख्या	REG013999	Issue Date निर्गमन तिथि	17/08/2023
Expiry Date अंतिम तिथि	03/01/2025	Upload Certificate प्रमाणपत्र अपलोड करें	Download

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled ..

मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/मैं सहमत हूँ

Note/नोट

- Separate application forms should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction or alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification or scrutiny, the application is liable for rejection.
- In case any of the particulars/ information furnished is found to be incorrect at any stage even after issue of the registration, the registration is liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
 - (a) Document showing proof of ownership of land;
 - (b) Photocopy of Aadhaar card / voter ID / ration card / any other proof of identification.
 - (c) Map showing location of the existing well, the command area and the existing wells which have been referred to in item no.2(a), (b)and(c).
 - (d) Affidavit referred to in item no. 7(e)
- The concerned Authority reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

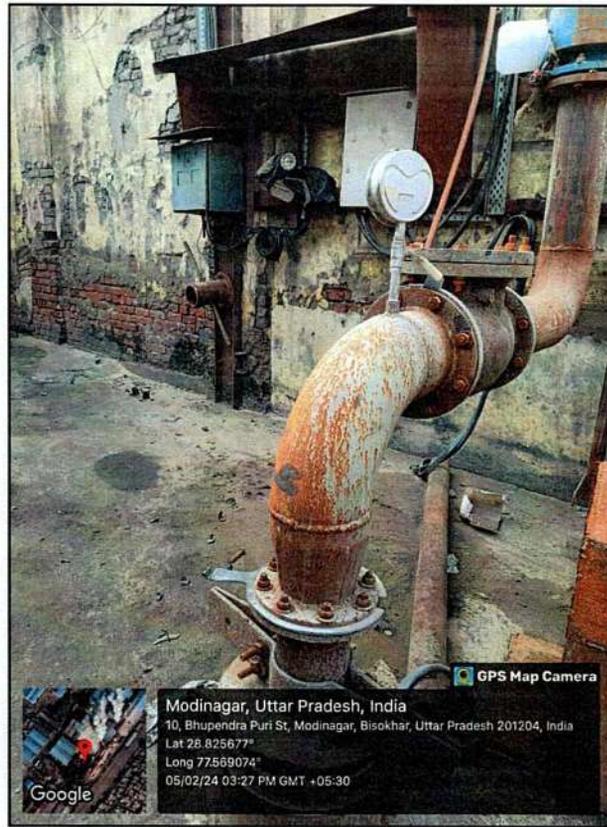


Fig: Borewell- 2

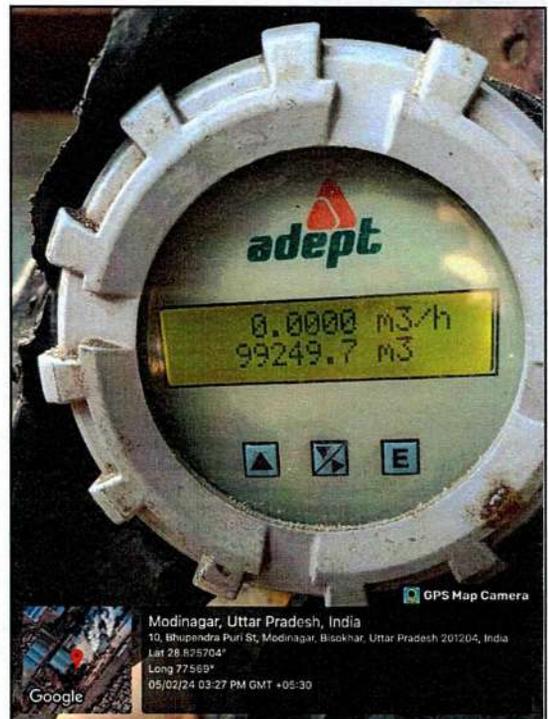
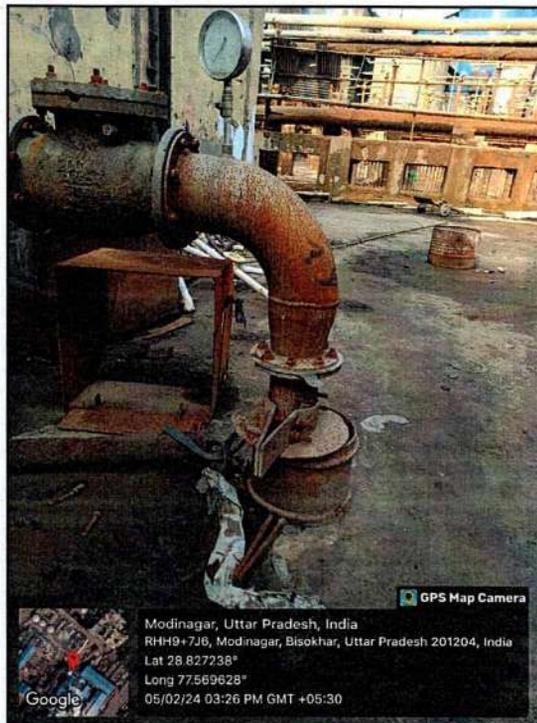
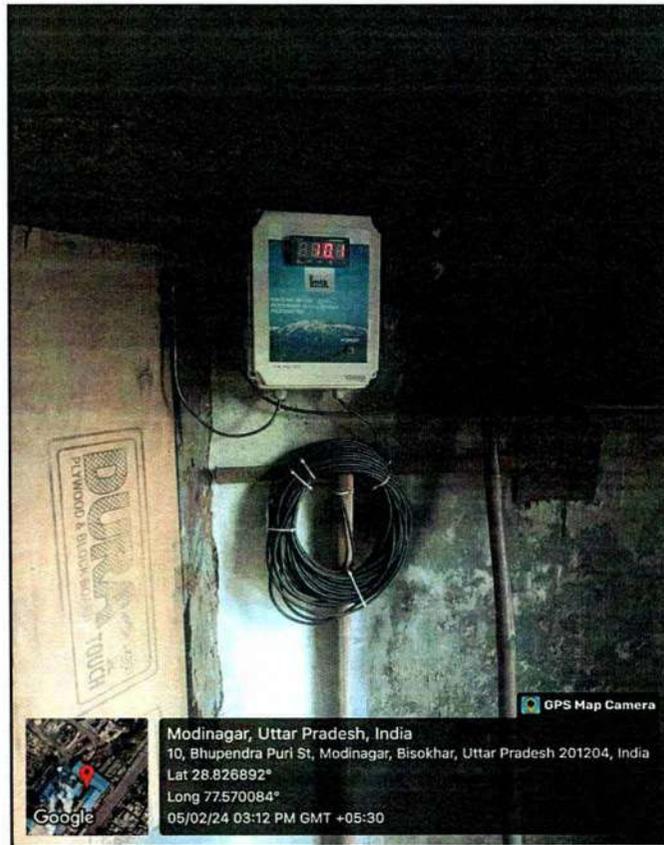


Fig: Water Metre- 2



PIEZOMETER- 1 (Water Level:10.1 mbgl)



PIEZOMETER 2- (Water level 9.11 mbgl)



ANNEXURE R-11 (COLLY) 127 1059 ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

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Email : ETRCLTH@YAHOO.IN, Web: www.etrclth.com

ISO 9001:2015, ISO 14001 : 2015, OHSAS 18001 : 2007

An Approved Laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

ETRC/PM09/TEST-REP/FT/45

TEST REPORT WATER & WASTE WATER ANALYSIS

Test Report Ref No.: ETRC/1706/11221/2023	Date of Report: 17/06/2023
Name /Address/Type of Industry	M/s Modi Sugar Mills (A Unit of Modi Industries Limited) Modinagar District: Ghaziabad (U.P.) - 201204

SAMPLE DETAILS

1	Water/ Waste Water	Ground Water	5	Packin gCondition	Sealed
2	Sam ple Descri ption	Borewell No. 2	6	Sam ple Collected B y	Indust rySelf
3	Sam ple received date	12.06.2023	7	Anal ysis Start Date	12.06.2023
4	Sam ple Quantit y	5.0 liters	8	Anal ysis End Date	16.06.2023

TEST RESULT

Sr. No	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection	Indian Standard 10500: 2012	
						Desirable	Permissible
Ph ysico-chemical Parameters							
1	Colour	Hazen	IS: 3025 (Part-4): 1983 Reaffirmed: 2017	<5.0	5 - 30	5	15
2	Odour	-	IS: 3025 (Part-5): 1983 Reaffirmed: 2017	Agreeable	Qualitative	Agreeable	Agreeable
3	pH	-	APHA 23 rd Ed. 2017-4500 H ⁺	7.5	1 - 14	6.5-8.5	No Relaxation
4	Turbidit y	NTU	APHA 23 rd Ed. 2017-2130 B	BDL	2 - 40	1	5
5	Total Dissolved Solids (TDS)	mg/l	IS: 3025 (Part-16): 1984 Reaffirmed: 2017	410.8	10 - 5000	500	2000
6	Ammonia (as total ammonia-N)	mg/l	APHA 23 rd Ed. 2017-4500-NH ₃ F	BDL	0.5 - 10	0.5	No Relaxation
7	Anionic Detergents (as MBAS)	mg/l	APHA 23 rd Ed. 2017-5540 C	BDL	0.05 - 0.5	0.2	1.0
8	Calcium as Ca	mg/l	IS: 3025 (Part-40): 1991 Reaffirmed: 2019	56.0	2.0 - 600	75	200
9	Magnesium as Mg	mg/l	APHA 23 rd Ed. 2017-3500 Mg, B	33.048	0.1 - 200	30	100
10	Chloride as Cl	mg/l	APHA 23 rd Ed. 2017-4500-Cl ⁻ B	24.0	2.0 - 2000	250	1000
11	Fluoride as F	mg/l	APHA 23 rd Ed. 2017-4500 F ⁻ C	0.35	0.02 - 5.0	1.0	1.5
12	Free Residual Chlorine	mg/l	IS: 3025 (Part-26): 1986 Reaffirmed: 2019	BDL	0.1 - 5.0	0.2	1.0
13	Nitrate as NO ₃	mg/l	IS: 3025 (Part-34): 1986 Reaffirmed: 2019	BDL	1.0 - 70	45	No Relaxation
14	Phenolic Compound (as C ₆ H ₅ OH)	mg/l	APHA 23 rd Ed. 2017-5530 C	BDL	0.001 - 0.005	0.001	0.002
15	Sulphate as SO ₄	mg/l	APHA 23 rd Ed. 2017-4500- SO ₄ ²⁻	26.0	1.0 - 500	200	400
16	Alkalinity as CaCO ₃	mg/l	APHA 23 rd Ed. 2017-2320 B	296.0	2.0 - 1000	200	600
17	Total Hardness as CaCO ₃	mg/l	APHA 23 rd Ed. 2017-2340 C	276.0	5.0 - 800	200	600
18	Aluminium as Al	mg/l	APHA 23 rd Ed. 2017-3120 B (CP-OES)	BDL	0.015 - 5.0	0.03	0.2
19	Boron as B	mg/l	APHA 23 rd Ed. 2017-3120 B (CP-OES)	BDL	0.05 - 2.0	0.5	1.0
20	Copper as Cu	mg/l	APHA 23 rd Ed. 2017-3120 B (CP-OES)	BDL	0.03 - 10	0.05	1.5
21	Iron as Fe	mg/l	APHA 23 rd Ed. 2017-3120 B (CP-OES)	0.13	0.05 - 20	0.3	No Relaxation



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Test Report Ref No.: ETRC/1706/11221/2023

22	Manganese as Mn	mg/l	APHA 23 rd Ed. 2017-3120 B (ICP-OES)	0.04	0.02 - 5.0	0.1	0.3
23	Zinc as Zn	mg/l	APHA 23 rd Ed. 2017-3120 B (ICP-OES)	0.62	0.05 - 15	5	15
24	Cadmium as Cd	mg/l	APHA 23 rd Ed. 2017-3120 B (ICP-OES)	BDL	0.05 - 2.0	0.003	No Relaxation
25	Lead as Pb	mg/l	APHA 23 rd Ed. 2017-3120 B (ICP-OES)	BDL	0.01 - 10	0.01	No Relaxation
26	Mercury as Hg	µg/l	APHA 23 rd Ed. 2017-3112 B	BDL	0.5 - 1000	1.0	No Relaxation
27	Nickel as Ni	mg/l	APHA 23 rd Ed. 2017-3120 B (ICP-OES)	BDL	0.05 - 5.0	0.02	No Relaxation
28	Arsenic as As	mg/l	APHA 23 rd Ed. 2017-3120 B (ICP-OES)	BDL	0.02 - 2.0	0.01	0.05
29	Total Chromium	mg/l	APHA 23 rd Ed. 2017-3120 B (ICP-OES)	BDL	0.03 - 5.0	0.05	No Relaxation
Microbiological Parameters							
30	E. coli	MPN/100 ml	IS: 1622 - 1981 Reaffirmed: 2019	Absent	≥ 2 MPN Present or Absent per 100 ml	Shall not be detected in any 100 ml sample	
31	T. coli	MPN/100 ml	IS: 1622 - 1981 Reaffirmed: 2019	Absent	≥ 2 MPN Present or Absent per 100 ml	Shall not be detected in any 100 ml sample	

BDL=Below Detection Limit

..... END OF REPORT.....

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard laboratory practices and that this data reflects our best attempt to generate accurate results for the sample, mentioned in the report as above.
- The result relate only to the items tested.
- ETRC does not assume any liability for any claims or damages related to the quality of parameter analyzed in the results and/or the performance of the equipment constituting to the results.
- All disputes subject to Lucknow jurisdiction.
- This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
- Complain register is available in our laboratory.

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge



Authorized Signatory
(Ritu Garg)
QM



1061

129

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ETRC/PM09/TEST-REP/FT/45

**TEST REPORT
WATER & WASTE WATER ANALYSIS**

Test Report Ref No.: ETRC/2311/11223/2023	Date of Report: 23/11/2023
Name /Address/Type of Industry	M/s Modi Sugar Mills (A Unit of Modi Industries Limited) Modinagar District: Ghaziabad (U.P.) - 201204

SAMPLE DETAILS

1	Water/ Waste Water	Ground Water	5	Packing Condition	Sealed
2	Sample Description	Borewell No. 2	6	Sample Collected By	Industry Self
3	Sample received date	18.11.2023	7	Analysis Start Date	18.11.2023
4	Sample Quantity	5.0 liters	8	Analysis End Date	22.11.2023

TEST RESULT

Sr. No	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection	Indian Standard 10500: 2012	
						Desirable	Permissible
Physico-chemical Parameters							
1	Colour	Hazen	IS: 3025 (Part-4): 2021	<5.0	5 - 30	5	15
2	Odour	-	IS: 3025 (Part-5): 2018	Agreeable	Qualitative	Agreeable	Agreeable
3	pH	-	APHA 24 th Ed. 2023 - 4500 H ⁺	7.5	1 - 14	6.5-8.5	No Relaxation
4	Turbidity	NTU	APHA 24 th Ed. 2023 - 2130 B	BDL	2 - 40	1	5
5	Total Dissolved Solids (TDS)	mg/l	APHA 24 th Ed. 2023 - 2552 A+B	418.8	10 - 5000	500	2000
6	Ammonia (as total ammonia-N)	mg/l	IS: 3025 (Part-16): 2023	BDL	0.5 - 10	0.5	No Relaxation
7	Anionic Detergents (as MBAS)	mg/l	APHA 24 th Ed. 2023 - 4500-NH ₃ F	BDL	0.05 - 0.5	0.2	1.0
8	Calcium as Ca	mg/l	APHA 24 th Ed. 2023 - 5540 C	62.4	2.0 - 600	75	200
9	Magnesium as Mg	mg/l	IS: 3025 (Part-40): 1991 Reaffirmed: 2019	32.76	0.1 - 200	30	100
10	Chloride as Cl	mg/l	APHA 24 th Ed. 2023 - 3500 Mg, B	24.0	2.0 - 2000	250	1000
11	Fluoride as F	mg/l	APHA 24 th Ed. 2023 - 4500-Cl ⁻ B	0.42	0.02 - 5.0	1.0	1.5
12	Free Residual Chlorine	mg/l	APHA 24 th Ed. 2023 - 4500 F ⁻ C	BDL	0.1 - 5.0	0.2	1.0
13	Nitrate as NO ₃	mg/l	IS: 3025 (Part-26): 1986 Reaffirmed: 2019	BDL	1.0 - 70	45	No Relaxation
14	Phenolic Compound (as C ₆ H ₅ OH)	mg/l	IS: 3025 (Part-34): 1986 Reaffirmed: 2019	BDL	0.001 - 0.005	0.001	0.002
15	Sulphate as SO ₄	mg/l	APHA 24 th Ed. 2023 - 5530 C	22.0	1.0 - 500	200	400
16	Alkalinity as CaCO ₃	mg/l	APHA 24 th Ed. 2023 - 2320 B	300.0	2.0 - 1000	200	600
17	Total Hardness as CaCO ₃	mg/l	APHA 24 th Ed. 2023 - 2340 C	288.0	5.0 - 800	200	600
18	Aluminium as Al	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	BDL	0.015 - 5.0	0.03	0.2
19	Boron as B	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	BDL	0.05 - 2.0	0.5	1.0
20	Copper as Cu	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	BDL	0.03 - 10	0.05	1.5
21	Iron as Fe	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	0.10	0.05 - 20	0.3	No Relaxation
22	Manganese as Mn	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	0.04	0.02 - 5.0	0.1	0.3



1062

130

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Test Report Ref No.: ETRC/2311/11223/2023

23	Zinc as Zn	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	0.37	0.05 - 15	5	15
24	Cadmium as Cd	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	BDL	0.05 - 2.0	0.003	No Relaxation
25	Lead as Pb	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	BDL	0.01 - 10	0.01	No Relaxation
26	Mercury as Hg	µg/l	APHA 24 th Ed. 2023 - 3112 B	BDL	0.5 - 1000	1.0	No Relaxation
27	Nickel as Ni	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	BDL	0.05 - 5.0	0.02	No Relaxation
28	Arsenic as As	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	BDL	0.02 - 2.0	0.01	0.05
29	Total Chromium	mg/l	APHA 24 th Ed. 2023 - 3120 B (ICP-OES)	BDL	0.03 - 5.0	0.05	No Relaxation
Microbiological Parameters							
30	E. coli	MPN/100 ml	IS: 1622 - 1981 Reaffirmed: 2019	Absent	1.8 - 1600	Shall not be detected in any 100 ml sample	
31	T. coli	MPN/100 ml	IS: 1622 - 1981 Reaffirmed: 2019	Absent	1.8 - 1600	Shall not be detected in any 100 ml sample	

BDL=Below Detection Limit

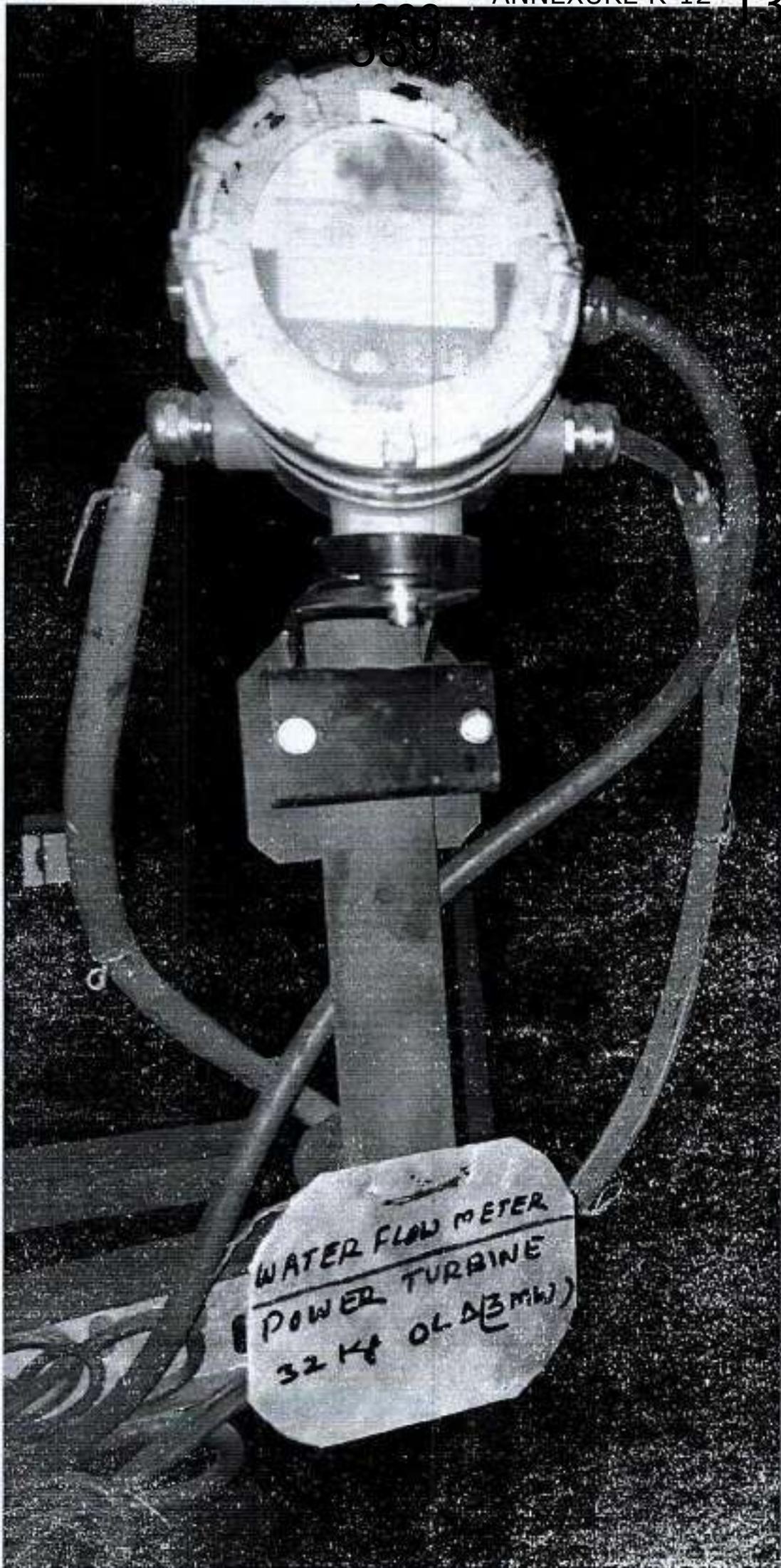
..... END OF REPORT.....

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- This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
- Complain register is available in our laboratory.


Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

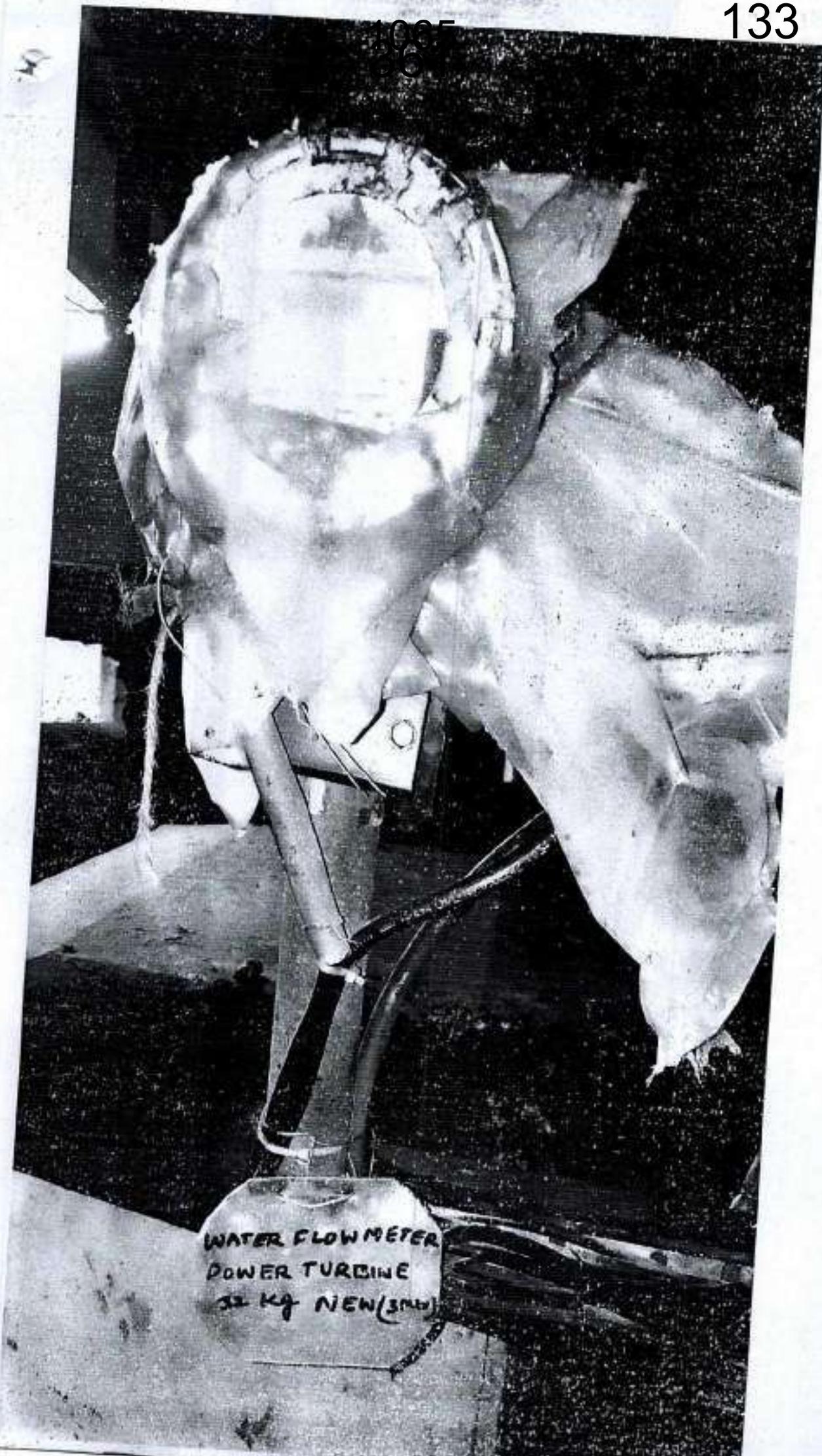



Authorized Signatory
(Ritu Garg)
QM





1005
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WATER FLOW METER
POWER TURBINE
32 kg NEW (3MB)

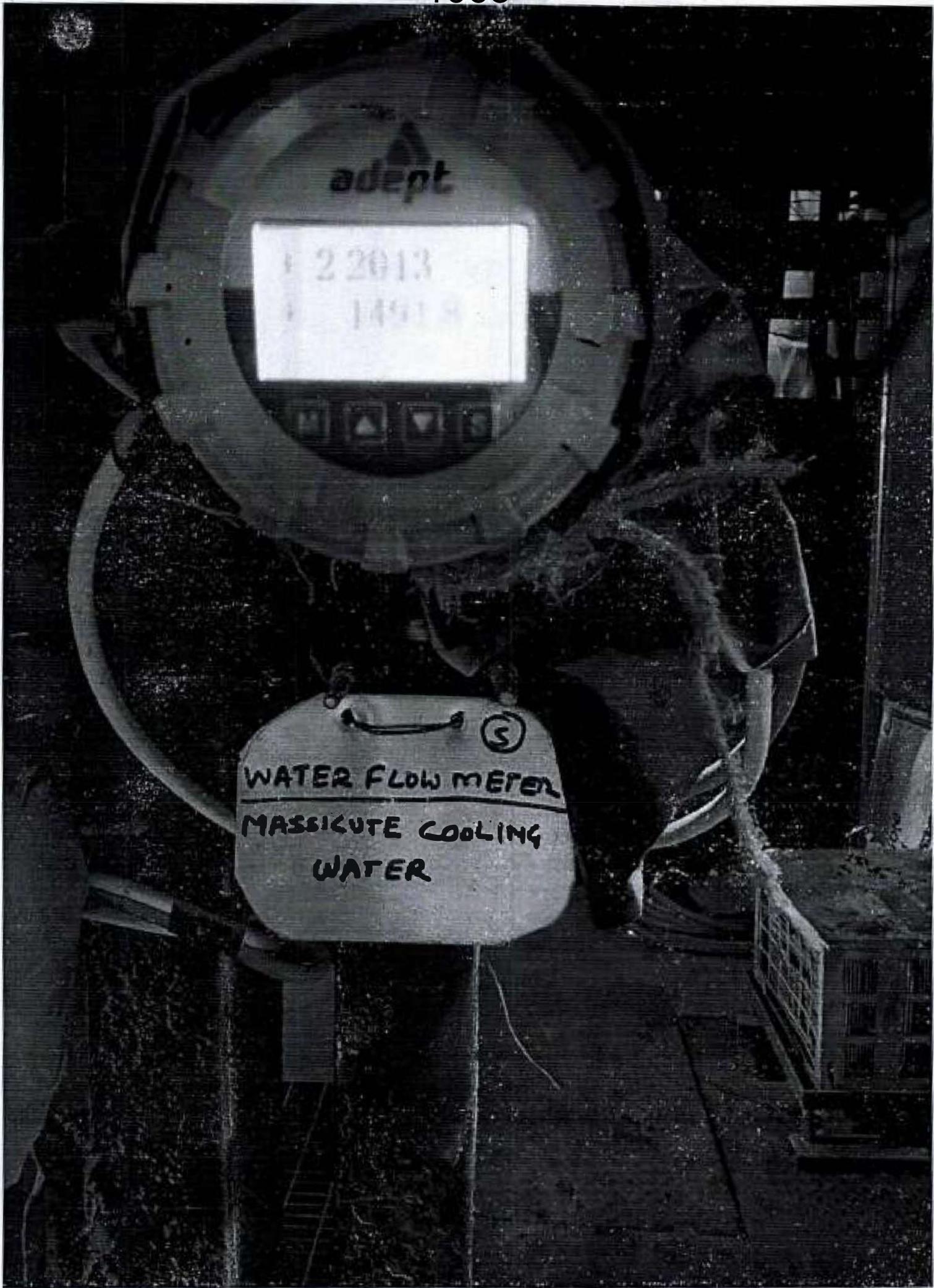
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WATER FLOW METER
MILL BEARING
COOLING WATER



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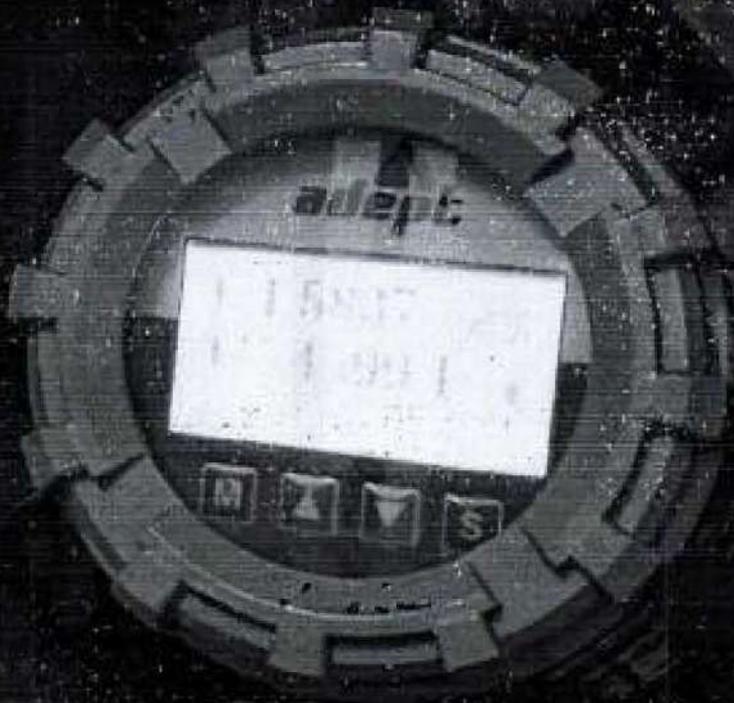
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WATER FLOW METER
MASSICUTE COOLING
WATER



①
WATER FLOWMETER
SULPHUR FURNACE
COOLING WATER



②
WATER FLOW METER
MOL HOT WATER

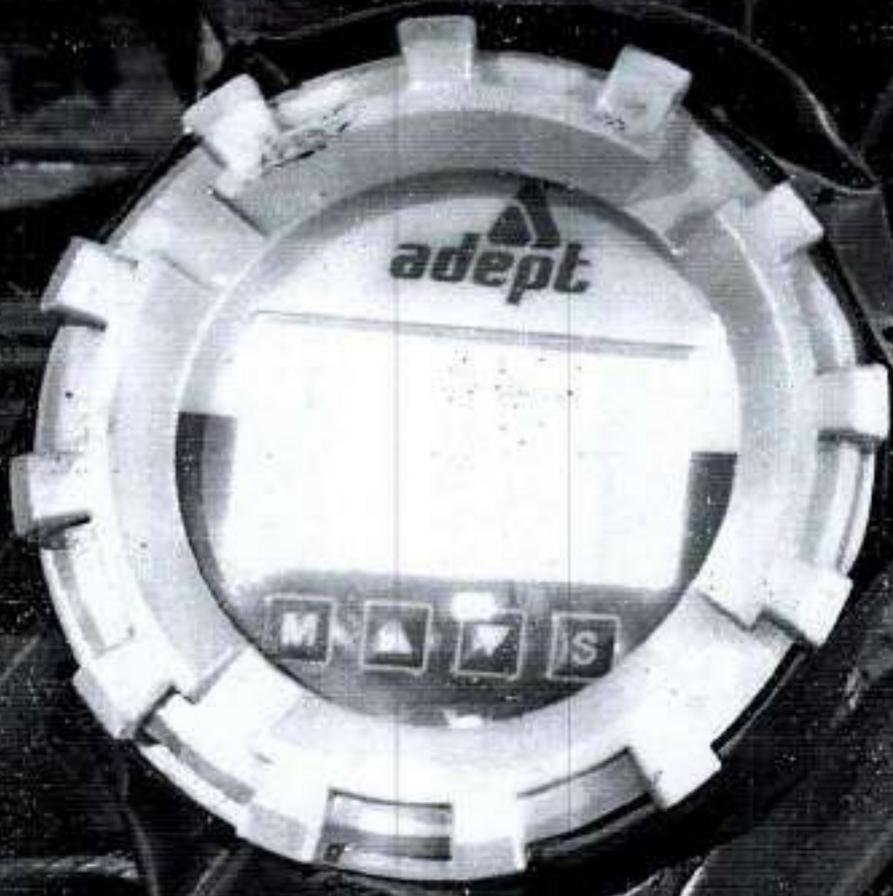


②
WATER FLOW METER
AIR BLOWER
COOLING WATER



③
WATER FLOW METER
SPRAY POND WATER
TO
ETP

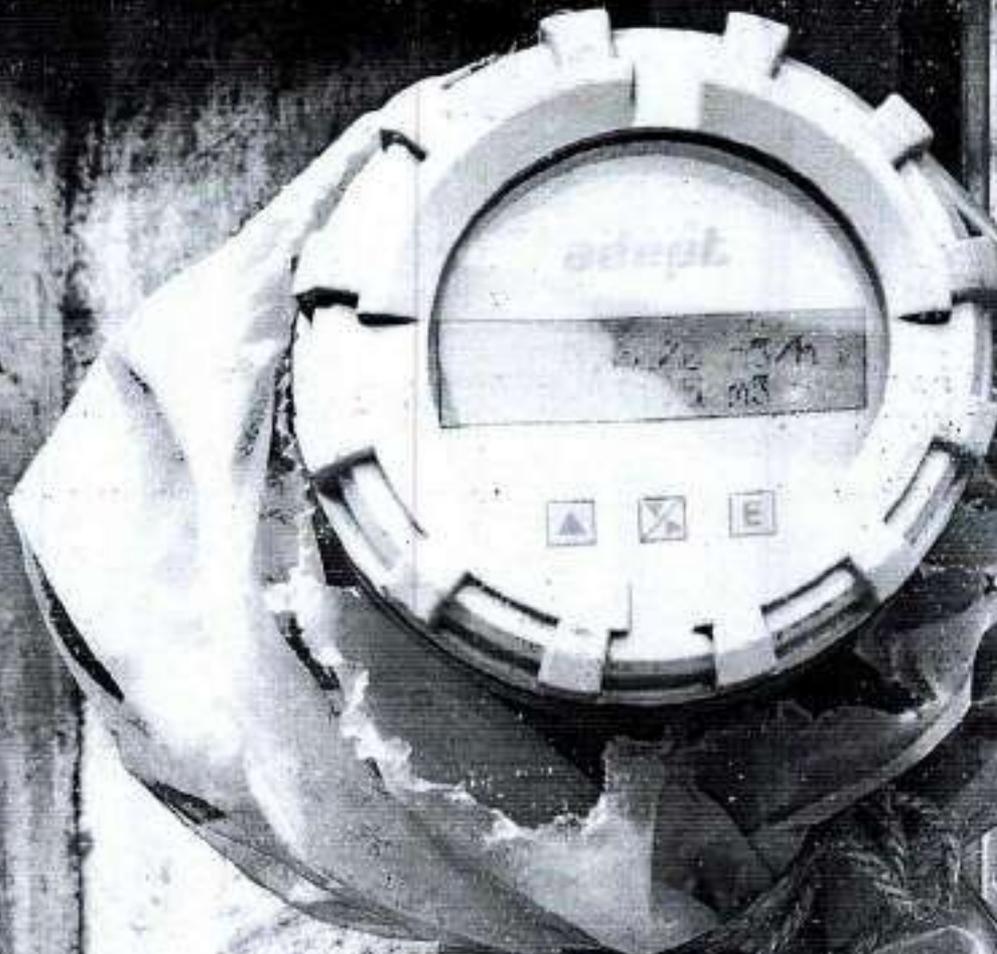




②
WATER FLOW METER
VACUUM PUMP
COOLING WATER



①
WATER FLOW METER
CENTRIFUGAL M/C
HOT WATER



**WATER FLOW METER
BIG TUBEWELL**

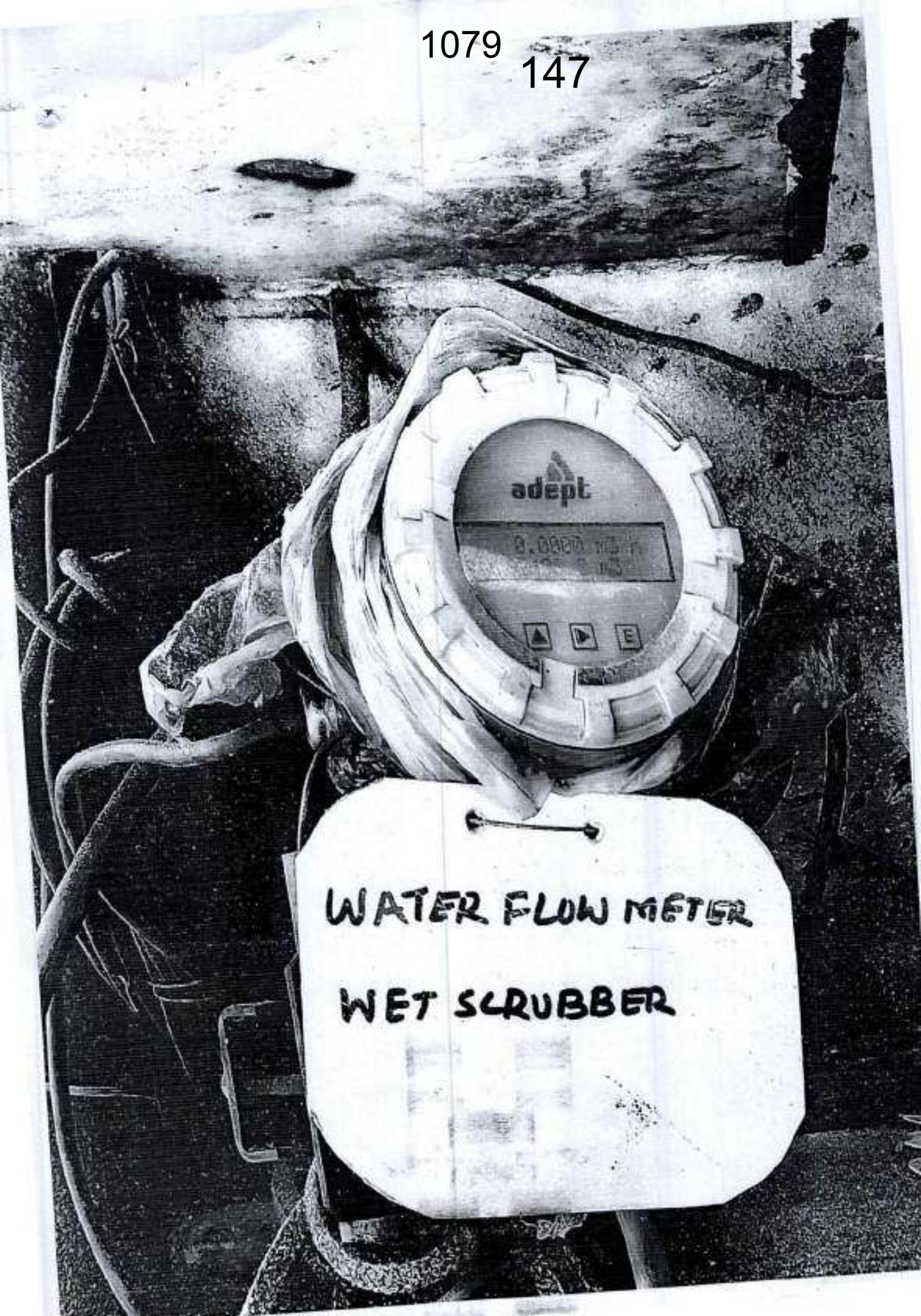




**WATER FLOW METER
SMALL TUBE WELL**



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adept

0.0000

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WATER FLOW METER

WET SCRUBBER

Modi Sugar Mills, Modinagar
 Treated Water Transfer from Storage Lagoon to Sugar Mill
 Record of Sugar Effluent Treatment Plant
 Crushing Season 2023-2024

Date	Final Reading	Initial Reading	Total Water Transfer In 24 Hours	Signature	Remark
27/02/24	160842	160454	388 M ³	<u>Mucy</u>	
28/02/24	161256	160842	414 M ³	<u>Mucy</u>	
29/02/24	161639	161256	383 M ³	<u>Mucy</u>	
01/03/24	162006	161639	367 M ³	<u>Mucy</u>	
02/03/24	162385	162006	379 M ³	<u>SD</u>	
03/03/24	162819	162385	434 M ³	<u>SD</u>	
04/03/24	163215	162819	396 M ³	<u>SD</u>	

Mucy
 Signature of Lab Incharge
 (E.O.)

Modi Sugar Mills, Modinagar

Treated Water Transfer from Storage Lagoon to Sugar Mill

Record of Sugar Effluent Treatment Plant

Crushing Season 20232024

Date	Final Reading	Initial Reading	Total Water Transfer in 24 Hours	Signature	Remark
05/03/24	163619	163215	404 m ³	<u>SWS</u>	
06/03/24	164018	163619	399 m ³	<u>SWS</u>	
07/03/24	164402	164018	384 m ³	<u>SWS</u>	
08/03/24	164839	164402	437 m ³	<u>SWS</u>	
09/03/24	165246	164839	407 m ³	<u>SWS</u>	
10/03/24	165847	165246	601 m ³	<u>SWS</u> 10/03/24	
11/03/2024	166476	165847	629 m ³	<u>SWS</u>	

Signature of Lab Incharge
(E.O.)

Modi Sugar Mills, Modinagar
Treated Water Transfer from Storage Lagoon to Sugar Mill
Record of Sugar Effluent Treatment Plant
Crushing Season 2023-2024

Date	Final Reading	Initial Reading	Total Water Transfer in 24 Hours	Signature	Remark
12/03/2024	167179	166476	703 M ³	<u>Manj</u>	

Signature of Lab Incharge
(E.O.)

Modi Sugar Mills, Modinagar

Treated Water Record of Sugar Effluent Treatment Plant

Crushing Season 2023-2024

Date	Final Reading	Initial Reading	Total Water Transfer in 24 Hours	Signature	Remark
01/03/2024	172666	172016	650 M ³	<u>May</u>	
02/03/2024	173324	172666	658 M ³	<u>May</u>	
03/03/2024	174056	173324	732 M ³	<u>May</u>	
04/03/2024	174720	174056	672 M ³	<u>May</u>	
05/03/2024	175367	174720	639 M ³	<u>May</u>	
06/03/2024	176004	175367	637 M ³	<u>May</u>	
07/03/2024	176603	176004	599 M ³	<u>May</u>	


Signature of Lab Incharge
(E.O.)

Modi Sugar Mills, Modinagar

Treated Water Record of Sugar Effluent Treatment Plant

Crushing Season 2023-2024

Date	Final Reading	Initial Reading	Total Water Transfer In 24 Hours	Signature	Remark
08/03/2024	177287	176603	684 M ³	<u>naay</u>	
09/03/2024	177968	177287	681 M ³	<u>8</u> 09/03/24	
10/03/2024	178638	177968	670 M ³	<u>8</u> 10/03/24	
11/03/2024	179285	178638	647 M ³	<u>naay</u>	
12/03/2024	180012	179285	727 M ³	<u>naay</u>	

M
Signature of Lab Incharge
(E.O.)

MODI SUGAR MILLS, MODINAGAR
LOG BOOK FOR WATER FLOW OF TUBEWELL
TUBEWELL NO.1

DATE MARCH 24

1086

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m' DAY	WATER TODATE IN m'	REMARKS	SIGNATURE Engg(I)	SIGNATURE GM(E)
1/03/24	538792	538962	170		see		
2/03/24	538962	539151	189		see		
3/03/24	539151	539261	110		see		
4/03/24	539261	539448	187		see		
5/03/24	539448	539633	185		see		
6/03/24	539633	539819	186		see		
7/03/24	539819	540007	188		see		
8/03/24	540007	540175	168		see		
9/03/24	540175	540366	191		see		
10/03/24	540366	540550	184		see		
11/03/24	540550	540720	170		see		
12/03/24	540720	540923	203		see		
13/03/24	540923						
14							
15							
16							
17							
18							
19							
20							
21							
22							
23							
24							
25							
26							
27							
28							
29							
30							
31							
TOTAL COMPLETE MONTH							

MODI SUGAR MILLS, MODINAGAR
LOG BOOK FOR WATER FLOW OF TUBEWELL
TUBEWELL NO.2

DATE MARCH 24

154
029

DATE	INITIAL READING	FINAL READING	DIFFERENCE WATER IN m' DAY	WATER TODATE IN m'	REMARKS	SIGNATURE Engg(I)	SIGNATURE DGM(E&I)
1/03/24	101412	101520	108		see		
2/03/24	101520	101777	257		see		
3/03/24	101777	102024	247		see		
4/03/24	102024	102024	00		see		
5/03/24	102024	102288	266		see		
6/03/24	102288	102548	265		see		
7/03/24	102548	102872	327		see		
8/03/24	102872	102976	104		see		
9/03/24	102976	103185	209		see		
10/03/24	103185	103253	68		see		
11/03/24	103253	103438	185		see		
12/03/24	103438	103703	265		see		
13/03/24	103703						
14							
15							
16							
17							
18							
19							
20							
21							
22							
23							
24							
25							
26							
27							
28							
29							
30							
31							
TOTAL COMPLETE MONTH							

POWER TURBINE FLOW METER

1089

March 2024

32 Kg New 04

157

Page No.

32 Kg Old 01

32 Kg Old 02

21 Kg Old 03

DATE	32 Kg Old 01			32 Kg Old 02			21 Kg Old 03			32 Kg New 04			Sign
	Initial	Final	M ³ /day	Initial	Final	M ³ /Day	Initial	Final	M ³ /Day	Initial	Final	M ³ /Day	
01/03/24	140668	141417	749	281442	282451	1009	35993	36524	531	134183	135097	914	M.
02/03/24	141417	142304	887	282451	283336	885	36524	36574	50	135097	136036	939	M.
03/03/24	142304	142984	680	283336	284045	709	36574	36574	00	136036	136819	783	M.
04/03/24	142984	143522	538	284045	284754	709	36574	36574	00	136819	137552	733	M.
05/03/24	143522	143970	448	284754	285494	740	36574	36574	00	137552	138162	610	M.
06/03/24	143970	144413	443	285494	286086	592	36574	36574	00	138162	138846	684	M.
07/03/24	144413	145068	655	286086	287068	982	36574	36770	196	138846	139487	641	M.
08/03/24	145068	145717	649	287068	287872	804	36770	36770	00	139487	140093	606	M.
09/03/24	145717	146319	602	287872	288581	709	36770	36770	00	140093	140672	579	M.
10/03/24	146319	147637	1318	288581	289349	768	36770	36770	00	140672	141345	673	M.
11/03/24	147637	148886	1249	289349	290102	753	36770	36818	48	141345	141994	649	M.
12/03/24	148886	149866	974	290102	290800	698	36818	37442	624	141994	142901	907	M.
13/03/24	149866			290800			37442			142901			

MODI SUGAR MILLS, MODINAGAR

LOG BOOK FOR VARIOUS FLOWMETERS - SEASON 2023-2024

March-2024

Date	WATER FLOW METER MOLASSES TANK - 01 (DISTILLERY SIDE)			WATER FLOW METER MOLASSES TANK - 02 (ENGG. OFFICE SIDE)			REMARKS	SIGNAATURE
	INITIAL READING	FINAL READING	WATER METER/DAY	INITIAL READING	FINAL READING	WATER METER/DAY		
01/02/24	10	10	00	3023	3044	21		M
04/03/24	10	10	00	3044	3064	20		M
03/03/24	10	10	00	3064	3084	20		M
04/03/24	10	10	00	3084	3105	21		M
05/03/24	10	10	00	3105	3125	20		M
06/03/24	10	10	00	3125	3145	20		M
07/03/24	10	10	00	3145	3165	20		M
08/03/24	10	10	00	3165	3186	21		M
09/03/24	10	10	00	3186	3206	20		M
10/03/24	10	10	00	3206	3226	20		M
11/03/24	10	10	00	3226	3248	22		M
12/03/24	10	10	00	3248	3268	20		M
13/03/24	10			3268				

1093

161

MODI SUGAR MILLS, MODINAGAR

006

LOG BOOK FOR VARIOUS FLOWMETERS - SEASON 2023-2024

March-2024

Date	WATER FLOW METER MOLASSES TANK - 03 & 04 (OIL MILL SIDE)			WATER FLOW METER UGR MAKE UP WATER FROM TUBEWELL			REMARKS	SIGNAATURE
	INITIAL READING	FINAL READING	WATER METER/DAY	INITIAL READING	FINAL READING	WATER METER/DAY		
01/02/24	2514	2534	20	116881	118481	1600		M
02/03/24	2534	2554	20	118481	120831	2350		M
03/03/24	2554	2574	20	120831	122803	1972		M
04/03/24	2574	2593	19	122803	126097	3294		M
05/03/24	2593	2613	20	126097	127837	1740		M
06/03/24	2613	2632	19	127837	129751	1914		M
07/03/24	2632	2653	21	129751	131561	1810		M
08/03/24	2653	2672	19	131561	133799	2238		M
09/03/24	2672	2692	20	133799	136192	2393		M
10/03/24	2692	2712	20	136192	137642	1450		M
11/03/24	2712	2732	20	137642	139894	2252		M
12/03/24	2732	2751	19	139894	141734	1840		M
13/03/24	2751			141734				

Modi Sugar Mills, Modinagar

Daily Analysis Report of Effluent Treatment Plant

Crushing Season - 2023 - 2024

Date - 06/03/2024

S. No	Parameters	Unit	Results						Limits as per CPCB	Signature	Remarks
			Inlet	Equalization Outlet	Primary Outlet	Anaerobic Outlet	Aeration Outlet	Final Outlet			
1.	Colour		Dark Black	Brown Black	Light Brown	Light Brown	clear water	clear water		nauf	
2.	Temperature	°C	40	31	29	27	25	24.9	35°C±10°C	nauf	
3.	pH		6.4	9.6	8.4	7.0	8.0	8.21	5.5-8.5 pH	nauf	
4.	Chemical Oxygen Demand	Mg/L	3520	3360	2160	1040	320	152	250 mg/L	nauf	
5.	Total Dissolved Solids	Mg/L	2390	2240	2150	1920	1170	1040	2100 mg/L	nauf	
6.	Sulphates	Mg/L									
7.	Biochemical Oxygen Demand								30 Mg/L		
8.	Total Suspended Solids								30 Mg/L		
9.	MLSS						3200		Mg/L	nauf	

MLVSS

2320

Mg/L

Composite Sample taken on 12:00 PM

Signature of Lab Incharge
[E.O.]

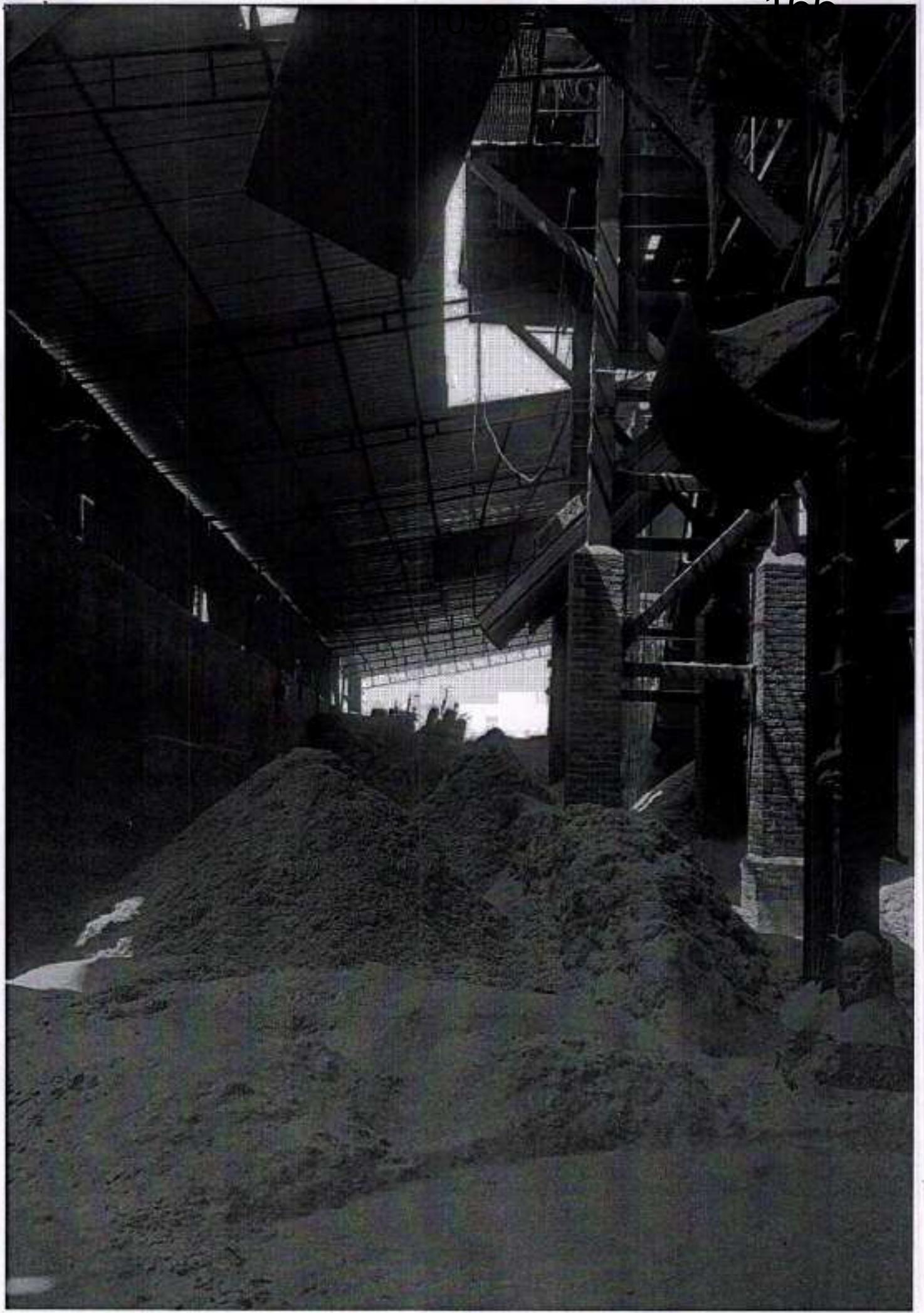
1096
548

104

ANNEXURE R-15







**Uttar Pradesh Pollution Control Board**

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

203563/UPPCB/Ghaziabad(UPPCBRO)/CTO/both/GHAZIABAD/2024**Date: 22/02/2024****To,****M/s****MODI DISTLLERY A UNIT OF MODI INDUSTRIES LTD****MODI DISTILLERY (A UNIT OF MODI INDUSTRIES LTD) MODI NAGAR,GHAZIABAD(U.P),GHAZIABAD,201204****Application Id-
24953074**

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **MODI DISTLLERY A UNIT OF MODI INDUSTRIES LTD** located at **MODI DISTILLERY (A UNIT OF MODI INDUSTRIES LTD) MODI NAGAR,GHAZIABAD(U.P),GHAZIABAD,201204**. subject to the provisions of **the Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA **MODI DISTLLERY A UNIT OF MODI INDUSTRIES LTD** **granted for the period from 19/02/2024 to 31/12/2025** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	RS/ENA/IMFL	32	Kilo Liters/Day
2	Bottling (Cases/Annum)	3500000	Numbers/Year

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	8 KLD	Septic Tank	
Industrial	ZLD	Through MEE (06 effect) and Dryer for DDGS/Cattle Feed	ZLD
Industrial	200 KLD	CPU	ZLD through re-use in process and horticulture development

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

	75	70	65	55	55	45	50	40
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4. Essential documents to be submitted by the Industry/Unit as Applicable :-

- (i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.
 - (ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.
5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.
6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will result in legal action under the aforesaid Acts and Rules.
7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-<http://www.upecp.in/TrainingSession.aspx> for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.
8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated Industrial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point

12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process /fuel/ Plant machinery failing which consent would be deemed void.
2. The Industry will not discharge its effluent (Industrial and or domestic) into any surface water body source under any circumstances.
3. The Industry shall ensure the time bound compliance of the various provisions of ZLD guideline issued by the UPPCB vide office memorandum no.H46886/C-1/Gen-42/2020,dt.28-01-2020 (available at URL http://www.uppcb.com/pdf/news_280120.pdf).
4. Electromagnetic Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized. The Industry will ensure the continuous and uninterrupted data supply from the OCEEMS to the CPCB server.
5. The treated effluent/sewage shall be used for irrigation purposes as much as possible. The guidelines developed by the CPCB for the utilization of treated effluent for the irrigation purposes is available at the URL <http://cpcb.nic.in/NGT/Guidelines-UTE-Irrigation.pdf>.
6. The industry will have to ensure permission from the CGWA for ground water extraction and it will be the responsibility of the industry to comply with the various conditions of the permission taken.
7. The Industry must operate and maintain properly the installed flow meter and web camera and shall ensure on line connectivity of flow meter and web camera with server of CPCB and UPPCB.
8. The Industry shall develop proper green belt and rain water harvesting system as per guidelines. For green belt at least 8 feet height plants should be planted which shall be properly protected as proper irrigation and maneuvering arrangements shall be made. For the development of the green belt the guidelines issued vide Board office order no. H10405/220/2018/02,dt.16-02-2018 shall be complied.
9. The industry shall submit Environmental Statement in prescribed format as per rule no.14 as per E.P Rules 1986 and Process effluent / any wastewater shall not be allowed to mix with storm water. Storm water drain shall be passed through guard pond.
10. The Industry shall dispose the hazardous waste through authorized recyclers/TSDF and comply with the provisions of Hazardous and Other Wastes (Management and Trans-boundary Movement) Amendment Rules, 2016 and The Plastic Waste Management Rules, 2016 as amended.
11. The overall noise levels in and around area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc, on all sources of noise generation. The ambient noise level shall conform to the standards under the Environment (Protection) Act 1986.
12. The industry shall make temporary storage facility for storage of hazardous waste in the premises before it will send to TSDF as per the provisions of Hazardous and Other Waste (Management and Trans boundary Movement) Rules 2016.
13. The Industry shall install the Board showing daily environmental statement ie. chemicals used in the treatment of effluent, flow meter reading , hazardous waste generated and send to TSDF etc. at the main gate of the Unit.
14. The Industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
15. The Industry shall submit ground water quality monitoring report done by MoEF & CC approved laboratory in every 3 months.
16. This Consent order shall automatically become invalid on issuance of Closure Order by C.P.C.B /UPPCB and further on Revoking of Closure order, the Consent order shall become valid.

17. The Industry shall submit the point wise compliance report of the conditions imposed in the CTO issued by the Board for year 2019 and the audited balance sheet for the current year and the details of fees deposited within a month failing which consent would be deemed void.
18. The industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safeguard of environment from time to time.
19. In compliance of the provisions of the Plastic Waste Management Rules 2016 as amended, the industry shall submit the Extended Producer Responsibility (EPR) for the disposal of Plastic waste generated within a month failing which consent would be deemed void.
20. The industry should ensure the operation of the air pollution control system (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended.
21. The use of Pet coke and Furnace oil as a fuel is restricted in compliance of the Hon'ble Supreme court order.
22. In compliance of the provisions of the Plastic Waste Management Rules 2016 as amended, the industry shall submit the Extended Producer Responsibility (EPR) for the disposal of Plastic waste generated within a month failing which consent would be deemed void.
23. The unit shall install FGD/Alkaline scrubber to control Sox and NOx gaseous emission.
24. The Industry should be operated in such a way so that there is no adverse impact on public and environment.
25. Unit shall establish Miyawaki forest as per the GO no. 1011/81-7-2021-09(writ)/2016 dated 13.10.2021 of Deptt. of Environment, forest and climate change and BG of Rs. 50,000/- be deposited within a month time along with the proposal for proposed plantation.
26. Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction no. 53 and 62 and other direction issued time to time regarding use of cleaner fuel.
27. Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction no. 55 regarding DG sets.
28. Unit shall operate and maintain/upgrade the air pollution control device in such manner that emission should be as per norms prescribed by CAQM.
29. For operation of DG sets during GRAP period unit shall comply with CAQM direction no. 55 and 68.
30. Unit shall submit latest stack monitoring report from NABL approved laboratory within one month.
31. The unit shall comply with directions of Hon'ble National Green Tribunal/Hon'ble Supreme Court/CPCB/UPPCB.
32. Unit shall seek authorization under HOWM, Rules, 2016.
33. Unit shall comply with all the directions issued to distillery sector.
34. Vigorous plantation and odor control system shall be developed in and around Bio-Compost yard.
35. Unit shall mark red line for 50% of capacity of lagoon.
36. Unit should shut down its process in case level of lagoon reaches to 50% of capacity or storage capacity more than 15 days.
37. Unit shall comply with the order dated 30.01.2020 of Hon'ble NGT in O.A. No. 820/2019 President Sarvjan Kalyan Vikas Samiti, Ghaziabad Vs State of U.P.
38. Unit shall comply with the order of Hon'ble NGT in Tilak Raj Adhana & amp; Ors. Vs. State of Uttar Pradesh, Original Application No. 418/2021 with Original Application No. 447/2021.
39. Unit shall comply with directions issued by HO vide letter No. H 07324/C-1/G-98/2024 dated 20.02.2024 and deposit the EC of Rs. 43,06,250/- within one month otherwise this CTO will be null and void.

Copy to:

Regional Officer, U.P. Pollution Control Board, Ghaziabad.



मिशन LiFE - पर्यावरण के लिए जीवन शैली
(Lifestyle For Environment)
जनसहभागिता का सन्देश



- स्वच्छता – देशसेवा में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- संकल्प लें -एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों से बने दोने या कटलरी को प्राथमिकता दी जाय |
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र से 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- चक्रीय अर्थव्यवस्था (सर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है | वेस्ट /अपशिष्ट फेकने के पूर्व सोचें, ये किसी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेकने से रुकें | इसके उपयुक्त निस्तारण हेतु इसे प्राधिकृत ई – वेस्ट रीसाइकलर को दें | प्राधिकृत ई-रीसाइकिलिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को देने मात्र से 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप से ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा सार्वजनिक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इनका प्रथाकीकरण करें
- उपयोगी शेष खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र से 9 ट्रिलियन लीटर पानी बचाया जा सकता है
- ट्रैफिक लाइट/रेलवे क्रॉसिंग पर कार/स्कूटर के इंजन बंद करने मात्र से 22.5 बिलियन kWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते हैं | उपयोग में न होने पर बिजली उपकरणों को बंद करें | स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |



MODI SUGAR MILLS

(A Unit of Modi Industries Limited)



Date 02/03/2024

To,

The District Magistrate / Chairman
District Gound Water Management Council
Ghaziabad (U.P).

Sub:- Request for Waiver of Penalty imposed on Modi Sugar Mills for
non working two small borewells.

Ref:- Your Letter No. – 3068/ल०सि० / जि०भू०ज०प्र०परि० / 2023-24 dated 21.02.2024

Respected Sir,

In contnuition of our Letter dated 26.02.2024, it is respectfully prayed as under:-

1. There was one small borewell to provide drinking water to the Administrative Block of Modi Vansapati Manufacturing Company which was installed long back.
2. **That Modi Vansapati Manufacturing Company was permanenetly closed on 03/02/2003.**
3. **That after closure of the said Company, this small borewell was not in use and non operative since 2003.**
4. That some Photographs of vacant Building of Administative Block of Modi Vanaspati Manufacturing Company are also enclosed herewith for your kind perusal.
5. That other one small borewell was installed long back near the Cane Carrier in the Factory Premises to provide drinking water to the Sugar Cane Growers who were supplying their Sugar Cane to Modi Sugar Mills.
6. **That in the year 2009 the Management provided drinking water to the Sugar Cane Growers at the Cane Carrier by installing Water Tank and operation of this small borewell was stopped and non operative since 2009.**

Contd.....2.....

(MS)
07-03-2024
नामसिद्धि विभाग
अधिकारी, जिला
घाज़िआबाद, उ०प्र०

(Signature)

Modi Sugar Mills, 201204 Distt. - Ghaziabad, (U.P.), INDIA

Telephone : 01232 - 242321, 7902108560, 7902108570 E-mail : ceoffice@modisugar.com
CIN-U15429UP1932PLC000469 PAN : AAACM2063Q GSTIN : 09AAACM2063Q4Z1



MODI SUGAR MILLS

(A Unit of Modi Industries Limited)



-2-

7. That both the above mentioned small borewells was covered by RCC structure so that they may not be used in future for any purpose.
8. That on 09.02.2024, the Officials of Inspection Task Force Team visited Modi Sugar Mills and during the inspection they broken the RCC structure and sealed both the small borewells which were already covered by RCC structure.
9. That it is not out of the way to mention here that these two small borewells were not in operation/use in any way for a period of more than 15 years.
10. That a penalty of Rs. 5.00 Lacs is imposed on Modi Sugar Mills vide your Letter 3068/ल०सि० / जि०भू०ज०प्र०परि० / 2023-24 dated 21.02.2024 on account of the small two borewells.
11. That in the the interest of the natural justice, it is necessary to waive-off the above mentioned penalty imposed on Modi Sugar Mills otherwise irreparable loss will be caused to the Company for their no fault.

Prayer

In view of the position explained as above, your good-self is requested to kindly consider our request and waived-off the penalty of Rs. 5.00 Lacs imposed on Modi Sugar Mills.

We shall be gratefull to your good-self for your favorable orders is the matter.

Thanking you,

For Modi Sugar Mills
(Modi Indutsries Limited)



R.P. Singh

Vice President (Tech.)

Copy to :

1. Executive Engineer, ल०सि०वि० / Nodal Officer, Ground Water Portal, Ghaziabad.



MODI SUGAR MILLS

(A Unit of Modi Industries Limited)



o/c

Date 26th February 2024

To,
District Magistrate/ Chairman,
District Groundwater Management Council,
Ghaziabad, Uttar Pradesh.

Subject: Request for Waiver of Penalty

Ref: Your letter No. 3068/ल0सि 0/जि 0भू0ज0प्र0परि 0/2023-24 dated 21.02.2024

Respected Sir,

It is respectfully submitted that two non working borewells of small diameter were Suo moto sealed and covered by RCC which was broken on 9.02.2024 by the task force and sealed again.

Therefore it is requested to waive off the penalty imposed vide above letter No. **3068/ ल0सि 0/जि 0भू0ज0प्र0परि 0/2023-24 dated 21.02.2024** as we are complying with all the conditions and directions issued from time to time.

We shall be grateful for the waiver of the penalty.

Thanking You

With Best Regards

26/2/24
For **MODI SUGAR MILLS (MODI INDUSTRIES LIMITED)**

RP Singh
(R.P.Singh)

Vice President (Tech.)

Copy to:-

1. अधिशासी अभियन्ता, ल0सि0वि0/नोडल अधिकारी, ग्राउण्ड वाटर पोर्टल, गाजियाबाद।

26/02/2024

डाक प्राप्त
अधिशासी
लघु सिं
गाजि

Modinagar - 201 204 Distt. - Ghaziabad, (U.P.), INDIA

Telephone : 01232 - 242321, 7902108560, 7902108570 E-mail : ceoffice@modisugar.com

CIN-U15429UP1932PLC000469 PAN : AAACM2063Q GSTIN : 09AAACM2063Q4Z1

कार्यालय जिलाधिकारी, गाजियाबाद।

पत्रांक 3068 / ल0सिं0 / नो0ग्रा0वा0पोर्टल / 2023-24

दिनांक 21/02/2024

SHRI DS REDDY,
MODI SUGAR MILLS (MODI INDUSTRIES LIMITED),
MODINAGAR GHAZIABAD UTTAR PRADESH
EMAIL- dlsreddy2007@gmail.com
MOB- 7300942144

नोटिस

उत्तर प्रदेश शासन की अधिसूचना संख्या-1468/79-वि-1-19-1(क)-14-19 लखनऊ 07 अगस्त, 2019 के द्वारा उत्तर प्रदेश भूगर्भ जल(प्रबन्धन और विनियमन) विधेयक-2019 प्रख्यापित होने के पश्चात भूगर्भ जल का दोहन जिला भूगर्भ जल प्रबन्धन परिषद से अनापत्ति प्रमाण पत्र(NOC) प्राप्त करने के उपरान्त किया जाना, लागू किया गया है।

उत्तर प्रदेश भूगर्भ जल(प्रबन्धन और विनियमन) विधेयक-2019 की धारा 12(1) एवं (2) के अन्तर्गत यदि कोई वाणिज्यिक, औद्योगिक, अवसंरचनात्मक और सामूहिक भूगर्भ जल उपयोक्ता रजिस्ट्रीकरण के बिना भूगर्भ जल निकालते(दोहन) पाया जाता है, तो यथा स्थिति वह या व्यक्ति समूह या कोई अभिकरण अध्याय -8 के अधीन दण्डित किये जाने के भागी होंगे।

मा0 एन0जी0टी0 के निर्देशों के क्रम में आपके संस्थान का निरीक्षण टास्क फोर्स द्वारा किया गया। निरीक्षण के समय आपके संस्थान में एन0ओ0सी0 के अतिरिक्त 02 अवैध बोरवेल चालू पाये गये। जिसके सम्बन्ध में जिला भूगर्भ जल प्रबन्धन परिषद की बैठक दिनांक 09.02.2024 में बिना अनापत्ति प्रमाण पत्र प्राप्त किये भूजल दोहन किये जाने की स्थिति में आप पर जुर्माना अधिरोपित किया गया है।

भूगर्भ जल(प्रबन्धन और विनियमन) विधेयक-2019 के अध्याय-8, 39-(1-ख) में निहित अधिकारों का प्रयोग करते हुये, आप पर पाँच लाख रुपये (रु० 5,00,000/-) जुर्माने की धनराशि अधिरोपित की जाती है।

अतः आपको निर्देशित किया जाता है कि यह धनराशि "भूगर्भ जल निधि" के लोक लेखा शीर्ष 8235002000400 में 15 दिन के अन्दर जमा करते हुए, साक्ष्य सहित अधोहस्ताक्षरी को सूचित करें अन्यथा नियमानुसार अग्रिम कार्यवाही की जाएगी।

(इन्द्र विक्रम सिंह)

आई.ए.एस.

जिलाधिकारी/अध्यक्ष,
जिला भूगर्भ जल प्रबन्धन परिषद,
गाजियाबाद।

पत्रांक / ल0सिं0 / जि.भू.ज.प्र.प. / एन.ओ.सी. / 2023-24 दिनांकित।

प्रतिलिपि:- निम्न की सेवा में सूचनार्थ एवं आव यक कार्यवाही हेतु प्रेषित।

1. निदेशक, भूगर्भ जल विभाग, उ0प्र0, लखनऊ।
2. मुख्य विकास अधिकारी/सदस्य सचिव, जिला भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।
3. अधिशासी अभियन्ता, लघु सिंचाई/नोडल अधिकारी भूगर्भ जल प्रबन्धन परिषद, गाजियाबाद।
4. टास्क फोर्स समिति के समस्त सदस्य।

जिलाधिकारी/अध्यक्ष,
जिला भूगर्भ जल प्रबन्धन परिषद,
गाजियाबाद।

WT	Sup	STH	Date	veh no	Slip no	GW	TW	NW	GRNO	out	Sup
135	FD	U	30/12/23	UP12-8863	300883	81.80	28.40	63.50	8726	0315	FD
3100	FD	12	U	UP14T-8149	300881	108.40	35.20	72.70	8651	04135	FD
608	FD	13	11	UP12-8863	300882	85.70	38.50	47.20	8727	05115	FD
700	FD										
146	FD	01	31/12/23	UP14-4842	300838	81.70	27.10	54.60	8564	07125	FD
138	FD	02	U	UP14-4842	300840	80.20	30.60	49.60	8565	08150	FD
		03	U	UP14-4842	300861	87.30	30.60	66.70	8566	11005	FD
220	RL	04	U	UP14-4842	300872	89.70	27.20	72.00	8567	12125	FD
015	1	05	U	UP14-4842	300884	87.10	35.30	51.80	8568	14115	FD
055	BL	06	U	UP14-4842	301002	78.10	37.00	41.10	8569	15135	FD
220	1	07	U	UP14-4842	301025	95.70	31.50	64.20	8570	16145	FD
330	RL	8	U	UP14T-8149	300929	102.60	31.00	71.60	8652	2015	
450	1	9	U	UP14T-8149	301064	75.50	41.20	86.30	8653	2715	
385	BL	10	U	UP14T-8149	301072	89.30	34.10	55.20	8654	2335	
735	BL	11	U	UP14T-8149	301081	114.90	34.40	80.50	8655	1:10	
640	FD	12	U	UP14T-8149	301090	78.00	41.20	36.80	8656	2:40	
240	FD	13	U	UP14T-8149	301097	104.00	34.20	69.30	8657	525	
0135	FD										
145	FD	01	01/01/24	UP14-4842	301042	83.70	27.10	66.60	8572	07125	FD
4110	FD	02	U	UP14-8863	300839	74.50	32.80	41.60	8728	08105	FD
550	BL	03	U	UP14T-8149	301130	100.20	34.30	65.80	8658	10140	FD
		04	U	UP12-8863	301135	93.70	32.00	61.70	8728	13138	FD
740	BL	05	U	UP14T-8149	301114	83.50	34.20	49.20	8659	16115	FD
905	RL	06	U	UP12-8863	301185	84.20	38.40	55.80	8730	16150	FD
000	BL	07	U	UP12-9963	301225	72.90	36.20	36.20	8731	2050	BL
235	BL	08	U	UP14T-8149	301210	98.50	35.10	63.40	8660	2220	BL
325	BL	09	U	UP12-9963	301252	76.10	32.10	44.00	8732	2305	BL
600	RL	10	U	UP12-9963	301267	101.30	32.60	68.70	8733	0105	BL
8100	FD	11	U	UP14T-8149	301263	86.70	34.60	52.10	8661	0325	BL
20125	FD	12	U	UP14T-8149	301291	114.00	34.50	79.50	8662	0520	BL
50128	FD	13	U	UP14T-8149	301290	95.00	34.60	60.40	8663	0630	BL
905	FD										

03	07/01/2024	UP14T-0149	302275	104.10	35.40	68.70	8697	1120	KL
04	"	UP14-0149	302325	70.40	35.10	43.30	8587	1140	KL
05	"	UP14-4842	302335	83.70	30.00	52.90	8580	1335	KL
06	"	UP14T-0149	302315	100.00	35.40	64.60	8589	1550	
07	"	UP14T-0149	302344	102.50	34.30	68.20	8590	1800	
08	"	UP12-8863	302225	102.00	32.80	65.10	8746	2040	KL
09	"	UP12-8863	302460	86.70	32.80	63.80	8748	0100	KL
10	"	UP12-8863	302444	80.10	36.50	43.60	8747	0215	KL
11	"	UP12-8863	302477	76.80	38.60	38.00	8748	0316	KL
12	"	UP14T-8148	302483	104.00	27.60	76.40	8688	0418	KL
13	"	UP14T-8148	302485	104.20	34.40	69.40	8581	0618	KL
01	08/01/24	UP14-4842	302371	73.80	31.50	42.30	8002	0775	KL
02	"	UP14T-0149	302507	92.30	41.00	51.30	8592	0845	KL
03	"	UP14-4842	302512	95.70	31.00	64.70	8003	0945	KL
04	"	UP14T-0149	302579	101.70	35.30	66.40	8593	1230	KL
05	"	UP14T-0149	302565	99.10	41.00	58.10	8594	1620	KL
06	"	UP14-4842	302538	75.00	35.30	39.70	8004	1335	KL
07	"	UP14-4842	302573	90.30	30.70	59.60	8005	1965	KL
08	"	UP12-8863	302487	85.20	32.00	53.20	8750	2050	KL
09	"	UP12-8863	302642	84.50	33.20	61.10	8751	2350	KL
10	"	UP12-8863	302654	100.30	36.30	64.00	8752	0115	KL
11	"	UP14T-8148	302692	73.40	38.60	34.80	8585	0212	KL
12	"	UP12-8863	302663	66.00	38.40	27.60	8753	0345	KL
13	"	UP14T-8148	302664	90.00	34.80	35.20	8586	0315	KL
14	"	UP14T-8148	302674	103.70	35.40	68.30	8587	0515	KL
01	09/01/24	UP14-4842	302697	78.00	37.10	42.70	8007	0805	KL
02	"	"	302509	98.40	30.70	66.20	8006	0810	KL
03	"	"	302710	98.70	30.90	57.80	8008	1135	KL
04	"	"	302727	98.60	34.80	63.80	8009	1355	KL
05	"	"	302762	95.80	36.90	38.90	8010	1545	KL

06	09/01/24	UP14T-0149	302702	106.00	34.50	72.30	8598	1745	KL
07	"	UP12-8863	302675	75.40	32.30	43.10	8754	2010	KL
08	"	UP12-8863	302827	88.00	32.20	65.80	8755	2210	KL
09	"	UP14T-8148	302805	103.30	38.70	64.60	8756	2215	KL
10	"	UP14T-8148	302837	80.20	41.10	38.10	8757	0115	KL
11	"	UP12-8863	302844	67.00	36.30	30.70	8758	0445	KL
12	"	UP14T-8148	302853	107.30	35.60	71.70	8760	0515	KL
13	"	UP12-8863	302857	84.60	31.80	62.80	8759	0545	KL
01	10/01/2024	UP14-4842	302792	75.40	31.50	43.90	8011	0715	KL
02	"	UP14T-0149	302890	83.80	30.90	44.70	8761	0815	KL
03	"	UP14-4842	302901	79.00	21.00	48.00	8012	0935	KL
04	"	UP14T-0149	302904	98.30	35.20	61.10	8762	1155	KL
05	"	UP14-4842	302913	102.20	30.80	71.40	8013	1230	KL
06	"	UP14T-8148	302930	87.70	30.90	48.80	8763	1405	KL
07	"	UP14-4842	302919	73.50	30.90	42.00	8014	1505	KL
08	"	UP14T-0149	302938	101.60	35.10	61.50	8764	1740	KL
09	"	UP12-8863	303004	100.50	27.80	72.70	8765	2040	KL
10	"	UP12-8863	303011	78.20	38.40	40.30	8766	2215	KL
11	"	UP12-8863	303022	101.60	32.00	68.80	8767	0015	KL
12	"	UP14T-8148	303047	88.60	30.40	68.20	8768	0414	KL
13	"	UP12-8863	303040	86.20	36.10	50.10	8769	0515	KL
01	11/01/2024	UP14-4842	302770	62.70	30.40	32.30	8015	0820	KL
02	"	UP14T-0149	302057	107.10	40.70	66.80	8770	0725	KL
03	"	UP14-4842	303083	107.40	30.90	70.50	8016	0945	KL
04	"	UP14T-0149	302094	74.60	38.50	41.10	8771	1135	KL
05	"	UP14-4842	303100	75.30	37.00	30.30	8017	1200	KL
06	"	UP14-4842	303122	97.80	30.80	67.00	8018	1610	KL
07	"	UP14T-0149	303152	101.60	35.00	66.60	8772	1615	KL
08	"	UP14T-8148	303172	78.50	34.60	43.70	8019	1840	KL
09	"	UP12-8863	303182	77.40	27.90	48.50	3701	2035	KL

Sl. No.	Date	Veh No	Slip No	Gr	TW	NW	GR	OUT	Sup	Sl. No.	Date	Veh No	Slip No	Gr	TW	NW	GR	OUT	Sup	
10	11/01/24	UP14T-8149	303187	103.30	34.60	68.70	8723	2115	JK	01	14/01/24	UP14T-8149	303652	82.40	35.50	46.90	3911	09150	JK	
11	"	UP12-9863	303197	92.20	22.80	58.140	8702	22150	JK	02	"	UP14-4842	303643	100.20	30.80	68.140	8024	11120	JK	
12	"	UP14T-8149	303203	71.20	41.00	30.20	8774	0005	JK	03	"	UP14T-8149	303675	84.20	34.60	49.60	3912	13110	JK	
13	"	UP12-9863	303227	89.70	38.40	51.30	8703	02135	JK	04	"	UP14-4842	303679	93.70	37.00	56.70	0025	1415	JK	
14	"	UP14T-8149	303223	102.70	35.00	67.70	8775	04145	JK	05	"	UP14T-8149	303737	78.60	35.10	43.50	3913	16130	JK	
15	"	UP12-9863	303236	85.30	38.140	46.50	3704	0630	JK	06	"	UP14-4842	303733	74.70	34.50	40.20	8026	17100	JK	
01	12/01/24	UP14-4842	303127	95.60	30.90	64.70	0219	0705	JK	07	"	UP12-9863	303794	08.40	35.70	50.70	3713	2310	JK	
02	"	UP14T-8149	303260	77.60	34.40	43.20	3902	0900	JK	08	"	UP12-9863	303807	103.40	33.00	70.40	3714	0220	JK	
03	"	UP14-4842	303142	90.30	30.90	67.40	0020	1120	JK	09	"	UP14T-8149	303783	72.70	34.40	38.30	3914	0335	JK	
04	"	UP14T-8149	303294	105.00	34.80	70.20	3903	1320	JK	10	"									
05	"	UP14-4842	303027	79.40	35.10	44.30	0021	1455	JK	01	15/01/24	UP14-4842	303858	85.10	32.00	48.10	8022	07120	JK	
06	"	UP14T-8149	303330	83.10	34.70	48.40	3904	1610	JK	02	"	UP14T-8149	303823	100.00	35.10	70.90	3915	0730	JK	
07	"	UP14-4842	303340	99.20	30.00	69.40	0022	1725	JK	03	"	UP14-4842	303846	85.10	31.60	63.50	8028	0815	JK	
08	"	UP12-9863	303264	39.20	37.80	61.40	3705	2028	JK	04	"	UP14T-8149	303860	72.10	30.60	41.50	3916	1035	JK	
09	"	UP12-9863	303390	85.60	38.90	46.70	3706	2220	JK	05	"	UP14-4842	303871	73.90	37.10	36.80	8029	1130	JK	
10	"	UP12-9863	303406	88.50	35.10	65.40	3707	01100	JK	06	"	UP14T-8149	303883	106.40	34.20	71.20	3917	13120	JK	
11	"	UP12-9863	303419	89.20	37.00	52.20	3708	08120	JK	07	"	UP14-4842	303891	100.50	31.50	74.40	8030	14120	JK	
12	"	UP14T-8149	303360	107.90	35.30	72.60	3905	0700	JK	08	"	UP14T-8149	303921	78.30	38.30	41.00	3918	16120	JK	
01	12/01/24	UP14T-8149	303447	07.20	41.10	46.10	3906	0900	JK	09	"	UP14T-8149	303966	80.70	35.30	45.40	3919	18120		
02	"	UP14T-4393	303470	71.00	27.50	43.50	3908	1105	JK	10	"	UP12-9863	303975	95.40	27.90	67.50	3715	2010		
03	"	UP14T-8149	302472	106.00	35.20	71.60	3907	1110	JK	11	"	UP14T-8149	303979	103.00	34.80	68.20	3920	2210		
04	"	UP14T-4393	303501	99.00	31.80	67.20	0395	1350	JK	12	"	UP12-9863	303989	84.80	39.00	45.80	3716	2355		
05	"	UP14T-8149	303573	09.50	20.20	59.30	3909	1425	JK	13	"	UP12-9863	304005	97.30	32.90	64.40	3717	0310		
06	"	UP14T-4393	303537	75.90	30.00	37.70	0390	1645	JK	14	"	UP12-9863	304017	81.40	38.70	42.70	3718	05120		
07	"	UP14T-8149	303539	96.30	34.90	61.40	3910	1705	JK	15	"	UP14T-8149	303990	106.90	38.60	68.30	3921	0630		
08	"	UP12-9863	303567	87.30	27.80	68.40	3709	2000	JK	01	16/01/24	UP14T-8149	304026	106.50	41.10	64.40	3922	08100	JK	
09	"	UP12-9863	302581	87.40	38.70	48.70	3710	22150	JK	02	"	UP14T-4393	304054	82.50	31.70	50.80	8357	09110	JK	
10	"	UP12-9863	303602	81.50	33.10	58.140	3711	06125	JK	03	"	UP14T-8149	304052	98.40	38.20	60.20	8358	10115	JK	
01	14/01/24	UP14-4842	303346	88.20	30.80	68.140	8023	08150	JK	04	"	UP14T-4393	304057	83.10	32.10	51.00	3923	11130	JK	
										05	"	UP14-4842	304077	106.20	38.40	67.80	8359	14110	JK	

SN	Date	Veh No	Schulpa	Grw	Tw	Hw	Grh	Out	SN	Date	Veh No	Schulpa	Grw	Tw	Hw	Grh	Out
06	16/01/24	UP14T-8149	304078	66.20	35.30	30.80	3524	15140	09	18-01-2024	UP-14T-8149	304497	103.4	41.50	61.90	3938	21.00
07	"	UP14T-4383	304110	101.70	35.70	66.00	8776	1710	10	"	UP-14T-8149	304505	88.5	38.5	50.00	3939	28.05
08	"	UP14T-8149	304115	70.20	34.70	43.50	3925	1050	11	"	UP-14T-8149	304519	98.3	35.4	69.90	3940	01.15
09	"	UP12-9963	304143	93.00	32.30	60.70	2719	2100	12	"	UP-14T-8149	304526	107.7	41.4	66.30	3941	03.00
10	"	UP12-9963	304158	92.00	36.00	56.00	3720	2330	13	"	UP-149842	304417	89.6	31.3	58.30	8039	06.40
11	"	UP12-9963	304169	05.30	30.00	46.30	3721	0140									
12	"	UP12-9963	304176	96.30	23.00	63.30	2722	0410	01	18/01/24	UP14T-8149	304552	103.60	34.10	69.50	3942	08.45
13	"	UP-14T-8149	304144	102.90	35.60	67.30	3926	06.25	02	"	UP14-4842	304477	117.70	31.60	86.10	8040	09.15
									03	"	UP14T-8149	304579	88.80	41.40	42.40	3943	11.15
01	17/01/24	UP14-4842	303904	78.10	30.50	47.60	8031	0710	04	"	UP14-4842	304560	65.60	31.80	33.80	8041	12.05
02	"	UP14T-8149	304225	98.80	41.10	57.70	3927	8145	05	"	UP14T-8149	304601	94.20	35.40	58.80	3944	14.15
03	"	UP14-4842	304221	69.70	31.70	38.00	8032	10100	06	"	UP14-4842	304589	102.00	35.00	67.00	8042	15.20
04	"	UP14T-8149	304233	109.20	38.30	65.90	3928	11100	07	"	UP14T-4383	304636	80.00	36.00	44.00	3945	18.45
05	"	UP14-4842	304239	81.80	31.10	50.80	8033	12110	08	"	UP12-9963	304690	82.60	30.90	43.70	3727	22.40
06	"	UP14T-8149	304254	108.80	40.80	67.00	3929	14120	09	"	UP12-9963	304670	102.90	32.60	70.20	7228	20.50
07	"	UP14-4842	304258	86.20	31.00	55.20	8034	14130	10	"	UP12-9963	304690	82.60	30.90	43.70	3727	22.40
08	"	UP14T-8149	304288	104.40	38.40	66.00	3930	1700	11	"	UP-19-9963	304704	76.00	32.80	43.20	3728	00.10
09	"	UP14T-8149	304316	96.50	40.90	35.60	3931	19.45	12	"	UP-19-9963	304711	107.8	39.30	75.50	3729	02.30
10	"	UP12-9963	304322	100.50	32.80	67.70	3723	20.55	13	"	UP-14T-8149	304706	101.6	38.80	69.80	3947	06.15
11	"	UP14T-8149	304325	106.2	34.80	71.40	3932	22.05									
12	"	UP12-9963	304332	85.40	36.00	49.40	3724	00.20	01	20/01/24	UP14T-8149	304744	89.00	38.60	50.40	3948	08.30
13	"	UP14T-8149	304333	114.80	41.30	73.50	3933	03.25	02	"	UP14T-4383	304743	95.70	27.60	68.10	8777	08.30
14	"	UP12-9963	304351	97.50	33.30	64.20	3725	6.00	03	"	UP14T-4383	304764	77.10	38.50	38.60	8778	10.40
									04	"	UP14T-8149	304768	74.10	35.20	38.90	3949	11.50
01	18/01/24	UP14-4842	304290	100.00	31.20	68.80	8035	07.58	05	"	UP14T-4383	304787	100.70	31.60	69.10	8779	13.50
02	"	UP14T-8149	304380	88.00	34.50	53.50	3934	09.35	06	"	UP14T-8149	304798	102.60	34.50	68.10	3950	15.00
03	"	UP14-4842	304381	67.20	37.50	29.70	8036	08.55	07	"	UP14T-4383	304827	83.60	35.80	47.80	8780	16.30
04	"	UP14T-8149	304387	104.60	35.10	69.20	3935	11.30	08	"	UP14T-8149	304845	78.80	40.80	37.80	3951	17.15
05	"	UP14-4842	304408	92.40	31.30	61.10	8037	13.20	09	"	UP-14T-8149	304869	96.90	34.60	62.30	3952	20.10
06	"	UP14T-8149	304428	76.20	34.80	41.30	3936	15.20	10	"	UP-12-9963	304873	97.70	27.80	69.90	3730	20.25
07	"	UP14-4842	304439	74.70	37.70	37.00	8038	16.50	11	"	UP-14T-8149	304880	81.90	41.70	40.90	3953	21.50
08	"	UP14T-8149	304462	105.70	34.30	71.40	3937	17.40	12	"	UP-14T-8149	304895	105.60	35.80	69.80	3954	02.25

1114

SR	Date	Vehicle no	Slip no	G.W	IN	OUT	CH	OUT	S										
13	20/01/24	UP-18-9963	304900	102.40	38.90	63.50	8782	0460	8										
14	"	UP-18-9963	304881	81.00	36.70	44.30	8731	93.55	8	04	22/01/2024	UP14T-4393	305294	96.60	38.60	58.00	8789	1055	8
									05	4		UP14T-8149	305321	100.50	34.60	65.90	3969	1345	8
01	21/01/24	UP14T-4393	304932	02.20	31.40	50.00	8789	08.05	8	06		UP14T-4393	305326	82.30	35.70	46.60	8790	1415	8
22	"	UP14T-8149	304935	102.40	34.00	68.40	3955	08.05	8	7	"	UP14T-8149	305359	77.60	30.20	46.80	3970	1620	8
23	"	UP14T-8149	304945	104.00	38.60	70.40	3956	102.00	8	8	"	UP14T-4393	305369	96.10	32.40	63.70	8791	1650	8
24	"	UP14T-4393	304950	78.70	32.80	45.90	8780	1130	8	09	"	UP14T-4393	305391	107.50	34.50	73.00	3971	1810	8
25	"	UP14T-8149	304963	105.50	41.10	64.40	3957	1320	8	10	"	UP12-8963	305407	81.70	27.80	53.70	3741	2055	8
26	"	UP14T-4393	304977	100.00	32.20	68.30	8783	1515	8	11	"	UP14T-8149	305411	75.00	41.40	33.60	3972	2130	8
27	"	UP14T-8149	304996	95.00	38.30	56.70	3959	1610	8	12	"	UP14T-8149	305422	105.40	34.40	71.00	3574	2248	8
28	"	UP14T-8313	305018	74.10	38.70	35.40	8784	1800	8	13	"	UP12-8963	305432	98.10	33.00	66.10	3742	2110	8
29	"	UP14T-8149	305028	104.60	35.20	69.40	3960	1850	8	14	"	UP12-8963	305445	105.00	38.00	66.00	3743	23150	8
30	"	UP14-8963	305043	81.40	27.80	63.60	3733	1900	8	15	"	UP14T-8149	305434	100.40	34.50	65.80	3975	05140	8
31	"	UP14T-8149	305053	78.20	34.20	44.80	3861	2310	8										
32	"	UP12-8963	305051	86.80	38.80	57.80	3734	2015	8	01	24/01/2024	UP14T-8149	305466	80.80	41.70	39.10	3976	0755	8
33	"	UP14T-8149	305061	101.20	35.30	65.80	3862	2318	8	02	"	UP14-4042	304610	103.30	31.20	72.10	8043	0830	8
34	"	UP12-8963	305071	85.30	36.10	48.20	3735	2135	8	03	"	UP14T-8149	305484	99.20	35.20	64.00	3977	1035	8
35	"	UP14T-8149	305089	99.50	30.40	69.10	3963	2650	8	04	"	UP14-4042	305494	82.70	34.90	27.00	8044	1135	8
36	22/01/24	UP12-9963	305093	69.10	32.00	36.10	3236	0720	8	05	"	UP14T-8149	305515	97.40	34.10	63.30	3978	1405	8
37	"	UP14T-4393	305130	82.90	31.90	51.00	8785	0925	8	06	"	UP14-4042	305517	102.20	31.00	71.20	8045	1455	8
38	"	UP14T-8149	305114	104.40	34.60	69.00	3964	1040	8	07	"	UP14T-8149	305544	81.50	34.00	47.50	8979	1640	8
39	"	UP14T-4393	305130	89.10	32.40	58.70	8786	1315	8	08	"	UP14-4042	305554	74.90	37.40	37.50	8046	1010	8
40	"	UP14T-8149	305142	80.00	41.00	39.00	3965	1355	8	09	"	UP12-8963	305461	98.30	36.10	62.20	3744	2050	8
41	"	UP14T-4393	305178	87.80	35.60	52.60	8787	1655	8	10	"	UP12-8963	305594	103.10	32.40	70.70	3745	2220	8
42	"	UP14T-8149	305177	102.10	34.50	67.60	8966	1757	8	11	"	UP12-8963	305609	85.40	36.40	49.00	3746	2110	8
43	"	UP12-8963	305106	87.80	32.00	65.80	3737	2150	8	12	"	UP12-8963	305615	88.00	38.10	65.80	3747	03150	8
44	"	UP12-8963	305225	82.40	36.70	43.70	3738	2360	8	13	"	UP12-8963	305624	89.00	38.20	58.80	3748	06120	8
45	"	UP12-8963	305242	86.10	32.80	63.20	3739	2150	8										
46	"	UP12-8963	303258	106.70	39.10	67.60	3740	2460	8	01	25/01/2024	UP14-4042	305561	101.20	30.30	70.90	8047	0805	8
47	"	UP14T-8149	305275	90.50	30.20	60.30	3987	0715	8	02	"	UP14T-8149	305575	74.40	35.20	29.20	3988	0015	8
48	"	UP14T-4393	305203	107.10	32.40	74.70	8790	0755	8	03	"	UP14T-8149	305645	75.60	35.40	40.20	3989	1020	8
49	"	UP14T-8149	305296	82.50	35.20	47.30	3960	1085	8	04	"	UP14-4042	305650	94.50	37.60	56.90	8048	1100	8
50	"	UP14T-8149	305296	82.50	35.20	47.30	3960	1085	8	05	"	UP14T-8149	305665	84.00	34.80	49.20	3982	1300	8

06	25-1-24	UP14-4842	305695	98.80	34.70	64.10	87049	1415	06	27/01/2024	UP14T-4393	306068	84.30	35.50	40.80	3998	1825	RL
07	"	UP14T-8149	305716	79.70	35.30	44.40	3983	1535	07	"	UP14T-8149	306878	76.40	41.10	35.30	3601	1745	RL
08	"	UP14-4842	305730	105.80	27.60	77.90	8050		08	"	UP12-8863	306106	87.40	27.80	69.60	3749	2130	RL
09	"	UP14T-8149	305735	89.60	34.70	64.80	3984	1515	09	"	UP14T-8149	306161	88.40	34.50	64.80	3667	2155	RL
10	"	UP12-8863	305770	75.30	27.80	67.50	8782	2430	10	"	UP12-8863	306124	80.50	36.10	44.20	3750	2315	RL
11	"	UP14T-8149	305778	56.70	35.20	61.50	3985	2210	11	"	UP14T-8149	306126	100.70	41.30	59.40	3603	04120	RL
12	"	UP12-8863	305723	83.80	39.60	51.20	8783	2315	12	"	UP12-8863	306149	80.20	38.00	57.20	3757	05730	RL
13	"	UP12-8863	305798	72.70	39.30	33.40	8784	0320	13	"	UP14T-8149	306155	80.80	34.40	46.40	3604	06125	RL
14	"	UP14T-8149	305818	89.60	22.40	67.20	3986	0515										
15	"	UP12-8863	305818	86.00	22.50	63.50	8785	0545	1	28-1-24	UP14T-4393	306087	111.20	32.60	70.60	3605	9.15	RL
									02	"	UP14-4842	306044	101.70	31.10	70.60	8056	11125	RL
01	26/01/2024	UP14T-8149	305827	72.20	30.30	41.90	3987	RL	02	"	UP14T-8149	306183	81.30	30.20	51.10	3606	12110	RL
02	"	UP14-4842	305751	83.50	35.70	47.00	8051	RL	03	"	UP14-4842	306185	75.60	37.70	37.80	8057	13115	RL
03	"	UP14T-8149	305840	100.10	24.60	65.50	3988	RL	04	"	UP14T-8149	306202	103.40	34.70	68.70	3607	15150	RL
04	"	UP14-4842	305848	97.40	31.50	65.90	8052	RL	05	"	UP14-4842	306217	88.30	31.70	66.60	8058	16150	RL
05	"	UP14T-8149	305868	82.80	34.60	48.00	3989	RL	06	"	UP14T-8149	306269	100.10	38.60	61.50	3609	09155	RL
06	"	UP14-4842	305874	99.60	30.70	60.90	8053	RL	07	"	UP14T-8149	306255	108.70	35.30	73.40	3608	09115	RL
07	"	UP14T-8149	305886	101.60	35.20	66.40	3990	RL	08	"	UP14T-8149	306271	109.10	41.70	67.40	3610	09125	RL
08	"	UP14-4842	305881	67.80	30.70	37.10	8054	RL	09	"	UP14T-4393	306240	74.60	38.40	41.90	3999	19140	RL
09	"	UP12-8863	305832	102.20	32.30	68.80	8786	2445										
10	"	UP14T-8149	305838	80.00	30.30	58.70	3981	2150	01	29/01/24	UP14T-8149	306307	103.80	30.30	73.50	3611	07100	RL
11	"	UP12-8863	305847	87.80	36.20	51.60	8787	2325	02	"	UP14-4842	306225	97.80	31.60	66.30	8059	07130	RL
12	"	UP14T-8149	305862	94.50	30.30	64.20	3982	02100	03	"	UP14-4842	306332	74.10	34.80	39.30	8060	08155	RL
13	"	UP12-8863	305861	85.30	39.20	56.10	8788	02115	04	"	UP14T-8149	306380	90.40	41.50	48.80	3612	09140	RL
14	"	UP14T-8149	305874	81.20	39.60	42.60	3983	05140	05	"	UP14-4842	306345	64.50	38.50	34.00	8061	11110	RL
15	"	UP12-8863	305881	81.80	39.20	42.60	8788	08140	06	"	UP14T-8149	306353	102.70	35.10	67.60	3613	12145	RL
									07	"	UP14-4842	306357	84.40	31.00	63.40	8062	13140	RL
01	27/01/2024	UP14T-8149	305952	110.90	35.20	75.70	3994-0010	RL	08	"	UP14T-8149	306384	75.30	41.30	34.00	3614	15125	RL
02	"	UP14-4842	305906	65.60	34.60	21.00	8055-0020	RL	09	"	UP14-4842	306359	61.50	31.00	30.50	8063	1605	RL
03	"	UP14T-8149	306009	87.00	41.40	45.60	3995	1115	10	"	UP14T-8149	306413	74.70	35.10	39.60	3615	17150	RL
04	"	UP14T-4393	306010	102.30	32.00	70.30	2996	1220	11	"	UP14T-8149	306428	108.30	35.30	73.00	3616	2000	RL
05	"	UP14T-8149	306037	103.60	35.10	60.50	3997-1455	RL	12	"	UP12-9963	306439	99.40	27.70	71.70	3752	2100	RL

13	29/01/2024	UP14T-8149	308291	72.50	30.90	33.60	3617	0230	RL
14	- do -	UP12-9963	306452	83.20	36.80	46.60	3753	0420	RL
15	- do -	UP12-9963	306482	99.60	39.10	60.50	3754	0635	RL
01	30/01/24	UP14-4842	306420	63.80	30.80	33.00	8064	0740	RL
02	"	UP14T-8149	306468	86.80	34.80	62.10	3618	0810	RL
03	"	UP14-4842	306515	80.40	31.20	58.20	8065	1013	RL
04	"	UP14T-8149	306528	80.30	41.10	39.20	3619	1215	RL
05	"	UP14-4842	306512	63.20	31.10	32.10	8066	1310	RL
06	"	UP14-4842	306548	85.10	31.20	63.80	8067	1515	RL
07	"	UP14T-8149	306558	104.90	35.10	69.80	3620	1720	RL
08	"	UP12-9963	306610	82.70	30.80	43.90	3755	2010	RL
09	"	UP14T-8149	306612	78.40	38.80	39.80	3621	2141	RL
10	"	UP12-9963	306621	87.60	33.10	54.50	3756	2315	RL
11	"	UP14T-8149	306620	101.30	34.90	66.40	3622	0130	RL
12	"	UP12-9963	306639	100.90	27.90	73.00	3623	0430	RL
13	"	UP14T-8149	306648	100.30	35.10	65.20	3624	0615	RL
01	31/01/24	UP14-4842	306666	68.70	26.60	42.10	8068	0715	RL
02	"	UP14T-8149	306671	87.80	35.10	62.80	3625	0815	RL
03	"	UP14-4842	306684	86.20	31.10	65.10	8069	1100	RL
04	"	UP14T-8149	306694	79.10	35.20	43.80	3626	1315	RL
05	"	UP14-4842	306712	85.00	34.60	60.40	8070	1410	RL
06	"	UP14T-8149	306745	97.80	34.70	63.20	3627	1615	RL
07	"	UP14T-8149	306777	72.70	35.20	37.50	3628	1815	RL
08	"	UP-14T-8149	306790	71.80	35.30	36.50	3629	20.40	RL
09	"	UP-12-9963	306787	97.50	39.80	64.70	8038	21.30	RL
10	"	UP-14T-8149	306807	101.00	35.30	65.70	3630	2310	RL
11	"	UP-12-9963	306819	78.60	36.40	42.20	8039	001.50	RL
12	"	UP-14T-8149	306821	101.90	35.30	66.60	3631	0311.5	RL
13	"	UP-14T-8149	306848	101.90	37.10	64.80	3632	0610	RL

S/N	Date	Vehicle No	Slip No	Time	Time	Time	Time	Time	Time
01	01/02/24	UP14-4842	306686	67.10	31.10	36.60	8071	0810	RL
02	"	UP14T-8149	306861	115.40	37.20	78.20	3633	0815	RL
03	"	UP14-4842	306874	106.50	31.50	75.00	8072	1045	RL
04	"	UP14T-8149	306885	83.40	35.10	48.30	3634	1305	RL
05	"	UP14-4842	306884	102.50	34.70	37.80	8073	1412	RL
06	"	UP14T-8149	306917	107.20	36.10	71.10	3635	1615	RL
07	"	UP14-4842	306930	69.80	37.70	32.20	8074	1815	RL
08	"	UP-12-9963	306987	67.00	28.80	38.70	8070	00.10	RL
09	"	UP-12-9963	306805	110.00	39.70	77.80	3636	20.55	RL
10	"	UP-14T-8149	306979	89.70	36.80	53.50	3637	22.45	RL
11	"	UP-14T-8149	306995	71.20	38.70	39.50	3638	09.10	RL
12	"	UP-12-9963	306994	96.80	39.90	63.90	8041	03.35	RL
13	"	UP-14T-8149	307003	107.00	36.60	70.40	3639	05.55	RL
						716			
01	02/02/24	UP14T-8149	307020	70.00	36.50	33.50	3640	02.10	RL
02	"	UP14T-8149	307027	102.20	34.80	67.30	3641	14.35	RL
03	"	UP14T-8149	307053	100.40	34.60	65.80	3642	21.05	RL
04	"	UP14T-8149	307058	100.60	38.50	62.70	3643	03.10	RL
05	"	UP-14T-8149	307066	106.30	41.50	64.50	3644	06.10	RL
						293.2			
01	03/02/24	UP14-4842	306946	72.30	31.20	41.10	8075	07.25	RL
02	"	UP14T-8149	307039	104.20	41.40	62.80	3645	09.50	RL
03	"	UP14-4842	307082	85.40	31.30	54.10	8076	10.50	RL
04	"	UP14T-8149	307095	72.00	30.80	41.10	3646	12.05	RL
05	"	UP14-4842	307021	62.00	27.10	34.80	8077	13.10	RL
06	"	UP14T-8149	307108	61.90	35.00	26.80	3647	14.05	RL
07	"	UP14-4842	307103	100.70	34.70	66.00	8078	14.45	RL
08	"	UP14T-8149	307126	116.80	35.50	81.40	3648	16.45	RL
09	"	UP-14T-8149	307154	85.10	38.50	46.60	3649	19.00	RL
10	"	UP-12-9963	307167	98.30	28.30	70.00	8049	20.35	RL
11	"	UP-14T-8149	307168	98.80	35.00	63.80	3650	21.05	RL
12	"	UP-12-9963	307179	98.70	36.30	62.40	8043	22.45	RL

SR	Dated	Vehicle no	SLIP no	G.W	T.W	N.W	G.P	EW	S.L.P	SH	Date	veh no	SLIP no	G.W	T.W	N.W	G.P	EW	S.L.P	SH
13	03/02/24	UP-14T-8149	307180	79.60	49.00	37.60	3651	23145	RL	09	03/02/24	UP14T-8149	307413	76.50	34.80	41.60	3667	0158	RL	09
14	"	UP-14 9963	307199	89.30	84.00	48.30	8044	00150	RL	10	"	UP14T-8149	307418	104.30	35.60	68.70	3668	3108	RL	10
15	"	UP-14T-8149	307197	76.90	35.90	41.70	3659	05155	RL	11	"	UP14T-8149	307421	112.70	42.10	70.60	3669	0504	RL	11
16	"	UP-14 9963	307209	95.40	86.40	59.00	8045	0140	RL	12	"	UP14T-8149	307429	94.20	39.00	55.20	3670	0745	RL	12
						8327				13	06/02/24	UP14T-8149	307437	83.80	31.10	52.70	0007	0925	RL	13
01	04/02/24	UP14T-8149	307220	93.30	35.60	57.70	3653	0745	RL	02	"	UP14-4842	307450	86.20	35.30	50.90	3671	1120	RL	02
02	"	UP14-4842	307119	103.80	31.00	72.80	0079	0015	RL	03	"	UP14T-8149	307458	61.70	35.10	26.60	0008	1150	RL	03
03	"	UP14T-8149	307231	79.10	30.00	40.30	3654	0940	RL	04	"	UP14-4842	307461	72.40	41.70	30.70	3672	1355	RL	04
04	"	UP14 4842	307237	65.10	30.20	26.90	0000	1031	RL	05	"	UP14T-8149	307466	81.20	31.20	50.00	0009	1430	RL	05
05	"	UP14T-8149	307244	94.10	35.30	58.80	3655	1240	RL	06	"	UP14-4842	307471	96.30	34.90	61.40	0090	1715	RL	06
06	"	UP14-4842	307248	94.70	32.30	62.40	0002	1480	RL	07	"	UP14-4842	307492	79.50	35.00	37.50	3673	1840	RL	07
07	"	UP14T-8149	307260	81.70	31.00	50.70	3656	1555	RL	08	"	UP14T-8149	307487	86.00	35.20	50.80	3674	2150	RL	08
08	"	UP14-4842	307281	85.60	32.30	47.30	0708	1725	RL	09	"	UP14T-8149	307526	100.60	28.10	79.50	0051	2220	RL	09
09	"	UP14T-8149	307284	70.30	35.40	34.90	3657	1025	RL	10	"	UP12-9963	307371	73.90	38.70	35.20	3675	2315	RL	10
10	"	UP12-9963	307317	69.10	28.20	41.20	8047	0085	RL	11	"	UP14T-8149	307537	87.60	39.60	48.00	8052	2455	RL	11
11	"	UP12-9963	307286	89.30	36.50	52.80	8046	2110	RL	12	"	UP12-9963	307547	61.70	35.30	26.40	3676	2580	RL	12
12	"	UP14T-8149	307283	67.60	36.30	31.30	3658	2110	RL	13	"	UP14T-8149	307553	100.10	35.00	70.10	3677	0312	RL	13
13	"	UP14T-8149	307304	86.40	35.00	51.40	3659	2340	RL	14	"	UP14T-8149	307558	63.50	36.60	26.80	8053	0428	RL	14
14	"	UP14T-8149	307325	95.70	39.10	56.60	3660	0318	RL	15	"	UP12-9963	307560	89.30	32.80	59.40	8054	0630	RL	15
15	"	UP12-9963	307333	88.10	33.20	54.80	8048	1460	RL	16	"	UP12-9963	307573	70.00	30.80	31.20	3679	0915	RL	16
16	"	UP14T-8149	307350	64.50	42.10	22.40	3661	0516	RL	17	07/02/2024	UP14T-8149	307571	89.10	35.30	53.00	3670	0735	RL	17
17	"	UP12-9963	307358	72.80	36.80	36.00	8049	0565	RL	01	"	UP14-4842	307443	69.00	31.10	37.90	0091	0800	RL	01
18	"	UP14T-8149	307356	66.10	35.20	30.90	3662	0705	RL	02	"	UP14T-8149	307594	70.00	30.80	31.20	3679	0915	RL	02
						8223				03	"	UP14T-8149	307594	70.00	30.80	31.20	3679	0915	RL	03
01	05/02/24	UP14-4842	307251	86.50	27.10	59.40	0004	0730	RL	04	"	UP12-9963	307313	86.40	39.70	46.70	0055	1010	RL	04
02	"	UP14T-8149	307362	90.00	36.10	53.90	3663	0900	RL	05	"	UP14-4842	307598	61.40	31.70	29.70	0092	1010	RL	05
03	"	UP14-4842	307363	83.40	38.20	25.20	0005	0935	RL	06	"	UP14T-8149	307604	52.90	36.10	16.00	3600	1100	RL	06
04	"	UP12-9963	307360	47.20	33.10	14.10	0050	1025	RL	07	"	UP14-4842	307613	85.00	31.80	54.20	0093	1110	RL	07
05	"	UP14-8149	307367	72.20	39.10	33.10	3664	1130	RL	08	"	UP12-9963	307614	70.60	39.50	31.10	0058	1110	RL	08
06	"	UP14-4842	307369	69.00	31.40	37.60	0008	1235	RL	09	"	UP14T-8149	307622	62.20	30.70	38.50	3601	1405	RL	09
07	"	UP14T-8149	307376	94.90	35.60	59.30	3665	1552	RL	10	"	UP14-4842	307620	90.10	35.10	55.00	0094	1510	RL	10
08	"	UP14T-8149	307397	88.40	41.00	24.60	3666	1740	RL	12	"	UP12-9963	307631	90.20	32.00	57.40	0057	1600	RL	12

Line	Date	Code	Account	Rate	Amount	Balance	Rate	Amount	Balance	Line	Date	Code	Account	Rate	Amount	Balance	Rate	Amount	Balance
13	07/02/24	UP14T-0149	307657	60.90	36.20	32.70	3882	1720	8	07/02/2024	UP14-4042	307934	81.50	31.50	50.00	2002	0750	8	
14	-	UP14-4842	307660	67.00	30.30	29.10	8095	1735	8	02	0	UP14T-0149	307942	76.40	41.70	34.70	3697	0835	8
15	0	UP12-8863	307682	89.20	36.20	53.00	8058	2110	8	03	0	UP14-4842	307930	95.00	31.50	64.30	2003	0930	8
16	0	UP14T-8148	307685	63.40	35.00	28.40	3682	2110	8	04	0	UP14T-0149	307953	093.60	34.90	48.70	3690	1030	8
17	0	UP14T-8148	307689	85.50	35.80	59.70	3684	2228	8	05	0	UP14-4842	307948	107.40	33.10	74.30	2004	1210	8
18	0	UP12-8863	307701	69.10	39.140	29.70	8059	2228	8	06	0	UP14T-0149	307970	85.30	34.90	50.40	3699	1405	8
19	0	UP12-8863	307714	61.40	33.10	28.30	8060	0030	8	07	0	UP14-4842	307990	102.60	30.10	64.50	2005	1545	8
20	0	UP14T-8148	307716	93.10	40.00	53.10	3688	0038	8	08	0	UP14T-0149	308010	75.20	35.90	39.30	3700	1710	8
21	0	UP12-8863	307721	71.20	32.90	38.30	8061	0210	8	09	0	UP14T-8148	308046	106.30	34.90	71.40	3601	2108	8
22	0	UP14T-8148	307722	88.60	42.00	46.60	3686	0210	8	10	0	UP12-8863	307930	83.40	36.80	46.30	3667	2108	8
23	0	UP14T-8148	307735	77.20	38.90	38.30	3687	03150	8	11	0	UP14T-8148	308065	106.20	34.80	71.40	3602	2310	8
24	0	UP12-8863	307736	115.40	33.80	81.60	8062	04128	8	12	0	UP12-8863	308070	78.10	32.60	45.50	3668	01100	8
25	0	UP14T-0149	307749	114.40	35.30	79.10	3688	0710	8	13	0	UP14T-8148	308081	105.20	38.80	66.30	3603	03128	8
										14	0	UP12-8863	308082	98.30	34.20	64.10	3669	05140	8
01	07/02/24	UP14-4042	307692	75.50	31.30	44.20	8096	0230	8										
02	0	UP14-4042	307606	103.10	31.50	71.60	8097	0910	8	01	10/02/24	UP14T-0149	308101	90.00	35.10	55.10	3604	0725	8
03	0	UP14T-0149	307777	66.00	36.40	30.40	3689	1030	8	02	0	UP14-4842	308036	97.30	35.30	62.00	2006	0840	8
04	0	UP14T-0149	307793	94.80	35.30	59.50	3690	1205	8	03	0	UP14T-0149	308126	93.10	35.20	57.90	3605	1030	8
05	0	UP14T-0149	307805	101.10	35.20	65.90	3691	1410	8	04	0	UP14-4842	308117	72.10	31.20	40.90	2007	1140	8
06	0	UP14-4042	307771	75.00	22.70	43.10	8098	1510	8	05	0	UP14T-0149	308151	99.80	30.30	61.30	3606	1400	8
07	0	UP14T-0149	307822	110.00	35.20	74.80	3692	1630	8	06	0	UP14-4842	308160	84.60	32.50	52.10	2806	1545	8
08	0	UP14-4842	307036	89.00	22.70	57.10	2001	1715	8	07	0	UP14T-0149	308186	73.70	34.20	38.90	3607	1710	8
09	0	UP14T-8148	307856	68.20	39.20	29.00	3683	2120	8	08	0	UP14T-8148	308209	105.30	36.30	69.00	3608	19108	8
10	0	UP12-8863	307753	67.10	39.70	27.40	8063	2148	8	09	0	UP12-8863	308223	78.70	32.10	46.60	3070	2108	8
11	0	UP14T-8148	307876	102.80	35.00	67.80	3684	2220	8	10	0	UP14T-8148	308226	97.80	41.80	56.20	3609	2150	8
12	0	UP12-8863	307883	78.90	34.40	44.50	8064	2230	8	11	0	UP12-8863	308238	63.20	32.50	30.70	3071	2310	8
13	0	UP14T-8148	307898	109.90	39.20	70.70	3685	0030	8	12	0	UP14T-8148	308352	101.30	39.20	66.10	3610	0150	8
14	0	UP12-8863	307903	63.30	32.80	30.40	8065	0120	8	13	0	UP12-8863	308253	102.00	32.80	69.20	3072	04108	8
15	0	UP12-8863	307911	110.20	32.80	77.40	8066	03158	8	14	0								
16	0	UP14T-8148	307808	110.80	42.00	68.80	3686	06108	8	01	11/03/24	UP14T-8148	308271	103.70	35.20	68.50	3611	0750	8
										02	0	UP14-4842	308121	77.40	31.30	46.10	2808	0830	8
										03	0	UP14T-8148	308281	84.30	35.30	49.00	3612	10110	8

1022.82 (1065.3)

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Sl. No.	Date	Veh No	Ship No	Gr. W	T.W	Net	G.P.N.	Out	Sup
05	20/02/24	UP14T-8149	309788	98.20	35.10	63.10	9676	1420	BL
06	"	UP14-4842	209795	95.20	30.50	64.70	2043	1830	BL
07	"	UP14T-8149	309820	97.30	41.60	55.70	9677	1015	BL
08	"	UP12-8863	308683	81.30	32.10	49.20	3801	2105	BL
09	"	UP12-8863	308875	75.00	31.80	43.20	3802	2310	BL
10	"	UP12-8863	308880	103.40	31.40	72.00	3803	01/15	BL
11	"	UP12-8863	308909	84.10	35.30	58.80	3804	03/05	BL
12	"	UP12-8863	308912	81.50	38.80	42.70	3805	05/00	BL
01	21/02/24	UP14T-8149	309920	102.80	24.70	60.10	9678	0725	BL
02	"	UP14T-8149	309926	105.00	30.70	67.10	9679	0910	BL
03	"	UP14T-8149	309940	105.60	41.60	64.00	9680	1140	BL
04	"	UP14T-4893	309951	80.70	33.40	47.30	9682	1200	BL
05	"	UP14-4842	309814	72.50	30.40	42.10	2844	1205	BL
06	"	UP14T-8149	309962	95.30	30.50	56.80	9000	1310	BL
07	"	UP14T-8149	310021	104.70	34.90	69.80	9683	1025	BL
08	"	UP14T-8149	310040	88.30	38.50	60.80	9684	2050	BL
09	"	UP14T-8149	310052	84.00	34.40	49.60	9685	2240	BL
10	"	UP14T-8149	310064	106.10	35.30	70.80	9686	01/14	BL
11	"	UP14T-4392	308987	108.20	32.30	75.90	9687	03/10	BL
12	"	UP14T-8149	310088	82.60	34.40	48.20	9688	06/05	BL
01	22/02/24	UP14-4842	309058	101.20	34.80	66.40	2045	0800	BL
02	"	UP14-4842	309974	103.30	30.80	72.50	2046	1015	BL
03	"	UP14T-8149	310108	88.70	35.90	53.40	9689	1105	BL
04	"	UP14-4842	300118	102.60	35.10	68.50	2047	1320	BL
05	"	UP14T-8149	310152	66.50	35.00	31.50	9690	1420	BL
06	"	UP14-4842	310147	99.70	37.70	62.00	2048	1610	BL
07	"	UP14T-8149	310193	90.40	34.40	56.00	9691	1740	BL
08	"	UP12-8863	308923	100.10	31.80	68.30	3806	2110	BL
09	"	UP14T-8149	310222	68.40	35.00	33.40	9692	2155	BL
10	"	UP12-8863	310242	71.20	36.10	35.60	3807	2310	BL
01	23/02/24	UP14T-8149	310202	83.00	39.20	43.80	3401	0040	BL
02	"	UP14-4842	310181	67.10	35.00	32.10	2049	0900	BL
03	"	UP14T-8149	310306	103.40	35.20	60.20	3402	1120	BL
04	"	UP14-4842	310307	79.20	30.80	40.40	2050	1205	BL
05	"	UP14T-8149	310330	81.40	34.90	46.50	3403	1430	BL
06	"	UP14-4842	310311	92.00	30.80	61.20	2051	1525	BL
07	"	UP14T-8149	310354	101.60	34.50	67.10	3404	1805	BL
08	"	UP12-8863	310380	84.20	34.80	49.40	3812	2155	BL
09	"	UP14T-8149	310391	80.60	41.40	39.20	3405	2445	BL
10	"	UP14T-8149	310402	101.80	35.90	65.90	3406	2310	BL
11	"	UP12-8863	310409	110.50	31.20	79.10	3813	2150	BL
12	"	UP14T-8149	310423	108.80	41.60	67.20	3407	2813	BL
01	24/02/24	UP14T-8149	310451	72.30	38.00	34.30	3408	0005	BL
02	"	UP14-4842	310336	91.90	31.90	60.00	2052	0015	BL
03	"	UP14T-8149	310461	102.20	36.40	65.80	3409	1045	BL
04	"	UP14T-8149	310484	86.90	41.70	45.20	3410	1400	BL
05	"	UP14T-8149	310504	110.70	38.00	74.70	3411	1820	BL
06	"	UP14T-8149	310536	108.40	38.80	69.60	3412	1912	BL
07	"	UP12-8863	310434	87.80	31.50	56.30	3815	2035	BL
08	"	UP14T-8149	310552	108.00	42.00	66.00	3413	2155	BL
09	"	UP12-8863	310558	69.80	31.30	38.50	3816	2345	BL
10	"	UP12-8863	310573	89.80	33.10	56.70	3817	0515	BL
01	25/02/24	UP14T-8149	310568	72.70	38.80	34.90	3414	0740	BL
02	"	UP14-4842	310468	104.40	35.00	69.40	2053	0010	BL

Sl	Date	Veh No	Slipp No	CR	T.W	N.W	CR/2	out	Slip	
03	25/02/24	UP14T-8149	310608	77.50	36.90	40.60	3415	1020	8	
06	"	UP14-4842	310621	75.10	34.90	40.20	2854	1145	8	
05	"	UP14T-8149	310641	109.90	34.00	74.60	3416	1330	8	
06	"	UP14-4842	310651	107.80	32.30	75.50	2855	1510	8	
07	"	UP14T-8149	310664	85.70	42.00	42.70	3417	1710	8	
08	"	UP14T-8149	310688	166.20	34.80	71.30	3418	2435	8	
09	"	UP12-8863	310698	82.40	35.00	47.40	3818	2438	8	
10	"	UP12-8863	310714	80.80	30.80	50.00	3819	2315	8	
11	"	UP14T-8149	310717	98.00	41.80	56.20	3419	2438	8	
12	"	UP14T-8149	310738	97.00	36.80	58.10	3420	2440	8	
13	"	UP12-8863	310736	81.80	31.50	50.40	3820	2420	8	
14	"	UP14T-8149	310747	72.40	41.80	30.60	3421	2513	8	
				737.9						
1	26/09/24	UP14-4842	310774	95.60	31.00	64.60	2856	2945	8	
2	"	UP14-4842	310786	99.10	37.80	61.30	2857	1128	8	
3	"	UP14-4842	310800	77.70	35.00	42.70	2858	1315	8	
4	"	UP14-4842	310825	99.00	30.80	68.10	2859	1515	8	
5	"	UP14T-8149	310844	102.80	37.80	65.00	3422	1715	8	
6	"	UP12-9963	310758	79.10	31.30	47.80	3821	21.20	8	
7	"	UP14T-8149	310767	73.60	34.40	39.20	3822	21.25	8	
8	"	UP12-9963	310870	65.50	31.40	34.10	3823	23.40	8	
9	"	UP12-9963	310883	80.70	31.50	49.20	3824	11.55	8	
10	"	UP14T-8149	310874	78.90	34.70	44.20	3826	24.70	8	
11	"	UP12-9963	310864	98.30	32.00	66.30	3825	24.35	8	
				576.5						
12	29/02/24	UP14-4842	310968	81.00	30.40	30.40	79.00	2863	5125	8
13	"	UP14T-8149	311247	83.40	35.00	48.40	3432	29/25	8	
14	"	UP14-4842	311989	82.70	35.70	47.00	2864	1148	8	
15	"	UP14T-8149	311287	101.20	34.20	67.00	3433	11150	8	
16	"	UP14-4842	311300	66.10	31.10	35.00	2865	1416	8	
17	"	UP14T-8149	311339	94.20	34.70	59.50	3434	1860	8	
18	"	UP14T-4393	311998	91.70	31.70	60.00	3436	20.50	8	
19	"	UP14T-8149	311358	75.80	37.60	38.20	3435	20.55	8	
20	"	UP12-9963	311362	85.10	31.60	53.50	3838	21.55	8	
21	"	UP12-9963	311883	97.90	38.00	59.90	3839	21.00	8	
22	"	UP12-9963	311389	90.00	33.10	56.90	3840	21.55	8	

12	29/02/24	UP12-9963	311397	96.80	31.70	65.10	3841	0600	8	3-3-24	UP14T-0149	311742	100.30	39.60	60.40	3449	0145	8
						669.6												
01	01/03/24	UP14T-8149	311375	89.30	34.20	55.10	3437	0710	9		UP14-4042	311646	104.10	32.20	71.60	2019	1155	8
02	"	UP14T-8149	311422	92.50	41.30	51.20	3438	0914	4		UP14-4042	311780	76.90	35.40	41.50	2870	1150	8
03	"	UP14T-8149	311438	95.70	34.80	60.80	3438	1150	5		UP14T-8149	311794	82.60	39.10	43.50	3451	1320	8
04	"	UP14-4393	311452	99.60	33.60	66.00	9689	1315	6		UP14-4042	311795	92.70	30.70	62.00	2071	1355	8
05	"	UP14T-4393	311479	78.10	38.60	39.50	9700	1515	7		UP14T-0149	311807	102.90	35.20	67.70	3452	1540	8
06	"	UP14T-8149	311465	87.40	36.30	51.10	3467	1415	8		UP14-4042	311814	99.80	32.70	67.10	2872	1635	8
07	"	UP14T-8149	311497	105.20	34.80	70.30	3440	1714	9		UP12-9963	311834	92.20	36.70	65.50	3849	2130	8
08	"	UP-14T-4393	311515	106.60	31.40	75.70	9681	1830	10		UP12-9963	311847	73.60	34.10	39.50	3851	0010	8
09	"	UP-12-9963	311412	72.40	32.90	39.50	8042	2035	4		UP12-9963	311858	94.10	37.60	61.50	3850	0235	8
10	"	UP-14T-8149	311529	82.10	36.30	45.80	8441	2120	12		UP12-9963	311870	100.80	39.50	61.30	3852	0445	8
11	"	UP-14T-8149	311541	80.30	35.20	45.16	8442	2215	12						704.1			
12	"	UP-12-9963	311542	97.90	32.30	65.60	8043	0045	12	04/03/2024	UP14-4042	311816	97.70	32.70	65.00	2073	0755	8
13	"	UP-12-9963	311555	100.40	38.00	62.40	8044	2140	12		UP14T-4393	311896	107.00	32.00	75.10	3454	0905	8
14	"	UP-12-9963	311568	95.20	33.16	42.10	8045	0416	13		UP14T-8149	311829	65.20	41.60	23.60	3453	0705	8
15	"	UP-14T-8149	311543	100.90	34.40	66.50	8468	06100	14		UP14T-4393	311911	79.90	38.00	43.10	3484	1205	8
						826.26												
01	02/03/24	UP14T-8149	311582	99.80	41.70	58.10	3443	08140	15		UP14T-4393	311935	107.90	31.60	76.30	3482	1720	8
02	"	UP14-4042	311585	98.70	31.00	67.70	2866	0914	16		UP14T-8149	311950	112.30	35.90	78.40	3488	1610	8
03	"	UP14T-8149	311601	86.40	36.60	49.80	3444	1210	17		UP14T-8149	311966	107.60	34.60	73.00	3487	0115	8
04	"	UP14-4042	311613	86.10	37.70	48.40	2867	1310	18		UP14T-8149	311958	77.20	36.70	40.60	3456	0015	8
05	"	UP14-4042	311588	72.80	31.00	41.80	2868	1610	19		UP14T-8149	311973	91.20	41.60	49.60	3458	0410	8
06	"	UP14T-4393	311205	100.00	39.80	61.20	3445	16110	20		UP14T-8149	311982	86.00	36.80	49.20	3459	0010	8
07	"	UP14T-8149	311636	99.10	34.90	64.20	3446	1814	21						608.3			
08	"	UP-14T-8149	311701	105.40	36.50	68.90	3466	20150	22	05/03/2024	UP14T-8149	311980	90.00	39.40	50.60	3460	0755	8
09	"	UP-12-9963	311575	98.60	31.00	47.40	8046	22150	23		UP12-9963	311990	09.30	31.10	53.20	3033	0915	8
10	"	UP-14T-8149	311713	93.80	39.40	54.40	8447	23120	24		UP14T-8149	312008	66.00	41.90	24.70	3461	1150	8
11	"	UP-12-9963	311698	94.60	30.70	63.90	8047	00120	25		UP12-9963	312011	71.00	33.90	37.10	3055	1220	8
12	"	UP-14T-8149	311729	96.70	41.60	55.10	8448	03105	26		UP14T-4393	312014	47.30	30.40	01.90	3054	1225	8
13	"	UP-12-9963	311736	98.70	33.20	65.50	8048	4155	27		UP12-9963	312035	92.70	32.50	60.20	3056	1440	8
14	"					746.5					UP14T-8149	312036	105.90	34.50	71.00	3462	1455	8

Sl. No.	Date	Veh No	S. Sub 1120	Gr.	T.W	N.W	Amount	Sup. by	
08	05/03/24	4P12-9963	312557	103	34.10	70.90	3057	1630	RL
09	"	4P14T-8149	312067	73.40	30.40	43.00	3163	1750	RL
10	"	4P14T-8149	312099	111.90	36.80	75.10	3465	05120	RL
11	"	4P14T-8149	312090	89.40	34.70	64.70	3464	0914	RL
12	"	4P14-4842	312103	104.60	30.70	73.90	2874	0710	RL
			6333						
01	06/03/2024	4P14T-8149	312104	100.40	41.60	60.50	3469	0920	RL
02	06/03/2024	4P14-4842	312117	65.00	35.10	24.90	2875	1100	RL
03	"	4P14T-8149	312121	101.60	36.50	65.10	3470	1150	RL
04	"	4P14-4842	312120	100.90	31.10	69.80	2876	1205	RL
05	"	4P14T-8149	312140	111.60	41.10	70.50	3471	1525	RL
06	"	4P14-4842	312163	60.90	34.80	33.60	2872	1630	RL
07	"	4P14T-8149	312174	109.00	36.50	72.50	3472	1735	RL
08	"	4P14T-4393	312039	71.00	27.70	43.30	3860	2145	RL
09	"	4P12-8863	312200	107.00	32.30	74.70	3858	2115	RL
10	"	4P12-8863	312224	81.80	36.70	45.20	3862	2340	RL
11	"	4P14T-4393	312221	118.30	31.90	86.40	3476	2340	RL
12	"	4P12-8863	312230	113.70	32.60	81.10	3862	0140	RL
13	"	4P14T-8149	312234	103.00	36.80	66.20	3477	0315	RL
14	"	4P12-8863	312240	93.00	39.50	53.50	3863	0415	RL
15	"	4P14T-8149	312250	114.50	39.50	75.20	3478	0625	RL
			9255						
01	07/03/24	4P14-4842	312131	82.30	31.20	51.10	2878	0730	RL
02	"	4P14T-8149	312280	102.10	34.30	67.80	3473	0940	RL
03	"	4P14T-4393	312270	65.90	27.70	38.20	3474	1000	RL
04	"	4P14-4842	312286	102.70	32.60	70.10	2879	1115	RL
05	"	4P14T-8149	312301	103.60	32.00	71.60	3475	1340	RL
06	"	4P14-4842	312315	108.30	37.00	71.30	2880	1440	RL
07	"	4P14T-8149	312337	103.80	36.40	67.40	3479	1640	RL
08	"	4P14-4842	312344	64.70	34.90	29.80	2881	1700	RL
09	"	4P14T-4393	312343	75.00	27.50	47.50	3480	1840	RL
10	"	4P14T-8149	312364	96.60	40.50	55.70	3481	1940	RL
			9255						
01	07/03/24	4P14-4842	312131	82.30	31.20	51.10	2878	0730	RL
02	"	4P14T-8149	312280	102.10	34.30	67.80	3473	0940	RL
03	"	4P14T-4393	312270	65.90	27.70	38.20	3474	1000	RL
04	"	4P14-4842	312286	102.70	32.60	70.10	2879	1115	RL
05	"	4P14T-8149	312301	103.60	32.00	71.60	3475	1340	RL
06	"	4P14-4842	312315	108.30	37.00	71.30	2880	1440	RL
07	"	4P14T-8149	312337	103.80	36.40	67.40	3479	1640	RL
08	"	4P14-4842	312344	64.70	34.90	29.80	2881	1700	RL
09	"	4P14T-4393	312343	75.00	27.50	47.50	3480	1840	RL
10	"	4P14T-8149	312364	96.60	40.50	55.70	3481	1940	RL

1	Average quantity of water extracted from the borewell per day -	149.54 M3/day
2	Where it is used alongwith quantity of water per day	
i	Makeup of power house UGR	90 m3
ii	Toilet	40m3
iii	Drinking	19.54m3
5	Average quantity of effluent sent to ETP for treatment per day	545m3
6	Average quantity of treated effluent sent to main plant for reuse per day.	452.33m3
7	Where it is use along with quantity of treated effluent per day.	
i	wet scrubber make up water	113m3
ii	boiling house gland cooling	47m3
iii	spray pond makeup	150m3
iv	plant irrigation	40m3
v	evaporator body testing	60m3
vi	Road cleaning spray	42.33m3

Average quantity of water obtained from the sugarcane 4800 Ton @70% = 3360 Ton.

2 Use of Water

- Water in Bagasse @ 50% moisture and @28% production on cane = 14% on cane.
- Water in press mud @74% moisture and @5% production on cane = 3.75% on cane.
- Water in final molasses @12% moisture and @5% production on cane =0.6% on cane.
- Water used for makeup condensate on boiler = 7% on cane.
- During process of heating and concentration (vapour vent losses) =2% on cane.
- Evaporated from sugar materials goes to atmosphere = 4% on cane.
- Vapour condensed through condenser of evap. & pans = 30% on cane goes to spray pond then go to ETP along with plant effluent sprayed water as wind lost @ 2%.
- Vaporised water to atmosphere = 6.6% on cane.

	Qty	
	672	Ton
	180	Ton
	28.8	Ton
	336	Ton
	96	Ton
	192	Ton
	1440	Ton
	96	Ton
	312	Ton
Total	3352.8	Tons

Reddy *E*

Prasanna

मोदी नगर
(ए यूनिट ऑफ-दया चैरिटेबल ट्रस्ट)
प्रतिदिन स्पेशलिस्ट
डाक्टरों द्वारा फ्री परामर्श
समय- सुबह 9:00 से दोपहर 11:00 बजे तक
सायं 3:00 बजे से 5:00 बजे तक (रविवार)
स्थान: मोदी हॉस्पिटल, रेलवे रोड़,





मोदीनगर

(ए यूनिट ऑफ-दया चैरिटेबल ट्रस्ट)

प्रतिदिन स्पेशलिस्ट

डॉक्टरों द्वारा फ्री परामर्श

समय- सुबह 9:00 से दोपहर 11:00 बजे तक

सायं 3:00 बजे से 5:00 बजे तक (रविवार-अक्तूबर)

स्थान: मोदी हॉस्पिटल, सेल्वे रोड, मोदीनगर





(ए यूनिट ऑफ-दया)
प्रतिदिन स्पेशल
डाक्टरों द्वारा फ्री
समय- सुबह 9:00 से दोपहर
सायं 3:00 बजे से 5:00 बजे तक ()
स्थान: मोदी हॉस्पिटल, रेलवे



हिमांशू शर्मा
मनीषा चौधरी

मोदी हॉस्पिटल
मोदीनगर
(ए यूनिट ऑफ-दया चैरिटी)
प्रतिदिन स्पेशलिटी
डॉक्टरों द्वारा फ्री पर
समय- सुबह 9:00 से दोपहर 3:00 बजे से 5:00 बजे तक
स्थान: मोदी हॉस्पिटल



मादा हास्पिटल 1133

201

मोदीनगर

(ए यूनिट ऑफ-दया चैरिटेबल ट्रस्ट)

प्रतिदिन स्पेशलिस्ट

डाक्टरों द्वारा फ्री परामर्श

समय- सुबह 9:00 से दोपहर 11:00 बजे तक
सायं 3:00 बजे से 5:00 बजे तक (रिजर्वेशन आवश्यक)

स्थान: मोदी हास्पिटल, सेक्टर 1, मोदीनगर







204
मोदी हॉस्पिटल
मोदीनगर
(ए यूनिट ऑफ-दया चैरिटेबल ट्रस्ट)
प्रतिदिन स्पेशलिस्ट
डॉक्टरों द्वारा फ्री परामर्श
समय- सुबह 9:00 से दोपहर 11:00 बजे तक
सायं 3:00 बजे से 5:00 बजे तक (रविवार बंद)
स्थान: मोदी हॉस्पिटल, रेलवे रोड,





मादी हॉस्पिटल
मोदीनगर
(ए यूनिट ऑफ-दया चैरिटेबल ट्रस्ट)
प्रतिदिन स्पेशलिस्ट
डाक्टरों द्वारा फ्री परामर्श
समय- सुबह 9:00 से दोपहर 11:00 बजे तक
सायं 3:00 बजे से 5:00 बजे तक (रविवार-अवकाश)
स्थान: मोदी हॉस्पिटल, सेल्वे रोड, मोदीनगर

1138

206



मोदी हॉस्पिटल
मोदीनगर
(ए यूनिट ऑफ-दया चैरिटेबल ट्रस्ट)
प्रतिदिन स्पेशलिस्ट
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समय- सुबह 9:00 से दोपहर 11:00 बजे तक
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स्थान: मोदी हॉस्पिटल, सेल्वे रोड, मोदीनगर



मादा हॉस्पिटल
मोदीनगर
(ए यूनिट ऑफ-दया चैरिटेबल ट्रस्ट)
प्रतिदिन स्पेशलिस्ट
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समय- सुबह 9:00 से दोपहर 11:00 बजे तक
सायं 3:00 बजे से 5:00 बजे तक (रविवार-अवकाश)
मादा हॉस्पिटल, रेलवे रोड, मोदीनगर



उमेश मादा शुभ
209
मोदी हॉस्पिटल
मोदीनगर
(ए यूनिट ऑफ-दया चैरिटेबल ट्रस्ट)
प्रतिदिन स्पेशलिस्ट
डाक्टरों द्वारा फ्री परामर्श
समय- सुबह 9:00 से दोपहर 11:00 बजे तक
सायं 3:00 बजे से 5:00 बजे तक (वकाश)
स्थान: मोदी हॉस्पिटल





जरूरतमंद को कंबल देतीं एसडीएम शुभांगी शुक्ला • सौ. सुधी पाठक

जासं, मोदीनगर : दयावती चैरिटेबल ट्रस्ट के तत्वावधान में रेलवे रोड पर शुक्रवार को आयोजित कार्यक्रम में 400 से ज्यादा जरूरतमंदों में कंबल वितरित हुआ। साथ ही ट्रस्ट की ओर से चल रहे भंडारे में भी हजारों लोगों ने प्रसाद ग्रहण किया। कार्यक्रम का शुभारंभ एसडीएम शुभांगी शुक्ला ने फीता काटकर किया। जिला गन्ना

अधिकारी प्रदीप तेवतिया, यूके मोदी समूह के चीफ एग्जीक्यूटिव एनपी बंसल, महाप्रबंधक वेदपाल मलिक, जीएम गन्ना राहुल त्यागी, डीडी कौशिक, नवल किशोर गुप्ता, सुभाष शर्मा आदि मौजूद थे। डीडी कौशिक ने बताया कि दयावती चैरिटेबल ट्रस्ट के तत्वावधान में महीनों से भंडारे का आयोजन चल रहा है।





विधायक ने किया निशुल्क ओपीडी का शुभारंभ

मोदीनगर। यूके मोदी ग्रुप के दया चैरिटेबल ट्रस्ट की ओर से रेलवे रोड पर निशुल्क चिकित्सा सेवा शुरू की गई। विधायक डॉ. मंजू शिवाच, चेयरमैन विनोद वैशाली व ट्रस्ट की अध्यक्षा नंदनी मोदी ने रविवार को सेवा का शुभारंभ किया। उन्होंने बताया कि अस्पताल में प्रतिदिन सुबह नौ से दोपहर दो बजे तक व शाम तीन से पांच बजे तक फिजिशियन, बाल रोग विशेषज्ञ व दंत रोग विशेषज्ञ निशुल्क ओपीडी करेंगे। इसका लाभ आर्थिक रूप से कमजोर लोगों को होगा। इस मौके पर जीएम डीडी कौशिक, महाप्रबंधक पंकज प्रभाकर व नवल किशोर गुप्ता आदि मौजूद रहे। संवाद



सेठ उमेश कुमार मोदी ग्रुप के दया चेयरटेबल ट्रस्ट द्वारा

गरीब व बेसहारा व्यक्तियों को शीतलहर से बचाव हेतु कंबल वितरित



शौर्य भारद्वाज

मोदीनगर। सेठ उमेश कुमार मोदी ग्रुप के दया चेयरटेबल ट्रस्ट द्वारा वर्तमान समय में चल रही शीतलहर से बचाव के लिए गरीब, बेसहारा 500 व्यक्तियों को मोदीनगर विधायक डा० मंजु शिवाच एवं नगरपालिका परिषद, मोदीनगर के चेयरमैन

विधायक मंजु शिवाच व चेयरमैन विनोद वैशाली ने उमेश मोदी ग्रुप द्वारा जनकल्याण कार्य किये जाने की सराहना की

श्री विनोद वैशाली के कर कमलों द्वारा रेलवे रोड स्थित मोदी हॉस्पिटल पर कंबल वितरित किये गये। इससे

कराया जा रहा है तथा मोदी हॉस्पिटल में भी लगभग प्रतिदिन सैंकड़ों मरीजों को फ्री चिकित्सा परामर्श (ओ०पी०डी०) कराया जा रहा है। नगर पालिका परिषद मोदीनगर के चेयरमैन श्री विनोद वैशाली ने कहा कि सेठ उमेश कुमार मोदी द्वारा जनकल्याणकारी कार्य किये जाने के साथ-

साथ हजारों व्यक्तियों को रोजगार उपलब्ध कराये जा रहे हैं जिससे मोदीनगर का चहुंमुखी विकास हो रहा



पूर्व उमेश कुमार मोदी ग्रुप द्वारा 100 कंबल गरीबों के लिए वितरित करने हेतु तहसील प्रशासन को उपलब्ध कराये गये तथा शेष 500 कंबल रात्रि में रेलवे स्टेशन, बस स्टेन्ड एवं अन्य स्थानों पर गरीबों को शीतलहर से बचने के लिए उपलब्ध कराये जायेंगे। कंबल वितरण शिविर में अपने विचार व्यक्त करते हुए विधायक डा० मंजु शिवाच ने उमेश मोदी ग्रुप द्वारा जनकल्याण कार्य किये जाने की सराहना करते हुए कहा कि बड़े गौरव की बात है कि उमेश मोदी ग्रुप द्वारा एक वर्ष से प्रतिदिन करीब 1200-1250 गरीब एवं बेसहारा व्यक्तियों को फ्री हाईजेनिक भोजन उपलब्ध

है तथा उन्होंने कहा कि मुझे आशा ही नहीं बल्कि पूर्ण विश्वास है कि सेठ उमेश कुमार मोदी अपनी भावी योजनाओं जिसके अन्तर्गत वे प्रतिवर्ष एक कारखाना स्थापित कर रहे हैं इससे उनके पिता रायबहादुर गूजरमल मोदी द्वारा स्थापित नगर पूर्णरूप से विकसित होगा। कंबल वितरण कार्यक्रम में मौजूद रहे श्री एन०पी०बंसल चीफ एग्जीक्यूटिव, डी०डी०कौशिक महाप्रबन्धक (पी०आर०), नवलकिशोर गुप्ता तथा सुभाष चन्द्र शर्मा सहित मोदी हॉस्पिटल के समस्त स्टाफ का सराहनीय योगदान रहा।





नई दिल्ली, 14 जनवरी, 2024 दैनिक जागरण V

विविध गतिविधियां

यूके मोदी ग्रुप ने एक हजार लोगों को दिए कंबल



जरूरतमंद को कंबल वितरित करती विधायक डा. मंजू शिवाच व चीफ एग्जीक्यूटिव एनपी बंसल • सौ- यूके मोदी ग्रुप

जासं, मोदीनगर : उमेश कुमार मोदी ग्रुप की तरफ से संचालित दया चैरिटेबल ट्रस्ट की तरफ से शनिवार को रेलवे रोड पर कंबल वितरण कार्यक्रम हुआ। मुख्य अतिथि विधायक डा. मंजू शिवाच व नगरपालिका चेयरमैन विनोद जाटव रहे। यूके मोदी ग्रुप के चीफ एग्जीक्यूटिव एनपी बंसल ने उनका स्वागत किया। एक हजार जरूरतमंद लोगों को कंबल दिए गए।

साथ ही अस्पताल में निशुल्क परामर्श भी दिया गया। खाद्य सामग्री का भी वितरण हुआ। विधायक ने उनके कार्य की सराहना की। पीआर महाप्रबंधक डीडी कौशिक, नवल किशोर गुप्ता, सुभाषचंद आदि मौजूद थे। उधर, तहसील प्रशासन की तरफ से भोजपुर में जरूरतमंद लोगों को कंबल दिए गए। एसडीएम मोदीनगर संतोष कुमार ने 100 लोगों को कंबल दिए।






दया चैरिटेबल ट्रस्ट
 (उमेश मोदी ग्रुप)
 मोदीनगर
 की ओर से
प्रतिदिन भण्डारे का आयोजन
 समय- सुबह 8:00 से दोपहर 2:00 बजे तक स्थान: मोदी हॉस्पिटल, रेलवे रोड, मोदीनगर


दया चैरिटेबल ट्रस्ट
 (उमेश मोदी ग्रुप)
 मोदीनगर
 की ओर से
प्रतिदिन भण्डारे
का आयोजन
 समय- सुबह 8:00 से दोपहर 2:00 बजे तक
 स्थान: मोदी हॉस्पिटल, रेलवे रोड, मोदीनगर



Shyba

TRUE COIP/T